

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN REGION- CHENNAI.

(NEW NO). O.A.NO. 105 OF 2023

IN  
(OLD NO.) O.A.NO.571 OF 2022.

IN THE MATTER OF:

Lakshmana Guntreddi.

Applicant .

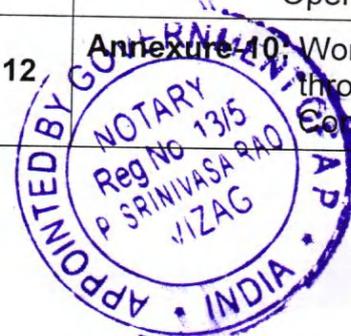
Vs

State of Andhra Pradesh & Others

Respondents.

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**True Copy Attested**  
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ADVOCATE & NOTARY  
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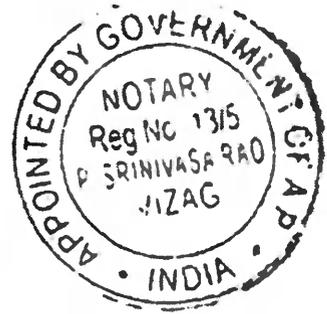
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IN

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**IN THE MATTER OF:**

Lakshmana Guntreddi.

Applicant .

Vs

Vishakhapatnam Port Authority.

5<sup>th</sup> Respondent.

**AFFIDAVIT IN REPLY ON BEHALF OF ANSWERING RESPONDENT No.5,  
VSIHAKHAPATNAM PORT LIMITED.**

I, M.Hariya, S/o, M.Lakiya (Late) Hindu, aged 58 years, Chief Engineer (i/c), Civil Engineering Department, Visakhapatnam Port Authority, do hereby solemnly affirm and state as follows;

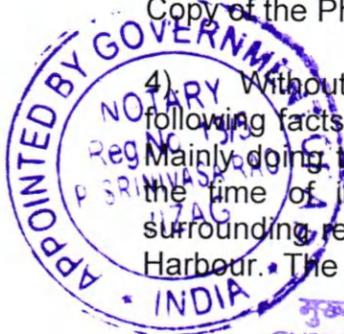
I am respondent No.5<sup>th</sup> in the present original application and very well acquainted with the facts and circumstances of this case.

- 1). I deny all the allegations contained in the Application and the Applicant strict to proof of the same.
- 2). I submit that the Distance from Visakhapatnam Port (5<sup>th</sup> Respondent) to Complainant Area is Approximately 18.3Km. as shows the above distance enclosed as Annexure-1). The above fact clearly shows that it is not possible for air pollution created by the 5<sup>th</sup> Respondent and affect the people who are residing away from 20 kms is false and especially near by the Port area none of them given compliant. **Google Map shows the distance is annexed as Annexure-1.**
- 3). I further submit that the Port is Surrounded by Hills on 3 sides.
  - i. East Side Sea Shore
  - ii. South Side Long and High Raised Hills (Dolphin Nose)
  - iii. West Side Naval Services and Small Hills are there.
  - iv. North Side a Small Hill and at a long distance there was a High Raised and Long Hill is there (i.e. Simhachalam Hill)

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The above fact clearly shows that the allegations of the Applicant that water and Air pollution created by the 5<sup>th</sup> Respondent is false and the same is liable to be rejected. Copy of the Photos of Vishakhapatnam Port Surroundings is annexed as Annexure-2.

4). Without Prejudice to the above contentions, the 5<sup>th</sup> Respondent submits the following facts of this case. The 5<sup>th</sup> Respondent Port is established in the year of 1933. Mainly doing the Import and Export of Cargo's and supporting the Indian Economy. At the time of inception, the surrounding population is below 100. After 1980s the surrounding residents are increased with the employment of Port Activities and Fishing Harbour. The surrounding area is developed rapidly due to Markets like Kurupam



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Market, Purna Market after 1980s. At present the nearby port area is called as 1 Town (Kotaveedhi) area and the residents are increased with approximately 10,000 people. Satellite Photo of Rapid urbanisation near VPT is annexed as **Annexure-3**.

5). I further submitted that the 5<sup>th</sup> Respondent doing the CSR Activities in the Visakhapatnam City and spent several crores for the past five years for the public as follows:

2016-2017 Rs. 58,63,269  
2017-2018 Rs. 1,58,63,269  
2018-2019 Rs. 5,71,41,976  
2019-2020 Rs. 73,70,000  
2020-2021 Rs. 5,42,77,839  
2022-2023 Rs. 83,08,485.

The Details of CSR Activities and photos are annexed as **Annexure-4**.

6). I submit that the 5<sup>th</sup> Respondent (VPA) having responsibility to take care of surrounding environment to protect without interference or effects by the cargos handling. In this process VPA follows the conditions and guidelines which are given by the Ministry, National Green Tribunal (NGT) as well as Central and State Pollution Control Boards. In this regard, Green Tech for Environmental Protection Winner award was given to the 5<sup>th</sup> Respondent in the year 2021 among the Port Sector. The Certificate for winner award for 2021 is annexed as **Annexure-5**.

7). I submit that the 5<sup>th</sup> Respondent started their Environment Cell in the year of 1993 under the Supervision of Chief Engineer of VPA with qualified staff. The Environment Cell of 5<sup>th</sup> Respondent having the following activities as follows:

a). EMC ( Environment Monitoring Committee ) is formed in the year of 2000 with Chairman of the committee and it is continued with VPA Management, PPP/BOTs and nearby NGOs to take initiative for sustainable environmental pollution control measures in Port area.

b) Environment Task force team with 25 members is formed and monitoring under the supervision of Superintending Engineer (Environment) of VPA.

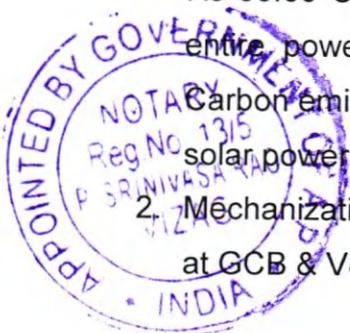
c). Environmental Activities in port is monitoring by command Control Centre with CISF and VPA staff through CCTV Cameras and immediate control measures are being implementing through Walky talky.

The details of Environmental monitoring activities and photos are annexed as **Annexure-6**.

8) I submit that the 5<sup>th</sup> Respondent (VPA) already taken up the Environmental protecting measures are as follows:

1. VPA commissioned 10MW + 770KW Solar Power Plants during 2016 at a cost of Rs 60.00 Crores with a generation of about 178 Lakh units per annum and the entire power requirement of the port making it self-sufficient. The GHG and Carbon emissions are reduced by VPA is 8.27 MT of CO<sub>2</sub> is reduced by using this solar power.

2. Mechanization of Coal and Iron ore cargo handling completed through PPP mode at GCB & VSPL berths.



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3. Constructed high-rise walls at city interface (of 7.5 m + 4m height) for 4 KM long from convent junction to H8 Junction at a cost of Rs. 23 Cr to avoid dust pollution.
4. Constructed 1000m long dust barrier opposite ESSAR in Port area at a cost of Rs. 2.0 Cr.
5. Covering of bulk cargo (Coal) stacks and trucks with tarpaulins which is a continuous activity.
6. Sweeping of roads with mechanical sweeping machines (2nos) and with manpower (Non-Permanent Workers) which is a continuous activity.
7. VPA proposed to procure another 2 nos of Mechanical sweeping machines and work order will be issued by 30<sup>th</sup> November, 2023.
8. Sprinkling of water by 10no.s of trucks on dusty roads and bulk cargo (Coal) stacks to control dust emissions and Mechanical dust suppression system (MDSS) arranged for dusty cargo transferring through belt conveyor, unloading of dusty cargoes in hopper, Closed Conveyor system with water spraying on conveyor belt which is a continuous activity.
9. PLC Based MDSS with 221 sprinklers at dusty stack yards and berths.
10. Mechanical truck tyre cleaning facilities at B ramp (June 2016) and ESSAR junction (October 2018) are installed at a cost of Rs. 85 lakhs and Operation and maintenance is in progress on 24 x 7.
11. Truck Mounted Fog canons (2 Nos.) purchased are under operation since December 2015 to suppress the dust while loading and unloading of cargo at berths area. VPA proposed to procure another 2 nos of Truck mounted fogging machines through GeM portal.
12. Trolley Mounted Fog Canons (7No.s) purchase are under operation from 2019 for suppression of dust while loading and unloading of dusty cargoes at berth area.
13. Green Belt was developed around the stack yards. Plantation programme is being pursued by VPT on a continuous basis for continual improvement and addition of Green Belt in and around Port area. Since 1991s, a total of 5,65,500 plantation has been done covering an area of 1125 Acres at different areas including A.P Forest department (Green shelter programmes).
14. Construction of Covered storage sheds (4 Nos.) having storage capacity of 2,04,000 Tonnes of cargo with dry fogging systems is in progress. Constructions of 3 Covered storage shed was completes and one Covered storage shed will be completed by March, 2024.
15. Continuous online Ambient Air quality monitoring is observed at 3 identified Locations in Port area through outside agency since 2016



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16. 10 MLD STP (Sewage treatment Plant) is under operation to treat the city sewage and the treated water is utilized for dust suppression system in Port area.
17. 20 KLD (prefabricated) STP installed at Administrative office building Canteen area.
18. Fully mechanization of existing 6 berths i.e EQ1, EQ-1A, EQ-6, EQ-7, WQ-6 and WQ-7 & 8 in Port area proposed to control dust emission.
19. VPA is keen as reducing its carbon foot prints to 'Zero' and National Productivity Council is appointed for the purpose.
20. The Visakhapatnam Port Authority Having Safety, Health, Environment and Quality Policy and strictly implemented.
21. The VPA having ISO 9001:2020; 14001:2020; 45001:2020 Certified by IRS and ISPS certified port.
22. The Port is awarded by Green Tech for Environmental Protection in Port Sector Winner Award in 2019, 2020 and 2022.
23. The MDSS implemented at the following areas:
- In Phase-1:** i) WOB area, ii) S-4 area, iii) R2-R5 area, iv) T.M Office road area, v) WQ-6 area at a cost of Rs. 4.0 Crore.
- In Phase-2:** i) WOB area, ii) South side of S-4 area, iii) North of S-4 area and iv) S-6 Pump House area at a cost of Rs. 3.33 Crore.
- In Phase-3:** i) WOB area; ii) S-4 area; iii) L-17 area; iv) Part of R-2 to R-5 area and v) WQ-7 & WQ-8 berths areas at a cost of Rs. 12.31 Cr.
- In Phase-4:** i) R-2 to R-5 area, ii) NH yard area, iii) Old FCI godown area, iv) North of TINA Godown area at a cost of Rs. 8.63 Cr.
24. The length of 4.80Km closed conveyor belt through which iron ore / pellets are loaded to the vessels from Ore berths.
25. Task force team arranged to monitor 24/7 (working hours) in a week to ensure the covering of tarpaulin and tied with ropes on trucks and wagons, which are transporting dusty cargos.

26. 144 Closed Circuit (CC) Cameras are arranged and monitor the port cargo handling and pollution control activities.

27. Separate wing (Environmental Management with qualified persons under the supervision of Chief Engineer) is arranged to monitor and control the environment pollution by the VPA activities. The entire team is approximately 25 persons are engaged directly and indirectly.



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## 28. Green Belt Development:

Sl.No.	Year	Cost	No. of Plants Planted	Remarks
1	2015 – 16	Rs.3.12 Cr.	41,000	-
2	2016 – 17	Rs. 3.00 Cr.	40,000	-
3	2017 – 18	Rs. 1.12 Cr.	15,000	Around Stack Yards.
4	2018 – 19	Rs. 1.15 Cr.	1,00,000	Shelter Belt Plantation with the assistance of AP Forest Department.
5	2019 – 20	Rs. 1.15 Cr.	1,10,000	Shelter Belt Plantation by AP Forest Department.
6	2019 – 20	Rs.80 Lakhs	10,000	-
7	2020 – 21	Rs. 1.75 Cr.	70,000	Various Locations in Port Area.
8	2021 – 22	Rs.22.0 Lakhs	30,000	In Port Area.

- Total plantation/Green belt developed in VPA is 5.65 lakhs with an area covered is 1125 Acres.

29. Three Continuous Ambient Air Monitoring Stations are arranged at a cost of Rs. 2.7 Cr. In 2016 and those are connected to APPCB website for public interest through M/s. Environment SA India Pvt. Ltd. Mumbai. O&M is being done through an out sourcing agency AUDC, Visakhapatnam at a coat of Rs. 30.00 Lakh per Annum.

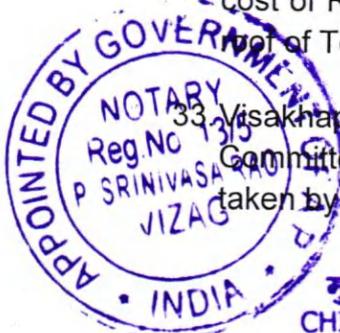
30. The Visakhapatnam Port Authority Carried out the Periodical Monitoring of

- Ground Water leachates,
- Harbour Water quality,
- STP Treated Water Quality,
- Ambient Air Quality,
- Marine Sediment by third parties M/s. S.V Enviro Labs – Accredited by NEBT & NABL and Andhra University, those who are approved by the Govt. These reports are submitting to the concern Statutory Authorities regularly.
- Shore Line Studies by NIO with the help of APPCB.

31. Grid Chambers are arranged at the public sewer entering into sea to control floating material enter into the sea. These are regularly clean by using JCB, BOB Cat, and Trucks to dump this waste at Municipal Waste Dump Yard.

32. 10MWA solar power plant established for natural resources conservation at a cost of Rs. 65 Cr. and 19KW Solar Power generated Panels are arranged on the roof of Top Spaces.

33. Visakhapatnam Statutory Authorities are formed as an Environmental Monitoring Committee and meets once in two months to discuss and necessary actions to be taken by the concerned departments to mitigate the air pollution in the city.



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**Developments works taken up by VPA to control the pollution:**

1. The details of proposed closed covered sheds. The work is in progress:

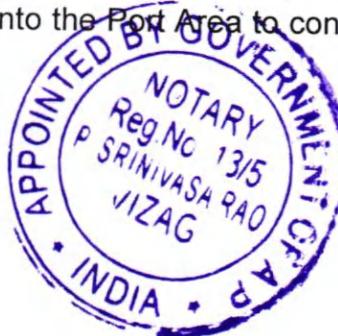
Sl. No	Location & Cost of Covered Sheds	Size / Proposed Facility with Dust Suppression/ Fire Fighting System	Storage Capacity in Tons	Remarks.
1	Shed No.1 at R-11 area at a cost of Rs. 41.75Cr.	Size: 400m x 40m x 17m	1,12,000 MT	Completed.
2	Shed No.2 at R-11 area at a cost of Rs. 33.80Cr.	Size: 300m x 40m x 17m	84,000 MT	Completed.
3	Shed No.3 at R-10 area at a cost of Rs. 22.50Cr.	Size: 200m x 40m x 17m	56,000 MT	Completed.
4	Shed No.4 at R-2 area at a cost of Rs. 17.99Cr.	Size: 200m x 30m x 17m	42,000 MT	Work in progress and will be completed by 31.03.2024
<b>Total Capacity:</b>			<b>2,94,000 MT</b>	

34. VPA proposed to decrease the carbon foot by providing electrification of railway track.
35. For control of Visakhapatnam beach erosion, the VPA dump the dredged material along shore line.
36. 20KLD Sewage Treatment Plant provided at Port Admin Block for canteen waste water.
37. VPA provided Gabion Wall for protection of coconut trees along Visakhapatnam Beach to safe guard the trees from waves.

**As part of Social Responsibility the below activities are taken:**

- i. VPA has 10MLD Sewage Treatment Plant constructed during the year 1996 with which sewage water coming from city area will be treated and utilized for dust suppression on the roads and dusty cargo stockyards by sprinkling through Water Tankers and Mechanical Dust Suppression System (MDSS) respectively.
- ii. The Floating Material in sewer drains are periodically removed, where is the sewage water entering into the Port Area to control the Suspended Solids in sea water.

  
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- iii. Replaced of 1008 nos., of 250 W SV / Metal Halide street lamps with 120 W LED lamps.
- iv. Sports & Arts: It has Sports and Cultural Complex at heart of the city near NH-5, which includes outdoor stadium, A.C. Indoor stadium and A.C. Auditorium, is spread over in about 25Acs of land.
- v. Port has 300 bedded hospital with 25KLD STP constructed and treated the sewage water.
- vi. A well-furnished Kalyanamandapam (SeetharamaKalyanamadapam) which include an open air theatre at S.G. Housing colony.
- vii. VPA has a dry dock facility and fishing harbor has a slipway complex for repairs of small vessels and fishing trawlers respectively.

9). I submit that the Complainant has filed OA No. 571 of 2022 before the Hon'ble National Green Tribunal Bench, New Delhi ("NGT") against State of Andhra Pradesh and 5 others. It appears that the application has been registered by the NGT based on a letter petition received through e-mail. The Hon'ble NGT has issued notice dated 29.12.2022 to VPA informing that the matter will be listed for further consideration on 29.03.2023. In the above application, Visakhapatnam Port Authority ("VPA") has been arrayed as 5<sup>th</sup> respondent.

10). I submit that the allegations/averments made by the Applicant as per the application received by 5<sup>th</sup> Respondent are as hereunder:

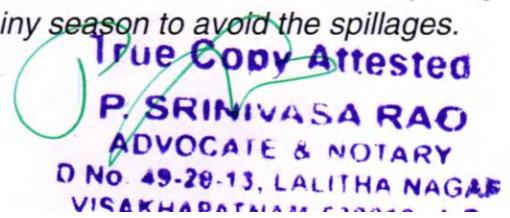
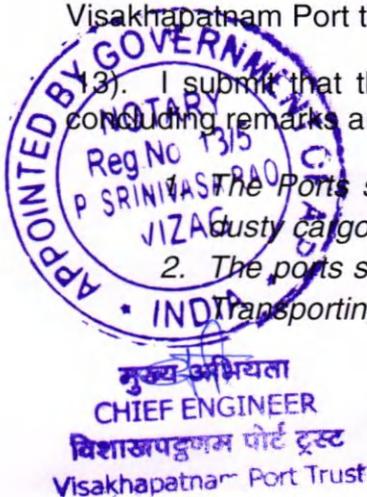
- 1) That the residents of Visakhapatnam are suffering from air and water pollution due to alleged improper transportation of materials in Visakhapatnam.
- 2) That the Railway wagons and road transports are also allegedly not following proper procedure like covering of transported materials and are transporting the materials in over loaded vehicles.
- 3) That due to naturally occurring radioactive source, allegedly the residents are inhaling unwanted materials generated from coal, iron, etc., and are getting high fevers but the hospitals are making business in the name of dengue.
- 4) That the applicant has accordingly requested for deputing special team for cross checking the transportation of materials in both the ports.

11). I further submit that the Hon'ble Tribunal has constituted a Joint Committee comprising of representative of State PCB, Nuclear Fuel Complex, Hyderabad, Coastal Zone Management Authority(CZMA), Andhra Pradesh and Collector, Vishakhapatnam to verify the factual position and directed them to meet, undertake visits to the sites and look into the alleged grievances of the applicant.

12). I submit that the officials of 5<sup>th</sup> Respondent have attended the meeting and briefed about the environmental measures that are being implemented in Visakhapatnam Port to the Joint Committee.

13). I submit that thereafter, the Joint Committee in their report gave the following concluding remarks are at Clause 8.0 in page no. 22 of the report as follows:

1. The Ports shall implement semi-automatic coverage system of Tarpaulin in dusty cargo Transporting trucks/wagons.
2. The ports shall ensure 50% of coverage of Tarpaulin all sides of dusty cargo Transporting trucks/wagons, including rainy season to avoid the spillages.



3. The ports shall ensure covering of dusty cargo carrying trucks/wagons with tarpaulins tightened at all sides with ropes and shall avoid overload of dusty cargo material.
4. The ports shall provide separate web cameras at Tarpaulin sheet covering of trucks/wagon area, weighbridge, truck-tyre washing area, entrance & exit gate of the ports and shall maintain one month recorded data to produce at the request of the officer of the concerned authorities during their inspection.
5. The ports shall maintain coal stocking heights as per the APPCB consent conditions.
6. M/s. VPT shall complete construction of closed sheds for storage of dusty Coal as per the APPCB consent conditions.
7. The GVMC shall ensure regular cleaning of road between ROB (Road over Bridge) near Gangavaram Port to National Highway via Y-Junction & Jug junction to avoid fugitive dust emissions.
8. The Road & Building department shall repair the road between ROB (Road over Bridge) near Gangavaram Port to National Highway via Y-Junction & Jug junction time to time to control fugitive dust emissions and accidents.
9. The National Highway Authority shall ensure cleanliness of port connectivity road from Convent Junction to Sheela Nagar (AyyappaSwamy Temple) to avoid fugitive dust emissions.
10. The Traffic police as well as Transport department shall file the cases against overloaded vehicles and shall submit the cases filed & penalties imposed against vehicles pertaining to M/s. VPT & M/s. GPL to APPCB from time to time.
11. The ports shall maintain Standard Operating Procedure for transportation of cargos through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit.
12. The District authority shall constitute Environment monitoring committees with the Environment expert from University, APPCB, Transport, GVMC, National Highway Authorities, Railway Departments and R&B to review the status of environmental issues once in six months and shall submit the progress reports to District Collector for review and necessary action.
13. The ports shall ensure vehicles fitness certificate issued by the competent authority for incoming trucks and outgoing (loaded) trucks.
14. The ports dusty cargo transport trucks shall display sticker showing valid vehicle fitness certificate and pollution certificate in front side of the vehicles.
15. The Traffic Department shall exhibit No parking Zones along the both sides of road between ROB (Road over Bridge) near Gangavaram Port to National Highway via Y-Junction & Jug junction.
16. Industrial Area Local Authority (IALA), APIIC shall provide dedicated parking facilities to avoid traffic congestion for IDA, Pedagantyada.
17. The Greater Visakhapatnam Municipal Corporation (GVMC) shall provide dedicated parking facilities to other private and public transport vehicles to avoid traffic congestion on road between ROB (Road over Bridge) near Gangavaram Port to National Highway via Y-Junction & Jug junction.
18. The ports shall constitute a separate task force teams to verify the dusty cargo vehicle movement to monitor proper covering of Trucks/wagons with tarpaulin, spillage of materials and overloaded Trucks.

19. The ports shall carryout regular wetting of the internal roads and shall remove the sludge accumulated in drains time to time to avoid contamination of surrounding water bodies.
20. The Port shall upgrade existing truck tyres washing system to two stages automatic truck tyres washing system to control dust emissions.

14). I submit that the Joint Committee has given only the 12 Recommendations to the 5<sup>th</sup> Respondent out of 20 ( Recommended the following directions S.No. 1 to 6 , 11,13 &14,18 to 20) and the same was compiled by the 5<sup>th</sup> Respondent and the compliance report is furnished hereunder. (Details of photographs on compliance are enclosed as Annexure-7)

**VISAKHAPATNAM PORT AUTHORITY**

Sl.No.	Committee Recommendations	Visakhapatnam Port Authority Compliance
i.	1. The Ports shall implement <b>semi-automatic coverage system of Tarpaulin</b> in dusty cargo Transporting trucks/wagons.	<b>PARTIALLY COMPLIED</b> VPA installed semi-automatic coverage system of Tarpaulin for trucks at 1 location in Port area through PPP operator (Photograph enclosed). Regarding Wagons, Due to electrification of railway lines, it is not feasible to implement the semiautomatic tarpaulin system in Port area at present. However the tarpaulin coverage is ensuring at R&D yard area by manually for wagons.
ii.	2. The ports shall ensure 50% of <b>coverage of Tarpaulin all sides of duty cargos, transporting Trucks/wagons</b> , including rainy season to avoid the spillages.	<b>COMPLIED</b> VPA complied that all dusty cargo handling trucks and wagons are covered with tarpaulin at all sides including rainy Season.
iii.	3. The ports shall ensure covering of dusty cargo carrying trucks/wagons with tarpaulins tightened at all sides with ropes and shall <b>avoid overload of dusty cargo material</b> .	<b>COMPLIED</b> VPA is being ensured all dusty cargo handling trucks and wagons are covered with tarpaulin and ensured the tarpaulin tightened with ropes at all side of the truck and wagons.
iv.	4. The ports shall provide <b>separate web cameras at Tarpaulin sheet covering of trucks/wagon area, weigh bridge, truck-tyre washing area, entrance &amp; exit gate</b> of the ports and shall maintain one month recorded data to produce at the request of the officer of the concerned authorities during their inspection.	<b>COMPLIED</b> CC Cameras were provided at all areas covering Weighbridges, Truck Tyres Washing and Entrance & Exit of VPA gates including stack yards. Data storage is being maintained.
v.	5. The ports shall <b>maintain coal stocking heights as per the APPCB consent conditions</b> .	<b>COMPLIED</b> Being complied as per the direction of APPCB.
vi.	6. M/s. VPT shall <b>complete construction of closed sheds for storage of dusty Coal</b> as per the APPCB consent conditions	<b>PARTIALLY COMPLIED</b> VPA proposed 4nos of Closed Covering sheds at a Cost of Rs. 116.04 Crores. The total capacity of the sheds is 2.94 Million Tons of Cargo. Present three shed

  
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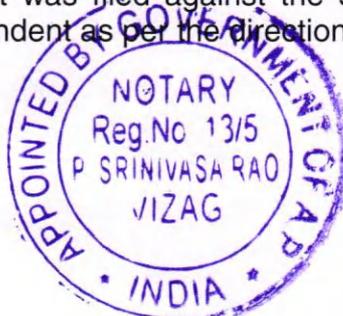
  
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		work is completed. Another 1 closed shed construction work is in progress and the same will be completed by March 2024.
vii.	11. The ports shall maintain <b>Standard Operating Procedure for transportation of cargos through trucks/railway wagons for Tarpaulin covering</b> of loaded trucks, security check before exit.	<b>COMPLIED</b> VPA having SOP for transportation of cargos through trucks/railway wagons and strictly ensuring the same being an ISO Accredited Port.
viii.	13. The ports shall <b>ensure vehicles fitness certificate issued by the competent authority for incoming trucks and outgoing (loaded) trucks.</b>	<b>COMPLIED</b> Being complied and the same are being ensured on regular basis through Environment Task force of VPA.
ix.	14. The ports <b>dusty cargo transport trucks shall display sticker showing valid vehicle fitness certificate</b> and pollution certificate in front side of the vehicles.	<b>COMPLIED</b> Being complied and the same are being ensured on regular basis through Environment Task force of VPA.
x.	18. The ports shall <b>constitute a separate task force teams to verify the dusty cargo vehicle movement to monitor proper covering of Trucks/wagons with tarpaulin</b> spillage of materials and overloaded Trucks.	<b>COMPLIED</b> VPA constituted Task Force team with 30 members of supporting staff to monitor on 24x7 basis to verify the dusty cargo vehicle movement and to monitor covering of Trucks / Rail wagons and to ban the unfit vehicles, over loaded vehicles to ply in VPA roads.
xi.	19. The ports shall <b>carryout regular wetting of the internal roads and shall remove the sludge accumulated in drains</b> time to time to avoid contamination of surrounding water bodies.	<b>COMPLIED</b> VPA ensured regular wetting of internal roads, through outsourcing at a cost of 80.00 lakhs per annum at an average of 180 number of tankers per day. Similarly the trade is also arranging 20 number of water tankers per day to sprinkle on internal roads of stack yards to avoid dust generation during vehicle movement. VPA also installed MDSS at all stack yards at a cost of Rs. 33.2 Crores in 4 phases to avoid dust generation from cargo stacks. VPA PPP/ BOT Operators also installed MDSS in their Terminals. VPA awarded a separate contract at a cost of Rs.50.00 lakhs to clean the roads and drains on a regular basis.
xii.	20. The Ports shall <b>upgrade existing truck tyres washing system to two stage automatic truck tyres washing system</b> to control dust emissions.	<b>COMPLIED</b> VPA installed two stage truck tyre washing facility at three locations in Port area.

14). I further submit that against the 5<sup>th</sup> Respondent in the past 90 years of our service only one complaint was filed against the 5<sup>th</sup> Respondent and the same was compiled by the 5<sup>th</sup> Respondent as per the directions of the APPCB.

  
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15). I submit that the 5<sup>th</sup> Respondent reserves their right to file their further additional Counter/Reply Affidavit and documents at any time of during the pendency of the above case.

It is therefore prayed that this Hon'ble Tribunal may be pleased to dismiss the Original Application and there by render justice.

5<sup>th</sup> Respondent.

### VERIFICATION

I, \_\_\_\_\_, aged about \_\_\_\_\_ years having office at \_\_\_\_\_, the above named deponent, do hereby verify the contents of the forgoing reply affidavit are true and correct to my knowledge and no part of its false and no material has been concealed therefrom.

Verified at Vishakhapatnam on this \_\_\_\_\_ day of Dec,2023.

5<sup>th</sup> Respondent .

**BEFORE THE NATIONAL GREEN  
TRIBUNAL, SOUTHERN REGION-  
CHENNAI.**

**(NEW NO). O.A.NO. 105 OF 2023**

IN

**OLD NO.) O.A.NO.571 OF 2022.**

IN THE MATTER OF:

Lakshmana Guntreddi. Complainant

Vs

Vishakhapatnam Port Authority. 5<sup>th</sup> Respondent.

**TYPE SET OF DOCUEMTNS FILED  
BY THE 5<sup>th</sup> RESPONDENT**

**M.R.DHARANI CHANDER  
COUNSEL FOR 5<sup>TH</sup> RESPONDENT**



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Annexure - 2Visakhapatnam Port Surroundings

The Port is Surrounded by Hills on 3 sides.

- i. East Side Sea Shore
- ii. South Side Long and High Raised Hills (Dolphin Nose)
- iii. West Side Naval Services and Small Hills are there.
- iv. North Side a Small Hill and at a long distance there was a High Raised and Long Hill is there (i.e. Simhachalam Hill)



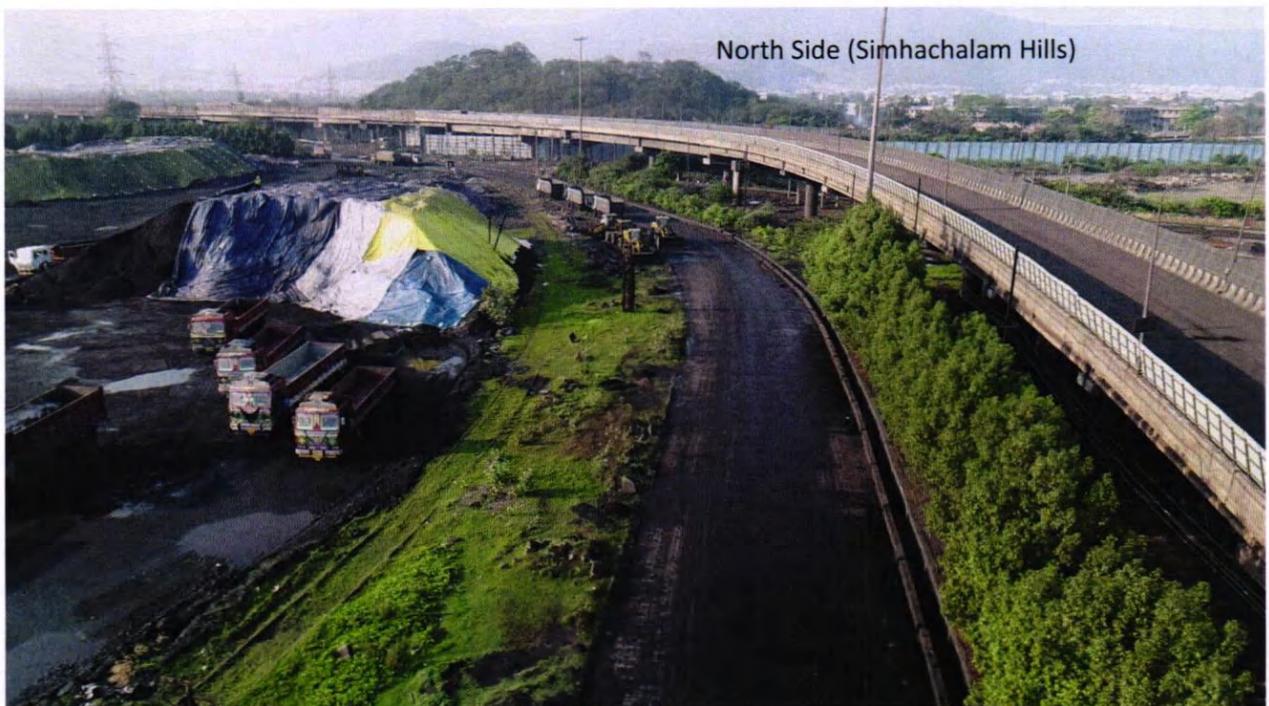
  
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Dolphin Nose and Other Hills



North Side (Simhachalam Hills)

  
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**SATELLITE VIEW OF VISAKHAPATNAM PORT TRUST** *nrsc*



Oceanography Division

  
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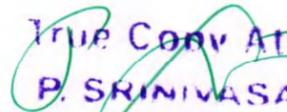
**Annexure - 3****Rapid Urbanization of Port Surroundings**

1. The Visakhapatnam Port is established in the year of 1933.
2. The surrounding population is below 100 people.
3. After 1980s the surrounding residents are increased with the employment of Port Activities and Fishing Harbour.
4. The surrounding area is developed rapidly due to Markets like Kurupam Market, Purna Market
5. At present the near the port area is called as Kotaveedhi and the residents are increased with approximately 10,000 people.



  
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**Annexure - 4****Visakhapatnam Port Authority CSR Activities**

Visakhapatnam Port Authority CSR Activities are given below:

<b>CSR Activities for the year of 2016 - 2017</b>		
<b>S. No.</b>	<b>Activities</b>	<b>Amount Expenditure in Rs.</b>
1	Skill Development Programme Welding, Fitter & Electrician Courses	20,36,400.00
2	Maintenance of School Toilets at GVMC MVDM High School, Govt. Queen Mary High School, Govt. Queen Mary Girls Primary School and GVMC Forst Basic School Visakhapatnam	6,42,000.00
3	Distribution of School Note Books to 24 Schools are nearby VPT	9,81,406.00
4	Providing drinking water & butter milk facility to Public in severe summer at two locations	1,23,957.00
5	Financial assistance for Construction of School toilets to St. Aloysius School, Old Town	14,65,500.00
6	Financial Support for Solid Waste Management Programme of GVMC	1,00,000.00
7	Financial Assistance for Sneha Sandhya Age Care Foundation for Procurement of Mahindra Scropio for out reach Medical Services	12,73,628.00
8	Financial Assistance to AP Mechanised Boat Operators Association	2,00,000.00
9	Electrician repairs to 2nd regular medical clinic	22,029.00
10	Two Regular Free Medical Clinics	29,15,000.00
11	Medical Camps	
12	Providing Dental Equipment at 2nd medical clinic	1,15,952.00
13	VPT - Enaadu Health Show	4,16,000.00
14	Construction of School Toilets at St. Anthony High School	22,00,000.00
15	Golden Peacock Award Application Fee	45,675.00
16	Gurudev Charitable Trust for Construction of Building	27,50,000.00
17	Consultancy Charges to GVP for Skill Development Programme Identification	1,00,000.00
18	One Medical Camp near Sea Horse Junction	1,00,000.00
19	Skill Development Programme CISF Ladies Sewing Machines Procurement	15,642.00
20	Skill Development Programme Tailoring Teachers Fees	1,20,000.00
<b>Total Expenditure</b>		<b>58,63,269.00</b>

  
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CSR Activities for the year of 2017 - 2018		
S. No.	Activities	Amount Expenditure in Rs.
1	Two Regular Free Health Clinics	36,00,000.00
2	School Note Books to distribute the students of GVMC MVDM High School, Govt. Queen Mary High School, Govt. Queen Mary Girls Primary School and GVMC Forst Basic School Visakhapatnam	20,00,000.00
3	Construction of School Toilets for Sacred Heart Girls High School, RCM Aided Primary School, CBM High School, Queen Mary Primary School and GVMC MVDM School	30,00,000.00
4	Maintenance of School Toilets of Sacred Heart Girls High School, RCM Aided Primary School, CBM High School, Queen Mary Primary School and GVMC MVDM School	3,44,500.00
5	Construction & Maintenance of Community Toilets: Fishing Harbour Convent Junction	34,00,000.00
6	Ramakrishna Mission - Skill Training Centre	20,00,000.00
7	Public Toilets in Sports Complex: Construction Maintenance	6,00,000.00
8	Providing Drinking Water & Butter Milk Facility to Public in Severe Summer at Two Locations	93,122.00
9	Skill Development Programme by Ramakrishna Mission	20,50,000.00
10	Hindu Student Edition to 2 Govt. School	24,800.00
<b>Total Expenditure</b>		<b>1,71,12,422.00</b>

CSR Activities for the year of 2018 - 2019		
S. No.	Activities	Amount Expenditure in Rs.
1	Solid Waste Management by GVMC	8,85,500.00
2	Sneha Sandhya Old Aged Ashram, MVP Colony	1,94,905.00
3	VPT SC & ST Emp Association - Computers	6,40,000.00
4	Dy CME Port School - Yoga medha classes	50,000.00
5	ACB-DSP-7 KW Solar Power Project	6,00,000.00
6	Govt. Jr. College - Aruku - Infrastructure	5,25,400.00
7	Jattu Ashram Building Construction	23,72,000.00
8	Ari Venkateswara Veterinary University	31,50,000.00
9	Vanaprastanam Old Aged Home- Maruti Eco Van for emergency medical services	4,94,471.00
10	HM Queen Mary Girls High School - PA System	29,700.00
11	Commissioner of Police, Visakhapatnam - CC Cameras	86,00,000.00
12	GVMC Commissioner - Burial Ground, Convent Jn. Modernisation	2,00,00,000.00
13	GVMC Commissioner - Providing Water Kiosks at Different Places	60,00,000.00
14	VPT Regular Medical Clinics	36,00,000.00
15	Community Centre - Tithly Cyclone Rehabilitation of Srikakulam District- North Coastal Andhra	1,00,00,000.00
<b>Total Expenditure</b>		<b>5,71,41,976.00</b>

  
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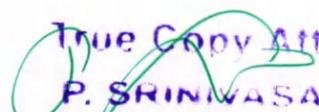
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CSR Activities for the year of 2019 - 2020		
S. No.	Activities	Amount Expenditure in Rs.
1	VPT Regular Medical Clinics	36,00,000.00
2	Providing drinking water & butter milk facility to Public in severe summer at two locations	1,50,000.00
3	Supply of School Note Books & Bags for St. Alloys School, Queen Mary School, Govt. MVDM School, Queen Mary Primary School, CBM High School, GVMC Primary School, GVMC Sri Rama Krishna Primary School, Rama Chandra School, GVMC Urdu Primary School	37,50,000.00
4	School Toilets Maintenance at GVMC MVDM High School, Govt. Queen Mary High School, Govt. Queen Mary Girls Primary School and GVMC Forst Basic School Visakhapatnam	5,00,000.00
5	Financial assistance for procurement of Medical equipment by Vivekananda Medical Trust	18,00,000.00
6	Providing Prosthetic Hands to needy people by Rotary Social Welfare Trust	2,50,000.00
7	Financial assistance for setting up a 50KW Solar PV Roof Top	23,62,500.00
8	Transport Vehicle for Transportation of Food ingredients at Rural School Children	7,50,000.00
9	Financial Assistance of AP Greening & Beautificaiton Corporation - for development and maintenance at Rani Chandramani Devi (RCD) Govt. Hospital, Visakhapatnam	12,00,000.00
10	Provided Computer tables & Acs for The Eastern Visakha English Medium School, Visakhapatnam	1,70,000.00
11	On the eve of 2nd Oct'2019 competitions among various school children have been conducted and prizes were distributed	95,000.00
<b>Total Expenditure</b>		<b>1,46,27,500.00</b>

CSR Activities for the year of 2020-2021		
S. No.	Activities	Amount Expenditure in Rs.
1	During Covid-19 crisis for noble work	2,00,000.00
2	Ambedkar Institute for Management Studies (AIMS) for SC, ST & BC students procurement of Computers and Library Books	11,75,000.00
3	Education Development for Backward Classes for appearing of various competative exams	49,95,000.00
4	Establishment of Adolescent Centre in Visakhapatnam through Urvi Vikram Charitable Trust	10,00,000.00
<b>Total Expenditure</b>		<b>73,70,000.00</b>

  
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CSR Activities for the year of 2021 - 2022		
S. No.	Activities	Amount Expenditure in Rs.
1	Ek Kadam Aur Foundation to Entrepreneurship Bootcamp Project i.e. 40 students of 10th grade from the Ramarishna Mission High School, Visakhapatnam	99,750.00
2	Increase the no. of Computers and Construction of Toilets for Govt. Degree College for Women, Visakhapatnam	7,20,189.00
3	Providing Furniture & Books for Visakhapatnam Public Library	10,00,000.00
4	Construction of Community Hall West Bengal, Thakurbari	9,57,900.00
5	Basic Infra Structure in Villages through adoption in Visakhapatnam	1,00,00,000.00
6	Development of Tourism Infrastructure in Visakhapatnam	2,00,00,000.00
7	Sustainable Environment Management to enhance the liveability in Visakhapatnam Through GVMC	2,00,00,000.00
8	Toilets Construction Girls in Government Polytechnic, Visakhapatnam	15,00,000.00
<b>Total Expenditure</b>		<b>5,42,77,839.00</b>

CSR Activities Proposed for the 2022 - 2023		
S. No.	Activities	Amount Expenditure in Rs.
1	Funding for Advance & Basic life support Ambulance for area Swarupnagar.	10,33,485.00
2	Funds for construction of First Geriatric & Palliative Care Centre for Sneha Sandya Age Care Foundation.	10,00,000.00
3	Funds for Army Recruitment rally from 14th to 31st August, 2022 at Indira Priyadarshini Stadium, Visakhapatnam	3,00,000.00
4	Funds for Mentally Handicapped Children, Lebenshife, Special School, Visakhapatnam	21,00,000.00
5	Funds for maintenance of the toilets, issuing school note books and payment of electricity bill for Fort Catholic Girls High School, Visakhapatnam	25,000.00
6	Funds for Construction of Class Rooms, Computer room & Physics room to ACTS College, Visakhapatnam	10,00,000.00
7	Funds to provide 100 steel beds to Andhra University Ladies Hostel, Visakhapatnam	5,50,000.00
8	Funding to Ramakrishna Mission High School, Visakhapatnam	1,00,000.00
9	Distribution of Solar Led tube lights	4,00,000.00
10	Medical Clinic at 1-town area, old post office, Queen Mary's Primary School, Visakhapatnam	18,00,000.00
<b>Total Expenditure</b>		<b>83,08,485.00</b>

  
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**CSR – Activities Observed by VPA**



**SKILL DEVELOPMENT CENTRE ORGANIZED BY VISAKHAPATNAM PORT**



**DISTRIBUTION OF BOOKS AND BAGS TO SCHOOL CHILDREN BY VISAKHAPATNAM PORT**



  
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DISTRIBUTION OF BOOKS AND BAGS TO SCHOOL CHILDREN BY VISAKHAPATNAM PORT



CSR ACTIVITIES OBSERVED BY VISAKHAPATNAM PORT

  
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DISTRIBUTION OF BOOKS AND BAGS TO SCHOOL CHILDREN BY VISAKHAPATNAM PORT

  
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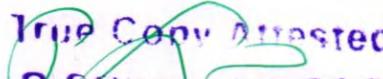
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HOSPITAL APPARATUS DONATED BY VISAKHAPATNAM PORT

  
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FOOD CARRYING VEHICLE DONATED BY VISAKHAPATNAM PORT



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CHILDRENS TOILETS ARRANGED BY VISAKHAPATNAM PORT

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CHILDRENS TOILETS ARRANGED BY VISAKHAPATNAM PORT



MEDICAL CAMPS CONDUCTED BY VISAKHAPATNAM PORT

  
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MEDICAL CAMPS CONDUCTED BY VISAKHAPATNAM PORT



PUBLIC TOILETS ARRANGED BY VISAKHAPATNAM PORT

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PUBLIC TOILETS ARRANGED BY VISAKHAPATNAM PORT



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Annexure – 5

**Green Tech Environment Awards Won by Visakhapatnam Port Authority**

**2020**

**2019**



**2022**



*[Signature]*  
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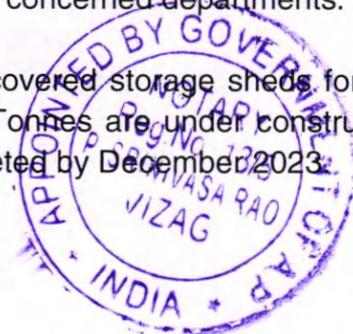


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**Annexure – 6****Visakhapatnam Port Authority Environmental Activities****The preventive measures being implemented by VPA to control the pollution are as follows:**

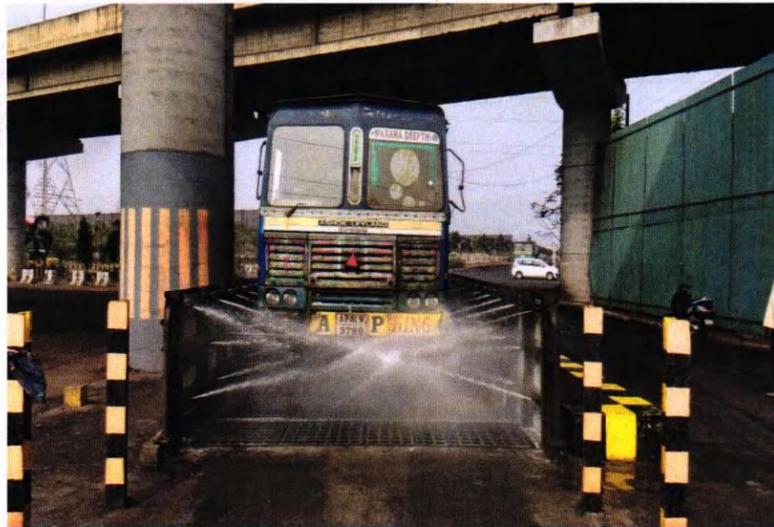
1. Coal /Iron Ore handling was fully mechanized.
2. Mechanical Dust Suppression System was installed at stack yards and berthing areas in Port.
3. Mechanical Sweeping on Port roads by deploying mechanical sweeping machines.
4. Water Sprinkling on Roads through water tankers 24x7.
5. Deploying Fog cannons at berths during cargo handling operations.
6. Tarpaulin coverage over the Trucks/ Wagons and Open stacks.
7. High raise walls of 7.5 m. height were constructed along city interface to avoid dust pollution. Dust barriers were also provided at various locations in VPA.
8. Sweeping of spilled cargo all along the Roads/Railway tracks etc. on regular basis.
9. Truck tyre washing facilities at 3 locations have been maintained in Port area by 24x7.
10. VPA treating the sewage from City at 10 MLD STP and treated water will be utilized for dust suppression system.
11. Drains of Yerri Gedda, Chakali Gedda and Ganguli Gedda are cleaning regularly.
12. Green belt developed at various location in Port area for controlling the air pollution, about 5.65 lakh plants planted so far since 1990.
13. Air quality has been monitored in VPA by installing 3 CAAQMS (Continuous online Ambient Air Quality Monitoring Stations) as per the directions of APPCB.
14. Environmental Task Force Team of VPA has been monitored the Environmental pollution activities in Port area by 24x7 and take immediate action on the defaults identified through the concerned departments.
15. Four no. of Closed covered storage sheds for storage of dusty cargo with total capacity of 294000 Tonnes are under construction at the city interface and the project will be completed by December 2023.

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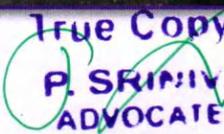


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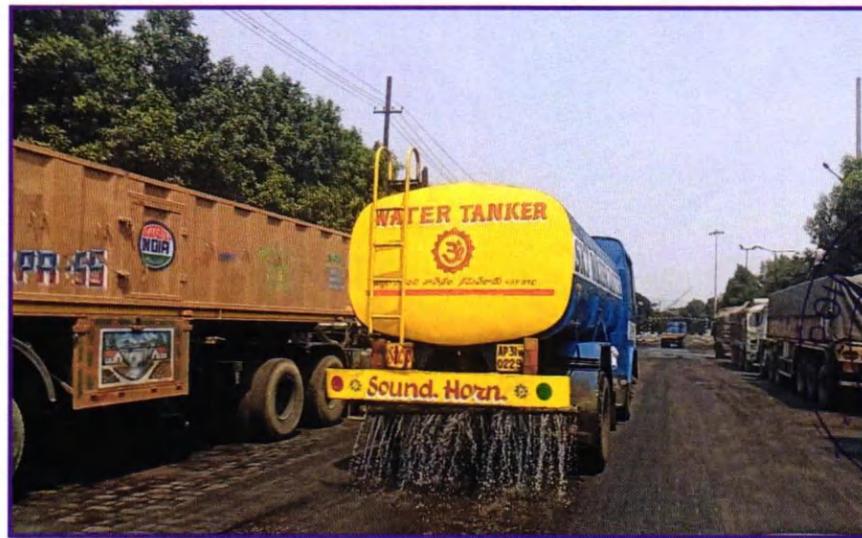
**TRUCK TYRE WASHING FACILITY AT 3 LOCATIONS IN PORT AREA**



  
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**SPRINKLING OF WATER ON PORT ROADS**



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**CLEANING OF DRAINS AND GEDDAS IN PORT AREA**



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**VEHICLE FITNESS AND POLLUTION CERTIFICATES VERIFIED BY ENV. TASK FORCE TEAM.**



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**STATUS OF CONSTRUCTION OF COVERED STORAGE SHEDS IN PORT AREA**

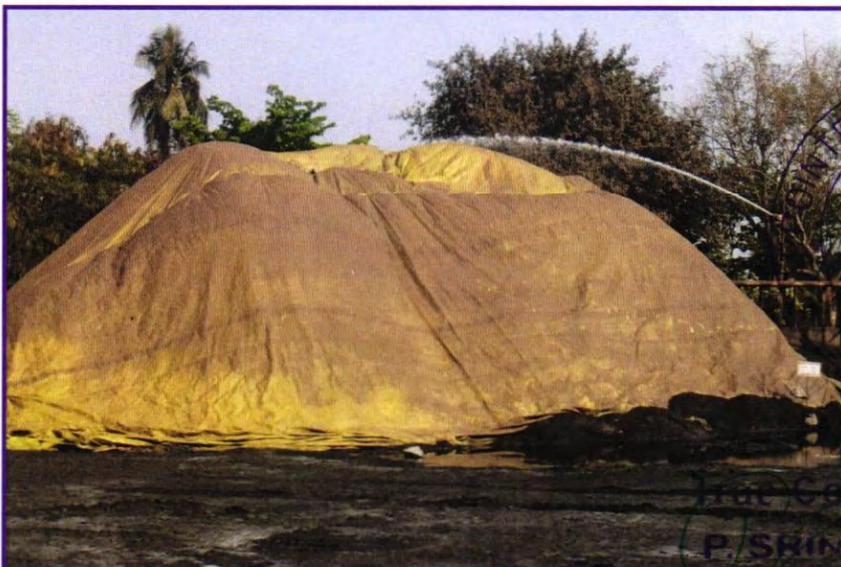
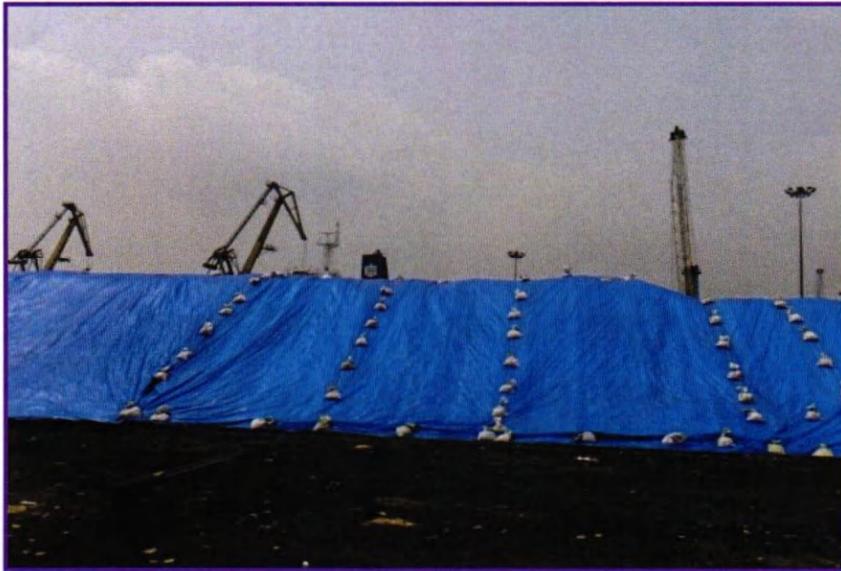
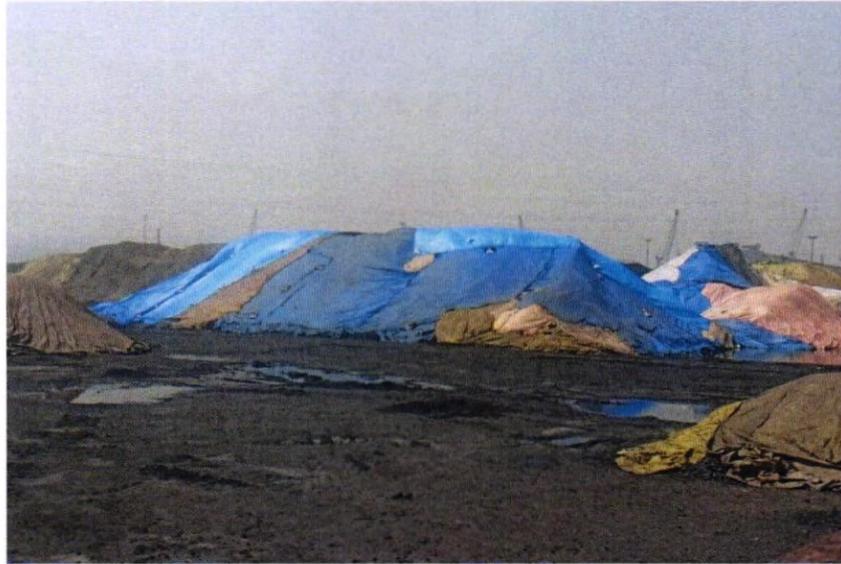


  
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**COVERAGE OF TARPAULIN OVER CARGO STACKS**



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TARPAULIN COVERAGE ON TRUCKS



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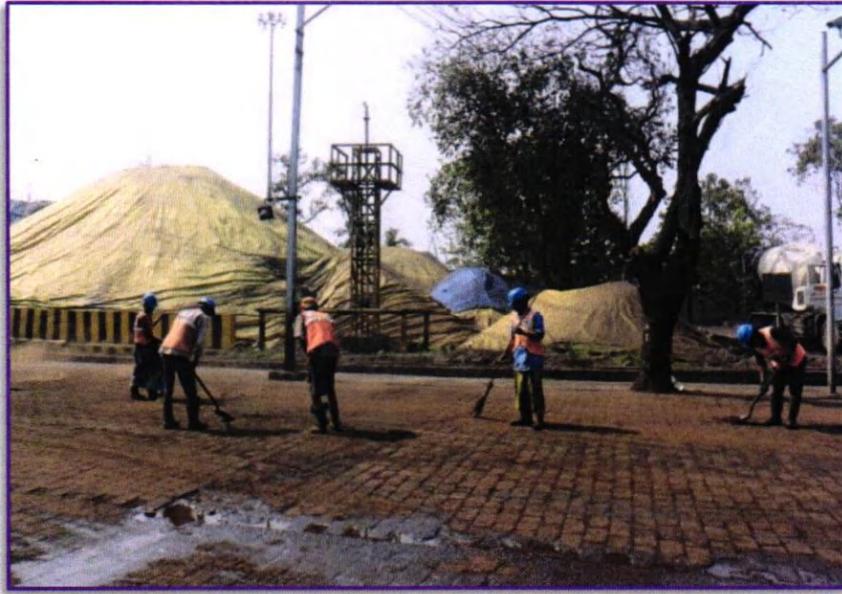
**MECHANICAL SWEEPING OF ROADS IN PORT AREA**



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MANUAL CLEANING OF PORT ROADS

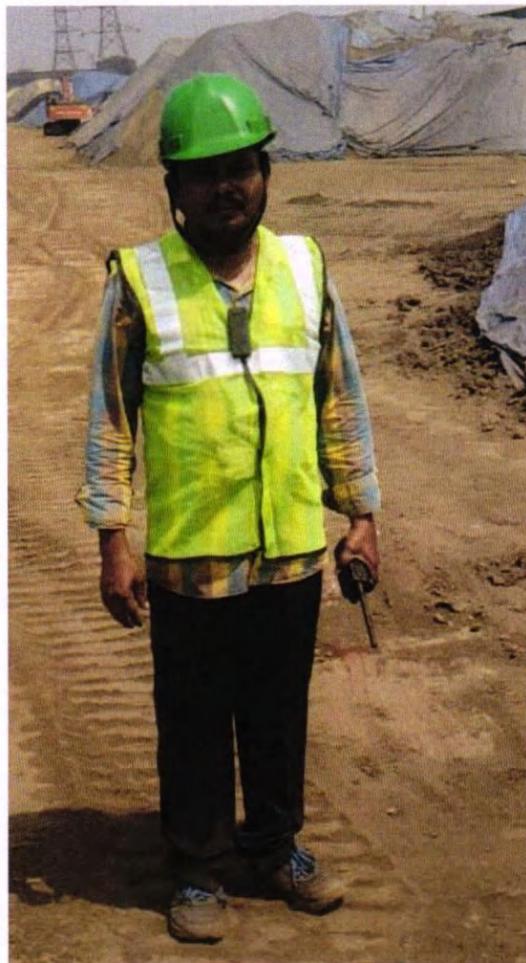


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**COMMAND CONTROL CENTRE MONITORING THE PORT ACTIVITIES**



**TASK FORCE PERSON WITH BODY WORN CAMERA AND WALKY TALKY**

  
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**MECHANIZED HANDLING OF CARGO IN PORT AREA**



**MECHANIZED WATER SPRINKLING ON BELT CONVEYOR**

BY GOVERNMENT OF A.P.  
NOTARY  
Reg.No 13/5  
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**CLOSED CONVEYOR SYSTEM IN PORT AREA**



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**TRUCK MOUNTED FOG CANNONS FOR DUST SUPPRESSION AT PORT BERTHS**



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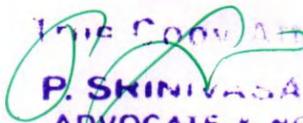
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**TROLLEY MOUNTED FOG CANNONS WORKING ON BERTHS FOR DUST SUPPRESSION**



  
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 CHIEF ENGINEER  
 विशाखपट्टणम पोर्ट ट्रस्ट  
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**DUST BARRIER AT CITY INTERFACE TO AVOID DUST FROM PORT**



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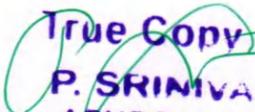


**HIGH RISE WALL WITH DUST BARRIER PROVIDED AT THE BOUNDARY OF VPA**



  
CHIEF ENGINEER  
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**10MLD SEWAGE WATER TREATMENT PLANT IN PORT AREA FOR TREAT MENT OF CITY SEWAGE**

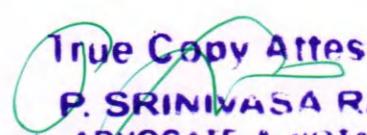


**10 MLD SEWAGE TREATMENT PLANT**

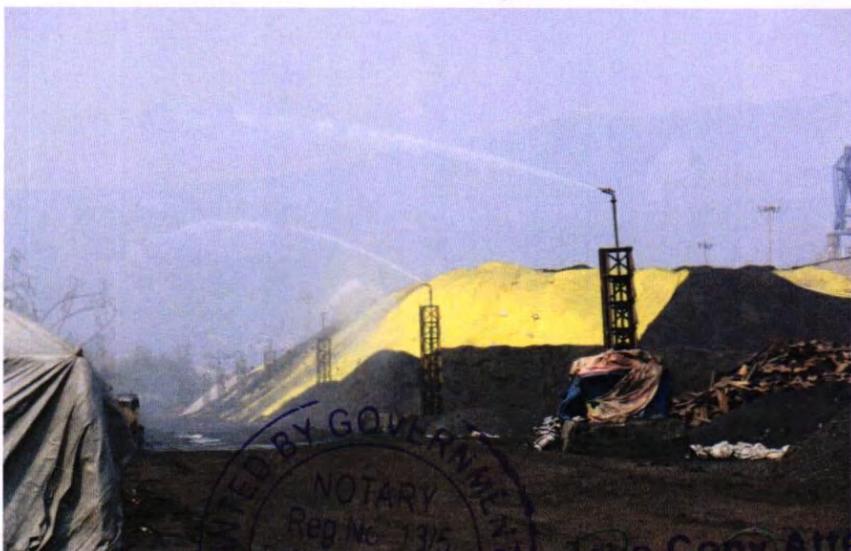


  
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**MDSS (MECHANICAL DUST SUPPRESSION SYSTEM) AT STACK YARDS IN PORT AREA**

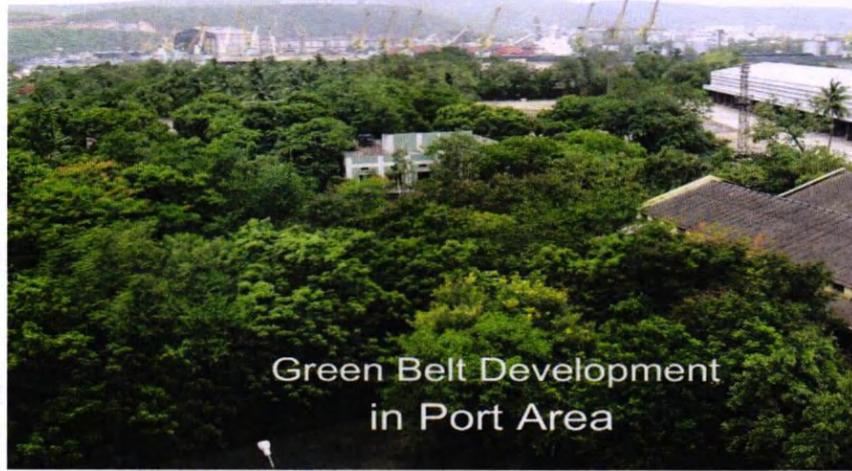


  
CHIEF EXECUTIVE OFFICER  
विशाखपट्टणम पोर्ट ट्रस्ट  
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**EXISTING GREEN BELT/PLANTATION IN PORT AREA**



  
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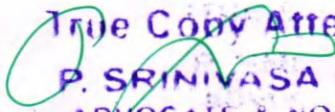
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**PLANTATION AT VARIOUS LOCATIONS IN PORT AREA**



  
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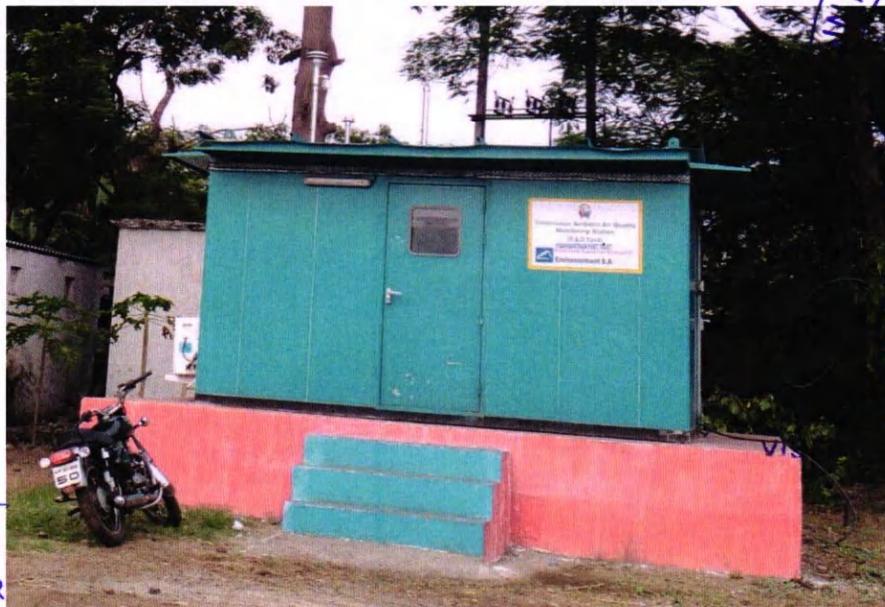
CAAQM STATION AT GCB Area



CAAQM STATION AT GVMC Stadium Area



CAAQM STATION AT R & D Yard Area



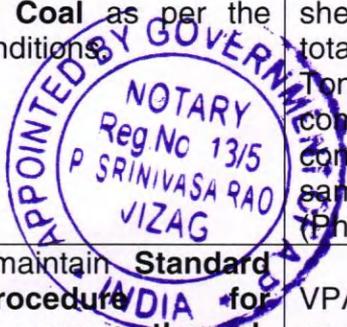
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Annexure – 7VPA Compliance report on NGT Joint Committee recommendations.

Sl.No.	Committee Recommendations	Visakhapatnam Port Authority Compliance
i.	6. The Ports shall implement <b>semi-automatic coverage system of Tarpaulin</b> in dusty cargo Transporting trucks/wagons.	<b>PARTIALLY COMPLIED</b> VPA installed semi-automatic coverage system of Tarpaulin for truck sat 1 location in Port area through PPP operator (Photograph enclosed). Regarding Wagons, Due to electrification of railway lines, it is not feasible to implement the semiautomatic tarpaulin system in Port area at present. However the tarpaulin coverage is ensuring at R&D yard area by manually for wagons.
ii.	7. The ports shall ensure 50% of <b>coverage of Tarpaulin all sides of duty cargos, transporting Trucks/wagons</b> , including rainy season to avoid the spillages.	<b>COMPLIED</b> VPA Complied that all dusty cargo handling trucks and wagons are covered with tarpaulin at all sides including rainy Season. (Photograph enclosed).
iii.	8. The ports shall ensure covering of dusty cargo carrying trucks/wagons with tarpaulins tightened at all sides with ropes and shall <b>avoid overload of dusty cargo material</b> .	<b>COMPLIED</b> VPA is being ensured all dusty cargo handling trucks and wagons are covered with tarpaulin and ensured the tarpaulin tightened with ropes at all side of the truck and wagons. (Photograph enclosed).
iv.	9. The ports shall provide <b>separate web cameras at Tarpaulin sheet covering of trucks/wagon area, Weigh Bridge, truck-tyre washing area, entrance &amp; exit gate</b> of the ports and shall maintain one month recorded data to produce at the request of the officer of the concerned authorities during their inspection.	<b>COMPLIED</b> CC Cameras were provided at all areas covering Weighbridges, Truck Tyre Washing and Entrance & Exit of VPA gates including stack yards. Data storage is being maintained. (Photograph enclosed).
v.	10. The ports shall <b>maintain coal stocking heights as per the APPCB consent conditions</b> .	<b>COMPLIED</b> Being complied as per the direction of APPCB. (Photograph enclosed).
vi.	7. M/s. VPT shall <b>complete construction of closed sheds for storage of dusty Coal</b> as per the APPCB consent conditions.	<b>PARTIALLY COMPLIED</b> VPA proposed 4nos of Closed Covering sheds at a Cost of Rs. 116.04 Crores. The total capacity of the sheds is 2.94 Million Tons of cargo. Present three sheds work is completed. Another one closed sheds construction work is in progress and the same will be completed by March 2024. (Photograph enclosed).
vii.	11. The ports shall maintain <b>Standard Operating Procedure for transportation of cargos through trucks/railway wagons for Tarpaulin</b>	<b>COMPLIED</b> VPA having SOP for transportation of cargos through trucks/railway wagons and strictly ensuring the same being an ISO



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	<b>covering</b> of loaded trucks, security check before exit.	Accredited Port. (Photographs enclosed).
viii.	13. The ports shall <b>ensure vehicles fitness certificate issued by the competent authority for incoming trucks and outgoing (loaded) trucks.</b>	<b>COMPLIED</b> Being complied and the same are being ensured on regular basis through Environment Task force of VPA. (Photographs enclosed).
ix.	14. The ports <b>dusty cargo transport trucks shall display sticker showing valid vehicle fitness certificate</b> and pollution certificate in front side of the vehicles.	<b>COMPLIED</b> Being complied and the same are being ensured on regular basis through Environment Task force of VPA. (Photographs enclosed).
x.	18. The ports shall <b>constitute a separate task force teams to verify the dusty cargo vehicle movement to monitor proper covering of Trucks/wagons</b> with tarpaulin, spillage of materials and overloaded Trucks.	<b>COMPLIED</b> VPA constituted Task Force team with 30 members of supporting staff to monitor on 24x7 basis to verify the dusty cargo vehicle movement and to monitor covering of Trucks / Rail wagons and to ban the unfit vehicles, over loaded vehicles to ply in VPA roads. (Photographs enclosed).
xi.	19. The ports shall <b>carryout regular wetting of the internal roads and shall remove the sludge accumulated in drains</b> time to time to avoid contamination of surrounding water bodies.	<b>COMPLIED</b> VPA ensured regular wetting of internal roads, through outsourcing at a cost of 80.00 lakhs per annum at an average of 180 number of tankers per day. Similarly the trade is also arranging 20 number of water tankers per day to sprinkle on internal roads of stack yards to avoid dust generation during vehicle movement. VPA also installed MDSS at all stack yards at a cost of Rs. 33.2 Crores in 4 phases to avoid dust generation from cargo stacks. VPA PPP/ BOT Operators also installed MDSS in their Terminals. VPA awarded a separate contract at a cost of Rs.50.00 lakhs to clean the roads and drains on a regular basis. (Photographs enclosed).
xii.	20. The Ports shall <b>upgrade existing truck tyre washing system to two stage automatic truck tyre washing system</b> to control dust emissions.	<b>COMPLIED</b> VPA installed two stage truck tyre washing facility at three locations in Port area. (Photograph enclosed).

  
 CHIEF ENGINEER  
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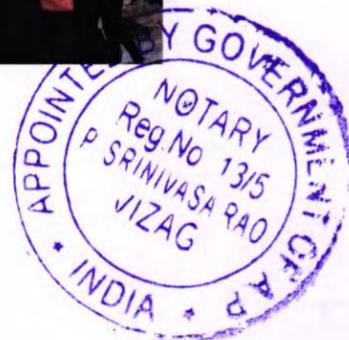


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 VISAKHAPATNAM-530018 AP

SEMI AUTOMATIC TARPAULIN COVERAGE SYSTEM PROVIDED IN VPA

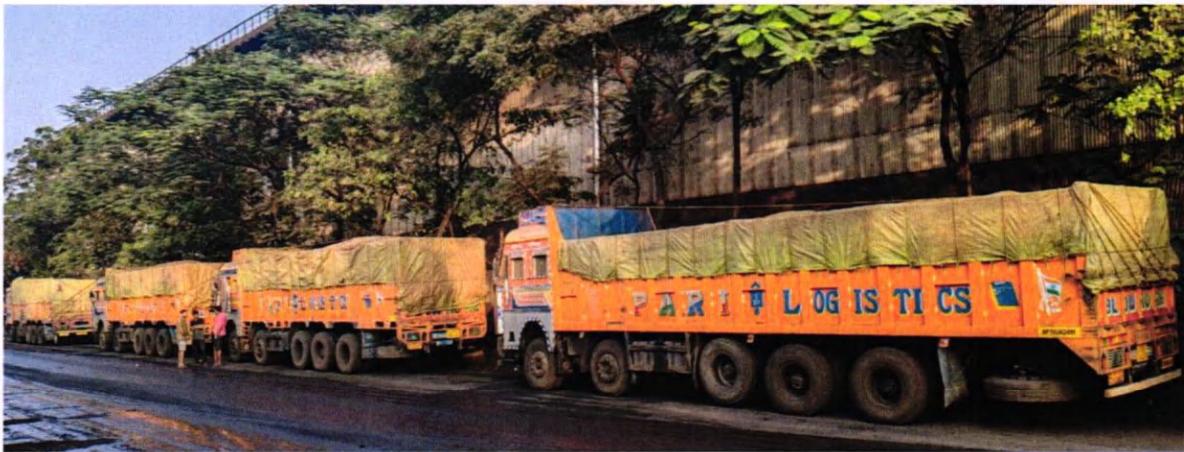


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COVERAGE OF TARPAULIN ON CARGO TRANSPORTED TRUCKS



  
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P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No. 49-29-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 A.P.

### TARPAULIN COVERAGE ON CARGO TRANSPORTING WAGONS



  
मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

NOTARY  
Reg.No 13/5  
P SRINIVASA RAO  
JIZAG  
APPOINTED BY GOVERNMENT OF  
INDIA

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ADVOCATE & NOTARY  
O No. 49-20-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 A.P

**ENSURING TIGHTENING OF TARPULIN WITH ROPES AT ALL SIDES OF THE VEHICLE**



  
मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

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Reg.No 13/15  
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D No. 49-28-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 AP

### CCTV CAMERAS ARRANGED TO MONITOR THE ENVIRONMENTAL ISSUES

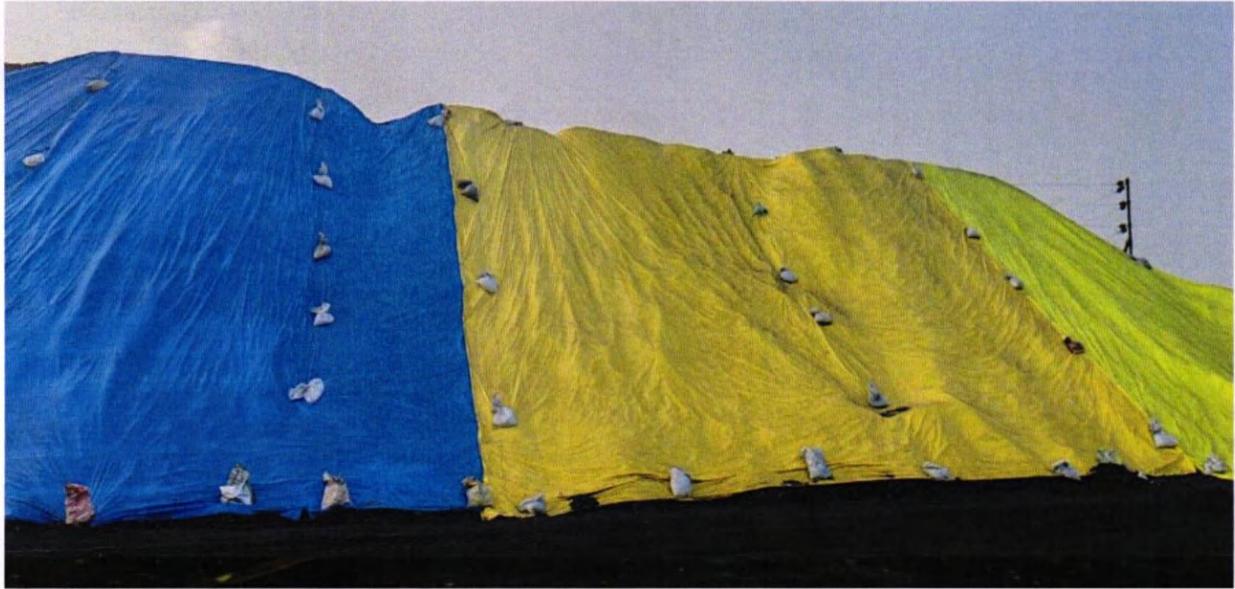


  
मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust



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**P. SRINIVASA RAO**  
ADVOCATE & NOTARY  
D No. 49-20-13, LALITHA NAGAR  
VISA KHAPATNAM-530016 A.P

**HEIGHT OF THE STACKS MAINTAINED BY VPA AS PER CONSENT CONDITION**



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**P. SRINIVASA RAO**  
ADVOCATE & NOTARY  
D No. 49-29-13, LALITHA NAGAR  
VISA KHAPATNAM-530016 A.P

  
मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

STATUS OF CLOSED COVERED SHEDS IN VPA



GOVERNMENT  
NOTARY  
NO. 13/15  
SRINIVASA RAO  
NAGAR  
VISAKHAPATNAM

*[Signature]*  
मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

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ADVOCATE & NOTARY  
O No. 49-29-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 A.P



No. ITRA/REV/FENV./Cov.Tarpa/SOP

1995

Dt. 30-06-2023.

03/07

CIRCULAR NO. 1613

Sub: Standard Operating Procedure (SOP) for coverage of cargo stacks – Reg.

Ref: This office Circular no.1520 of file No. ITRA/REV/FCIR/4941, Dt. 04-10-2022.

\*\*\*\*\*

Further to the above circular letters cited, it is once again informed that for more clarity on the subject issue a Standard Operating Procedure has been prepared as follows:

1. All types of Coals, Cokes, Lime Stone, Gypsum and Bauxite

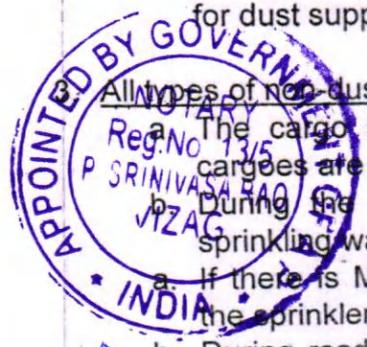
- a. The cargo stacks shall be covered completely when no loading / unloading activity is under progress.
- b. The cargo stacks shall be partly opened when any loading / unloading activity is under progress.
- c. If railway wagons are expected for loading the cargo, the firm shall remove partially the tarpaulins, and cover the stacks after completion of loading operation.
- d. During the time of cargo operations, the firm shall ensure 100% sprinkling of cargo with water.
- e. If there is MDSS facility available the firm shall request for operating the sprinklers when cargo operation is carried out.
- f. During road movement also, the firm shall ensure sprinkling of water for dust suppression.

SA/TF

MAE (TF)  
31/7/23

2. All types of Ore, including Iron ore and Manganese Ore

- a. The cargo stacks need not be covered with tarpaulin since it is of high density. However, Manganese Ore fines, which is dusty in nature must be covered with tarpaulins.
- b. During the time of cargo operations, the firm shall ensure 100% sprinkling water on cargo stacks.
- c. If there is MDSS facility available the firm shall request for operating the sprinklers when cargo operation is carried out.
- a. During road movement also, the firm shall ensure sprinkling of water for dust suppression.



All types of non-dusty cargoes (Excluding the above mentioned cargoes).

- a. The cargo stacks need not be covered with tarpaulin since these cargoes are of non-polluting nature.
- b. During the time of cargo operations, the firm shall ensure 100% sprinkling water on cargo stacks.
- a. If there is MDSS facility available the firm shall request for operating the sprinklers when cargo operation is carried out.
- b. During road movement also, the firm shall ensure sprinkling of water for dust suppression.

THE CHIEF ENGINEER  
P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No. 49-29-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 A.P

CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

SOP/WI-01

P. Srinivas

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260

VISAKHAPATNAM PORT TRUST  
TRAFFIC DEPARTMENT  
SAFETY, HEALTH, ENVIRONMENT & QUALITY INTEGRATED  
MANAGEMENT SYSTEM

Location : SOP

Title: Work Instructions

CODE : ITRA/SOC/WI-01

WORK INSTRUCTIONS TO SHED SUPERVISOR

1. He has to ensure stacking of cargoes properly by leaving 3 feet gap at walls and also leaving fire lines between stacks.
2. He should observe all safety precautions while delivering the cargo by shed foreman.
3. He should ensure to observe supply of personal protective equipment to the cargo handling workers by the parties at the time of delivery of goods.

Prepared by : Manual Committee

Issue No : 01  
Date : 14.06.2020  
Page : 1 of 1  
Revision : 0  
Date :

Approved by: Traffic Manager



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P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No. 49-28-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 A.P.

मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

SOP-WI-05

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258

VISAKHAPATNAM PORT TRUST  
TRAFFIC DEPARTMENT  
SAFETY, HEALTH, ENVIRONMENT & QUALITY INTEGRATED  
MANAGEMENT SYSTEM

Location : SOP

Title: Work Instructions

CODE : ITRA/SOC/WI-05

WORKING INSTRUCTIONS FOR MONITORING LOADING AND UNLOADING  
OPERATIONS OF GENERAL CARGO.

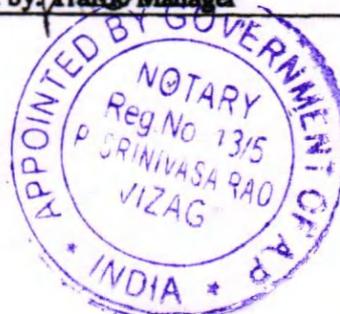
1. The Asst. Traffic Manager should identify the locations where the general cargo are being handed at various locations.
- 2/3 2. Then he has to observe the gear used for the lifting of various general cargoes and ensure that the handling agents are using proper slings as per requirements of the safety.
3. The ATM has to observe that the gear is properly tested by the competent authority and also to check the validity period for the certificate.
4. The requirement furnished in the Form-V i.e. Dock Workers (Safety, Health and Welfare) Regulations, 1990 are strictly complied with by the handling agents before actual usage of cranes and other cargo handling equipment.
5. The DI[C] and Shed Supervisor are also equally responsible to verify the Point No.1 to 4 strictly before allowing the Cargo Handling Operations.
6. The ATM (Control), DI[C], shed Supervisor, Shed Foreman, have to observe the usage of PPE / Workers deployed by the handling agents during course of Cargo handling operations.
- 14/ 7. No vehicle should be allowed unless it is fully fit for operations and it is the responsibility of the ATM (Control) / DI[C] / Shed Supervisor to verify all the documents.
8. The vehicle used for operations should be recorded with vehicle No. at the beginning of the shift.

Prepared by : Manual Committee

Issue No : 01  
 Date : 14.06.2020  
 Page : 1 of 1  
 Revision : 0  
 Date :

Approved by: Traffic Manager

मुख्य अभियंता  
 CHIEF ENGINEER  
 विशाखपट्टणम पोर्ट ट्रस्ट  
 Visakhapatnam Port Trust



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 ADVOCATE & NOTARY  
 O No. 49-20-13, LALITHA NAGAR  
 VISAKHAPATNAM-530016

Railway order - 1



Corrigendum No.14 to Rates Master Circular/Demurrage-Wharfage-Waiver/2016/0

GOVERNMENT OF INDIA (भारत सरकार)  
MINISTRY OF RAILWAYS (रेल मंत्रालय)  
(RAILWAY BOARD रेलवे बोर्ड)

257

No.TC-I/2019/201/6-Part(1)

New Delhi, dt.21.10.2020

General Manager  
All Zonal Railways

Sub: Additional free time for covering Open Wagons with Tarpaulins  
Ref: Rates Master Circular/Demurrage-Wharfage-Waiver/2016/0 and its corrigendum No.13

Please refer to Corrigendum No.13 to Rates Master Circular/Demurrage-Wharfage-Waiver/2016/0 on the above mentioned subject.

The matter has been reviewed. In supersession of the aforesaid corrigendum, it has been decided that additional free time of one hour per rake may be permitted for covering open wagons with tarpaulins during loading of loose/bulk commodity (e.g. Coal & Coke etc., for which packing condition P2(a) is prescribed in the Goods Tariff) at all kinds of freight terminals e.g. goods sheds, sidings (including EOL sidings), PFTs etc., by incorporating additional Para 2.6 in Chapter-I of Rates Master Circular under reference, as given below-

"2.6 Additional Free Time for covering Open Wagons with Tarpaulins

Additional free time of one hour per rake may be permitted for covering open wagons with tarpaulins during loading of loose/bulk commodity (e.g. Coal & Coke etc., for which packing condition P2(a) is prescribed in the Goods Tariff) at all kinds of freight terminals e.g. goods sheds, sidings (including EOL sidings), PFTs etc."

This issues in consultation with Traffic Transportation directorate and with the concurrence of Finance directorate of Ministry of Railways.

3m

(Atul Kumar)  
Dy. Director, Traffic Commercial(Rates)-I  
-Railway Board



No.TC-I/2019/201/6 -Part(1)

New Delhi, dt.21.10.2020

Copy to:

1. Pr. Financial Adviser, All Zonal Railways
2. Dy.C&AG(Rlys), Room No.222, Rail Bhavan, New Delhi.

for Member (Finance)

मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

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P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D.No. 49-20-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 A.P.

150

# ENSURING FITNESS AND POLLUTION CERTIFICATES FOR THE VEHICLES IN VPA



APPOINTED BY GOVERNMENT OF AP  
 NOTARY  
 Reg.No 13/5  
 P. SRINIVASA RAO  
 VIZAG  
 INDIA

True Copy Attested  
 P. SRINIVASA RAO  
 ADVOCATE & NOTARY  
 D 49-20-13, LALITHA NAGAR  
 VISAKHAPATNAM-530018, A.P.

  
 मुख्य अभियंता  
 CHIEF ENGINEER  
 विशाखपट्टणम पोर्ट ट्रस्ट  
 Visakhapatnam Port Trust

VEHICLE FITNESS AND POLLUTION CERTIFICATES DISPLAYED ON VEHICLE FRONT SIDE OF THE MIRROR



True Copy Attested  
P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No. 49-28-13, LALITHA NAGAR  
VISAKHAPATNAM-530016 A.P.



मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

**ENVIRONMENTAL TASK FORCE TEAM (20members) OF VPA**



**Environment Task force team meeting with E.E on Environmental Issues**

**ENVIRONMENTAL MONITORING COMMITTEE (EMC)**



**Environmental Monitoring committee meeting observed by VPA once in Two Months.**

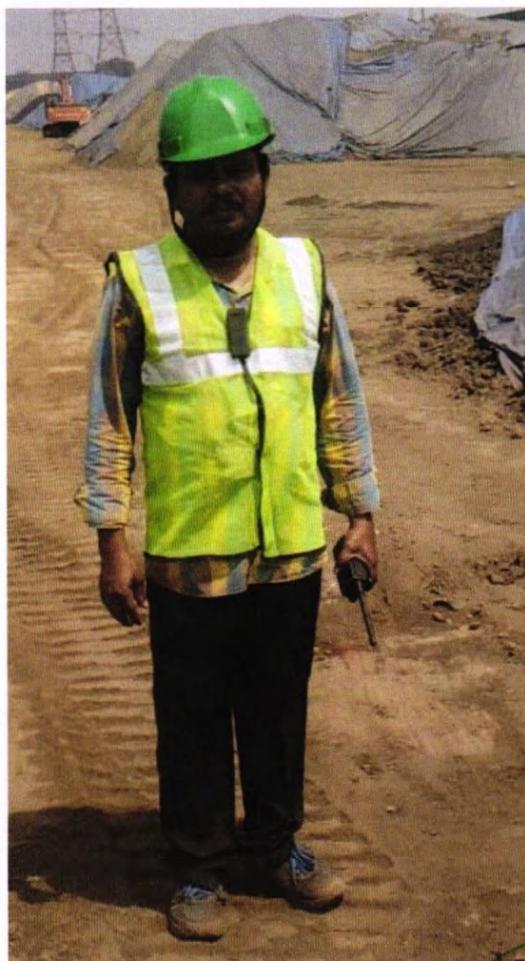
  
मुख्य अभियंता  
**CHIEF ENGINEER**  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

APPOINTED BY GOVERNMENT OF A.P.  
**NOTARY**  
Reg.No 13/5  
**P. SRINIVASA RAO**  
VIZAG  
INDIA

**True Copy Attested**  
**P. SRINIVASA RAO**  
ADVOCATE & NOTARY  
D No 49-26-13, LALITHA NAGAR  
VISAKHAPATNAM-530014 A.P.



Monitoring of Task Force Team



  
 मुख्य अभियंता  
 CHIEF ENGINEER  
 विशाखपट्टणम पोर्ट ट्रस्ट  
 Visakhapatnam Port Trust

APPOINTED BY GOVERNMENT OF A.P.  
 NOTARY  
 Reg.No 13/5  
 P. SRINIVASA RAO  
 VIZAG  
 INDIA

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 ADVOCATE & NOTARY  
 D No. 49-28-13, LALITHA NAGAR  
 VISAKHAPATNAM-530018 A.P.

**REMOVAL OF ACCUMULATED SILT & MUD IN THE DRAINS IN VPA**



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**P. SRINIVASA RAO**  
ADVOCATE & NOTARY  
D No. 49-28-13, LALITHA NAGAR  
VISA KHAPATNAM-530016 A.P

  
मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

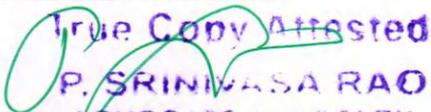
**TWO STAGE TRUCK TYRE WASHING FACILITY PROVIDED IN PORT AREA**



**MECHANISUM OF TWO STAGE TRUCK TYRE WASHING SYSTEM**



  
 मुख्य अभियंता  
**CHIEF ENGINEER**  
 विशाखपट्टणम पोर्ट ट्रस्ट  
**Visakhapatnam Port Trust**

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**P. SRINIVASA RAO**  
 ADVOCATE & NOTARY  
 D.No. 49-28-13, LALITHA NAGAR  
 VISAKHAPATNAM-530018 AP

SOPs

Copy for SL 2006 of b' SOP/WI-01 for c'

for P. Srinivas Rao - PA (2)

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Handwritten initials and marks

VISAKHAPATNAM PORT TRUST  
TRAFFIC DEPARTMENT  
SAFETY, HEALTH, ENVIRONMENT & QUALITY INTEGRATED  
MANAGEMENT SYSTEM

Location : SOP Title: Work Instructions  
CODE : ITRA/SOC/WI-01

WORK INSTRUCTIONS TO SHED SUPERVISOR

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Prepared by : Manual Committee	Issue No : 01
	Date : 14.06.2020
	Page : 1 of 1
	Revision : 0
Approved by: Traffic Manager	Date :



True Copy Attested  
P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No. 49-28-13, LALITHA NAGAR  
VISAKHAPATNAM-530016 A.P

Handwritten signature  
मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

SOP-WI-05

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**VISAKHAPATNAM PORT TRUST**  
**TRAFFIC DEPARTMENT**  
**SAFETY, HEALTH, ENVIRONMENT & QUALITY INTEGRATED**  
**MANAGEMENT SYSTEM**

Location : SOP

Title: Work Instructions

CODE : ITRA/SOC/WI-05

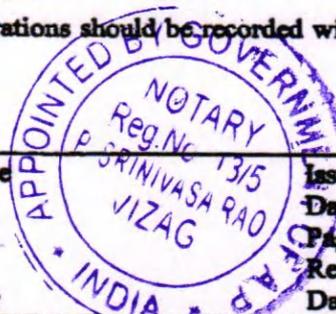
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8. The vehicle used for operations should be recorded with vehicle No. at the beginning of the shift.

Prepared by : Manual Committee

Issue No : 01  
 Date : 14.06.2020  
 Page : 1 of 1  
 Revision : 0  
 Date :

Approved by: Traffic Manager



True Copy Attested

P. SRINIVASA RAO  
 ADVOCATE & NOTARY  
 D No. 49-20-13, LALITHA NAGAR  
 VISAKHAPATNAM-530018 A.P.

  
 मुख्य अभियंता  
 CHIEF ENGINEER  
 विशाखपट्टणम पोर्ट ट्रस्ट  
 Visakhapatnam Port Trust



विशाखपट्टणम पोर्ट प्राधिकरण  
यातायात विभाग  
अम्बेडकर भवन, पोर्ट क्षेत्र,  
विशाखपट्टणम - 530035 (आ.प्र.)

VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT  
Ambedkar Bhavan, Port Area,  
Visakhapatnam - 530035 (A.P.)



e-130635

No.ITRA/REV/FENV./Cov.Tarpa/SOP

Dt.30-06-2023.

CIRCULAR NO. 1613

Sub: Standard Operating Procedure (SOP) for coverage of cargo stacks – Reg.

Ref: This office Circular no.1520 of file No. ITRA/REV/FCIR/4941, Dt. 04-10-2022.

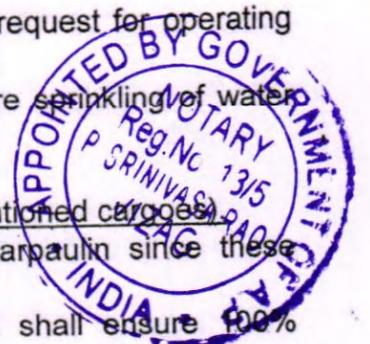
\*\*\*\*\*

Further to the above circular letters cited, it is once again informed that for more clarity on the subject issue a Standard Operating Procedure has been prepared as follows:

1. All types of Coals, Cokes, Lime Stone, Gypsum and Bauxite
  - a. The cargo stacks shall be covered completely when no loading / unloading activity is under progress.
  - b. The cargo stacks shall be partly opened when any loading / unloading activity is under progress.
  - c. If railway wagons are expected for loading the cargo, the firm shall remove partially the tarpaulins, and cover the stacks after completion of loading operation.
  - d. During the time of cargo operations, the firm shall ensure 100% sprinkling of cargo with water.
  - e. If there is MDSS facility available the firm shall request for operating the sprinklers when cargo operation is carried out.
  - f. During road movement also, the firm shall ensure sprinkling of water for dust suppression.
2. All types of Ore, including Iron ore and Manganese Ore
  - a. The cargo stacks need not be covered with tarpaulin since it is of high density. However, Manganese Ore fines, which is dusty in nature must be covered with tarpaulins.
  - b. During the time of cargo operations, the firm shall ensure 100% sprinkling water on cargo stacks.
  - c. If there is MDSS facility available the firm shall request for operating the sprinklers when cargo operation is carried out.
  - a. During road movement also, the firm shall ensure sprinkling of water for dust suppression.
3. All types of non-dusty cargoes (Excluding the above mentioned cargoes)
  - a. The cargo stacks need not be covered with tarpaulin since these cargoes are of non-polluting nature.
  - b. During the time of cargo operations, the firm shall ensure 100% sprinkling water on cargo stacks.
  - a. If there is MDSS facility available the firm shall request for operating the sprinklers when cargo operation is carried out.
  - b. During road movement also, the firm shall ensure sprinkling of water for dust suppression.

JAE/TF  
SA/TF

M.AE(II)  
31/7/23



मुख्य अभियंता  
CHIEF ENGINEER

विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

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P. SRINIVASA RAO  
ADVOCATE & NOTARY

D No. 49-20-13, LALITHA NAGAS  
VISAKHAPATNAM 530016 A.P.

Contd.....Pg-2

TASK Force Team

Pg-2

The firms shall ensure water sprinkling is done on all the stacking areas which are not provided with the MDSS system.

It is requested to ensure strict compliance of the above directions without fail.

This will supersede all other previous circulars issued in this regard.

*[Signature]*  
**TRAFFIC MANAGER**

- Copy to: P.S. to Chairperson- for favour of information of Chairperson.
- Copy to: PA to Dy Chairperson- for favour of information of Deputy Chairperson.
- Copy to: The Chairman, Visakhapatnam Steamship Agents Association. VSP.
- Copy to: President, Visakhapatnam Stevedores Association, VSP.
- Copy to: The President, Visakhapatnam Clearing & Forwarding Agents Association.
- Copy to: All Trade - for information.
- Copy to: All BOT/PPP Operators, for information and necessary action please.
- Copy to: CE/CME- for information please.
- Copy to: All Officers of Traffic Department.
- Copy to: EMO Cell- for information.
- Copy to: Executive Engineer/Env.Cell - w.r.t. letter No.IENG/ENV.Cell./TF/N.Boards/2023/78, Dt.29-05-2023.
- Copy to: TASK Force Team, for information & necessary action.
- Copy to: ATM@/TI@/TI@/DI(G)/DI@ for information
- Copy to: Joint Director, R&P, for information and to host the Circular in VPT website.



True Copy Attested  
**P. SRINIVASA RAO**  
ADVOCATE & NOTARY  
D.No. 49-20-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 A.P



*[Signature]*  
**CHIEF ENGINEER**  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

Copy for SLNO: 6 of 'F' - OCP-1

Exhibit - P-8

VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT  
SAFETY, HEALTH, ENVIRONMENT & QUALITY INTEGRATED  
MANAGEMENT SYSTEM

Section-7.5	Title: Operational Control Procedure
Location : SOP	Code : ITRA / SOP / OCP-01

**5.3 The Bulk cargoes which does not permit water sprinkling**

DAP, Urea, MOP, and other fertilizers though the above cargoes are dust generating nature water sprinkling cannot be done. As their physical properties may be changed

- a) Providing save all net at working hatches to prevent falling of cargo in to seawaters.
- b) Collecting of bulk cargo spillage on wharf and dock area by engaging consignees labour as well as pool khallas.
- c) The AQF concerned shall ensure that the EC Crane / Winch operator, shall operate in such a way that the grab is to be open not more than 1.5 mts high from the ground level/top most layer of the cargo on the wharf as to reduce flying of the dust.
- d) Ensure dumpers carrying the cargo should be covered with tarpaulins in case cargo stacked at consignee premises.

**5.4 HAZARDOUS CARGOES LIKE LIQUID AMMONIA**

a. Discharging of Liquid Ammonia is undertaken by pipeline systems, leakage in this system may cause to damage of life, air, pollution and water pollution.

b. The hazardous cargo handling is explained vide Annexure no: 1

c. Crisis management zoned and wards are established with full equipment of respiratory apparatus.

5.5 To prevent this sort of leakage, NALCO has taken necessary precautions by fixing packing at the joints of the pipeline at which there is generally a probability/scope for leakage.

5.6 Since the Caustic Soda is directly pumped to the NALCO tanks in their site, so the possibility of leakage does not arise while transportation

5.7 DI (G) shall inspect the Dock Area Canteen once in 15 days to verify drains for necessary rectification to be done by sanitary.

5.8 DI (G) shall inspect the Dock area to verify the leakages of Oil from oil drums to keep oil trays under oil drums for preventive action for leakage.

5.9 DI (G) shall inspect the Electrical junction boxes in Dock area for effective implementation of operational control

5.9 DI(G) shall monitor for maintaining harbour water clean and free from pollution as per Marine Department procedure EMAR / POL / OCP-3

- 6.0 Documents: NIL
- 7.0 Records: ITRA / SOP / RAC
- 8.0 Enclosures: Annexure -1

**True Copy Attested**  
**P. SRINIVASA RAO**  
 ADVOCATE & NOTARY  
 D No. 49-20-13, LALITHA NAGAR  
 VISAKHAPATNAM-530016 A.P.

Prepared by : Manual Committee

Issue No	: 01
Date	: 14.06.2020
Page	: 1 of 1
Revision	: 0
Date	:

Approved by: Traffic Manager



*[Signature]*  
 CHIEF ENGINEER  
 విశాఖపట్టణం పోర్ట్ ట్రస్ట్  
 Visakhapatnam Port Trust

Copy for S.No. 6 of 'g' WI-5 Encl. pg. 9

VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT  
SAFETY, HEALTH, ENVIRONMENT & QUALITY INTEGRATED  
MANAGEMENT SYSTEM

Location : SOP

Title: Work Instructions

Code : TTRA/SOP/WI-5

**WORK INSTRUCTIONS TO AOF FOR DISCHARGING OF SULPHUR.**

1. To ensure that no hot works / naked light should be allowed on board and on shore.
2. To ensure regular water sprinkling by tankers on heaps on wharf surrounding areas and approach roads.
3. To ensure vehicle movement should be restricted other than the particulars cargo.
4. To ensure that PPE gear should be supplied to all handling workers and associated personnel.
5. To ensure no oil leakages on the wharf from the equipment and dumpers.
6. To ensure not to load the cargo over and above the body level of the dumpers.
7. To ensure that dumper carrying cargo should be properly covered with tarpaulin.
8. To ensure that cargo save-all-nets should be provided at working hatches.
9. To ensure that load grab should be released 3' above the ground level to the possible extent
10. To ensure not to allow bunkering or pumping of oil.
11. To ensure that fire tenders should be kept stand by on the wharf.
12. To ensure that no leakage of cargo from the dumpers.
13. To ensure that no cargo should be accumulated on EC cable joints and EC track should be free from infringement of cargo.
14. Collect Material Safety Data Sheet Duly Signed By Master Of Vessel

Prepared by : Manual Committee

Issue No : 01  
 Date : 14.06.2020  
 Page : 1 of 1  
 Revision : 0  
 Date :

Approved by: Traffic Manager



True Copy Attested

**P. SRINIVASA RAO**  
ADVOCATE & NOTARY

D No. 49-20-13, LALITHA NAGAR  
VISAKHAPATNAM-530016 A.P

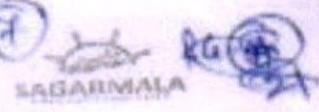
  
 मुख्य अभियंता  
 CHIEF ENGINEER  
 विशाखपट्टणम पोर्ट ट्रस्ट  
 Visakhapatnam Port Trust



**TRADE CIRCULARS**

Copy of SC No 6 of 'e'

Enclad - P.A. (7)



VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT

E-125457

ALL TRADE

No: ITRA/REV/FENV/ 18789

Dt: 27-04-2023.

**TRADE CIRCULAR NO: 1593**

Sub: - Pollution control measures - Covering of Tarpaulin on cargo stacks / trucks carrying bulk cargoes - Restriction of 8 Mtrs. height of bulk Cargoes stacked in the open Yards - Sprinkling of water on the roads -Reg

- Ref: 1. This office circular No. 1289, No: ITRA/REV/FENV/2823, Dt. 16-07-2020.
- 2. This office Circular No. 1520, No: ITRA/REV/FCIR/4941, Dt. 06-10-2022.
- 3. This office Circular No. 1520, No: ITRA/REV/FCIR/1566, Dt. 21-02-2023.

Further to the above circular letters cited, it is once again informed that some of the areas are found in the cargoes stacked beyond permissible heights and are not covered with good Tarpaulins. There were no proper sprinkling activities at the stacking points and on the roads.

In view of the above, in order to mitigate the air pollution and environmental problems, it is once again requested to all the Trade concerned to take the following remedial measures, failing which it may not be possible to continue the Port services for renewal of plots and new allotments.

- ◆ Covering of all bulk cargo stacks with good tarpaulins
- ◆ Stacking heights shall be maintained within the prescribed limits i.e. not more than 8 meters, if the cargo stack heights are more than 8 mtrs. Appropriate action will be initiated as per norms.
- ◆ Covering of trucks shall be strictly ensured besides maintaining the free board
- ◆ Whenever any bulk cargo is to be back loaded in to the trucks /wagons, the handling agent shall ensure that no dust is raised. For suppression of dust, the handling agent has to ensure that the stacks are appropriately sprinkled and properly covered with good tarpaulins.
- ◆ Sprinkling of water with tankers should be ensured at the time of cargo handling activities both on cargo and on roads to suppress the dust to the possible extent
- ◆ Frequency of water tankers sprinkling shall be increased during the cargo handling operations especially during the daytime to lure with high temperature and strong dry winds.
- ◆ Maintain 2 Meters distance between Railway track and Cargo staking area.
- ◆ Reduce fire on steam coal stacks and take preventive measures

The above instructions are to be strictly complied with.

The above will come into effect immediately in the best interest of the Trade.



TRAFFIC MANAGER

True Copy Attested  
P. SRINIVASA RAO  
ADVOCATE & NOTARY

D No. 49-29-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 A.P.

Handwritten notes and signatures on the left side of the page.

Handwritten signature and text: मुख्य अभियंता, CHIEF ENGINEER, विशाखपट्टणम पोर्ट ट्रस्ट, Visakhapatnam

Copy for past & NOC

Recd No. 10

	విశాఖపట్టణ పోర్ట్ ప్రాధికారణ వాణిజ్య విభాగం అంబేద్కర్ భవన్, పోర్ట్ ప్రాంట్, విశాఖపట్టణం - 530035 (ఆంధ్ర ప్రదేశ్)	VISAKHAPATNAM AUTHORITY TRAFFIC DEPARTMENT Ambedkar Bhavan, Port Area, Visakhapatnam - 530035 (A.P)	PORT 
			

ITRA/SOC/FMISC  
Dt. 05.05.2023

The Commandant / CISF

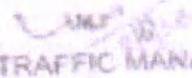
Sir,

Sub: — Display of fitness certificate and Pollution Certificate of the vehicles / Dumpers / Lorries on the front glass before enter in to the Dock Area Reg.

In context to the aforesaid subject it is to inform that during the External ISO Audit held recently, objections were raised regarding the fitness level and pollution compliance level of the vehicles (Trucks, Dumpers & Trailers) engaged for movement of cargo from inside to outside customs barrier and vice-versa. Further it was observed by the Auditors that there was no physical verification of the documents confirming the physical fitness and the pollution compliance standard of such vehicles at the RFID enable Entry & Exit Gates.

In view of the observations and recommendations made by the External ISO Audit officials, the trade has been informed to paste and display a copy of the vehicle fitness certificate and pollution compliance certificate at the corner of the glass pane of the vehicle plying in and out of the docks for carrying out movement of cargo.

Hence in view of the above it is requested to kindly pass on suitable instructions to the concerned staff posted at the RFID enable Entry and Exit gate located at the various locations so as to ensure that the valid vehicle fitness certificate and pollution compliance certificate copy is pasted on the corner of the glass pane of the vehicle engaged for the aforementioned purpose. Further vehicles not complying with the aforementioned direction should be refrained from entry and plying inside the dock at the RFID enable Entry and Exit gate.

  
TRAFFIC MANAGER

- Copy to : PA to Chairman for kind information of Chairman.
- Copy to : PA to Dy Chairman for information of Dy. Chairman.
- Copy to : CME for information please. It is requested to give necessary instruction to the concerned not to issue RFID passes to those Vehicles not having valid fitness certificate/pollution/RC papers.
- Copy to : President, Visakhapatnam Stevedores Association with a request to make cooperation in this respect by the Port Users.

  
मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

APPOINTED BY GOVERNMENT OF AP  
NOTARY  
Reg.No 13/5  
P SRINIVASA RAO  
VIZAG  
INDIA

True Copy Attested  
P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No. 49-20-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 A.P

For East Coast Railway order - 2  
EAST COAST RAILWAY

Encl. - P/5

⊕

43

Office of the  
Sr. Divisional Commercial Manager  
Waltair, Dt. 22<sup>nd</sup> Dec 2022

No. WCJ/O/GS/Pollution/Policy/22

To  
Chief General Manager, CONCOR  
Executive Director, NMDC-BCHL & KRDL  
Executive Director NMAG  
Chief General Manager IJML [VSPS]  
Traffic Manager Visag Port for information to all the agts/handling parties inside port  
General Managers (By Order), Gangavaram Port  
CGM KRDL/NMVK, BCHL, JDL, KGM, NLD, PSPU  
RGDA, VIL, CHC, CPP, VZM, KPL, VNCW, VSPS, MGPV  
SMR, KRDL, BCHL, HDX, JDL, JYP, KMEZ, NMAG, DMNJ  
RGDA, VIL, CHC, KMM, CPP, VZM, KPL, VSPS, MGPV.

**Subj:** Covering of wagons with tarpaulin during movement of trains loaded with loose/bulk commodities (coal, Coke, Iron Ore etc-Packing condition P/2(a))  
**Ref:** i. Dy.CCM(FS) E.Co.Rly-HBS Lr. No. CCM/FS/Misc/PL/10741/2021 dt. 11.06.2021.  
ii. Railway Board Lr. No. TCR/1057/2018/02 dt. 30.09.2019.  
iii. This office letter of even number dated 23<sup>rd</sup> June 2021.

1. Kindly connect this office letter of even number dated 23<sup>rd</sup> June 2021 wherein it was already communicated the Railway Board's guidelines circulated vide its Rate Circular No. 24 of 2006 dt. 23.03.2006 (Lr. No. TCR/1057/2006/2) regarding the revised packing conditions for goods moved by Rail.
2. Complaints are being received regarding the movement of trains loaded with (Coal, Coke, Iron Ore etc-Packing condition P/2(a)) without tarpaulins or not being properly covered with tarpaulins and tarpaulins are getting loose during run and sometimes causing entangle with OHE & wheels causing unsafe conditions.
3. In order to avoid causing of pollution, due precaution should be taken while transpoting/handling pollution intensive commodities.
4. Tarpaulin sheets for covering the open and flat wagons should be provided by the Consignor at their own cost.
5. Tarpaulin sheets should be securely tied before transportation to comply the directives of State Pollution Control Board norms.
6. All the loading parties may be advised to cover open wagons carrying Coal & other pollution intensive commodities by using good quality material for such covering and they are properly tied and secured so that the same do not fly loose during running of the trains to cause disruption of Rail operations.
7. An undertaking to be taken from the Consignor/Consignee/Handling agent that the cost of material and disruption to Rail operations due to improper securing of tarpaulin shall be payable by the Consignor/Consignee/handling agent.

APPOINTED BY GOVERNMENT OF ANDHRA PRADESH  
NOTARY  
Reg.No 13/5  
P. SRINIVASA RAO  
VIZAG  
INDIA

True Copy Attested  
P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No. 49-29-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 A.P.

(Avatapalli Avinash)  
Divl. Comm. Manager  
East Coast Railway-Waltair

CHIEF ENGINEER  
Visakhapatnam Port Trust  
Visakhapatnam Port Trust

For information and necessary instructions to all the SMRs for strict compliance of the above instructions.  
Sd/- WAT for information w/ Divisional Safety circular no. 08 dt. 30.11.22

Gty For No 6 of B

Encl: PG-4

Handwritten initials/signature

VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT

No.ITRA/ROC/GSD/FTARPAULIN  
DL05.04.2023

ALL RAIL USERS

TRADE CIRCULAR

Sub: Entanglement of Tarpaulins with the stationary Rail infrastructure abutting the Railway track, during running of the Railway wagons loaded at Visakhapatnam Port & its Private sidings - Reg.

Ref: DCM/ECORWAT Lr.No.WCJ/O/GS/Pollution/Policy/22, Dt 20.03.2023.

Vide the letter cited, the Divisional Railways informed that the tarpaulins used to cover the wagons are not being properly fastened and the wagon doors are also not being properly closed and secured resulting in their opening up partially during the train's transit.

It was mentioned that due to partial opening of the wagon doors, the signal posts lying adjacent to the Railway Tracks are getting hit and damaging the structures as well as the wagons. It was also informed that due to improper fastening of the tarpaulins to the wagons, the same are getting dislodged and are entangling with the Over Head Equipment(OHE) and signal posts and are severely damaging the same

In this connection, it is once again requested to ensure that the tarpaulin covers are properly fastened so that the same don't fly loose during running of the trains and cause disruption of Rail operations. Similarly, the wagon doors are also to be properly closed and secured.

The above may be strictly ensured, failing which Railways shall impose penalty for the damages that occur due to the tarpaulins and the partially opened doors.

*[Signature]*  
TRAFFIC MANAGER

- C/- PS to Chairman for kind information of Chairman please.
- C/- PA to Dy.Chairman for kind information of Dy.Chairman please
- C/- Sr.DCM/ECORWAT for kind information please.
- C/- PA to TM for kind information of TM please.
- C/- Sr.DTM(R) / DTM(C) for kind information please.
- C/- TI(C) for information and necessary action.
- C/- GS(OP) / GS(POOL) for necessary action and ensure to obtain undertaking in the F/Note invariably.

*[Signature]*  
मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपत्तनम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

APPOINTED BY GOVERNMENT OF AP  
NOTARY  
Reg.No 13/5  
P SRINIVASA RAO  
JIZAG  
INDIA

True Copy Attested  
P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No 49-20-13, LALITHA NAGAR  
VISAKHAPATNAM-530016 A.P

Copy of SE NO. 6 of c-

Consolidated - PG 6

APPCB  
Pollution

VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT

No ITRA/ROC/FMIS 9033  
Dt 05.05.2023  
04

Sub: Spandana - Complaint filed by Sri T.V.Nageswara Rao, Srinagar, Visakhapatnam -  
APPCB - RO-VSP - Notice issued - Reg.  
Ref: Deputy Chairman's Lr. No.Dy Ch/PA/Pollution/2023, Dt.27-04-2023

ORDER

In view of the frequent complaint being received on the environmental aspects all the railway Commercial and Operating staff are here by directed to ensure 100% coverage of loads with tarpaulin. For this purpose a separate register is to be maintained at South Cabin [E.I Cabin] and the details such as destination, rake number, Line No. time date & commodity status of coverage with tarpaulin etc., are to be maintained and statement to that effect must be submitted to TM / Sr.DTM [Rly's] without fail. However, such coverage with tarpaulin, to be priorly informed to E.Co.Rlys. WAT Division.

*[Signature]*  
TRAFFIC MANAGER

- C/- PA to TM for kind information of TM
- C/- Sr. DTM [Rly's] / DTM [C]
- C/- All ATM [R] / TI [R] / Area Controller
- C/- ATM [Rly's]
- C/- ATM [R C]
- C/- ~~ATM [Rly's]~~

TC

*[Signature]*  
03-05-2023

*[Signature]*  
DESPATCHED

APPOINTED BY GOVERNMENT OF INDIA  
NOTARY  
Reg.No 13/15  
P SRINIVASA RAO  
VIZAG

True Copy Attested  
P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No. 49-20-13, LALITHA NAGAR  
VISAKHAPATNAM-530016 A P

*[Signature]*  
मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust



विशाखपट्टणम पोर्ट प्राधिकरण  
यातायात विभाग  
अम्बेडकर भवन, पोर्ट क्षेत्र,  
विशाखपट्टणम - 530035 (आ.प्र.)

VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT  
Ambedkar Bhavan, Port Area,  
Visakhapatnam - 530035 (A.P)



NO 129 576

ALL TRADE

No: ITRA/REV/FENV/ 1083

Dt: 21-06-2023.

**TRADE CIRCULAR NO- 1609**

Sub: - Pollution control measures - Covering of Tarpaulin on cargo stacks -  
Restriction of 6 Mtrs. height of bulk Cargoes stacked in the open Yards -  
Sprinkling of water on the roads -Reg.

- Ref: 1. This office Circular No.1533, No: ITRA/REV/FCIR,Dt.07-11-2022.  
2. This office Circular No.1566, No: ITRA/REV/FENV,Dt.20-02-2023.  
3. This office Circular No.1567, No: ITRA/REV/ FENV,Dt.20-02-2023.  
4. This office Circular No.1593, No: ITRA/REV/ FENV, Dt.27-04-2023.

\*\*\*

Further to the above circular letters cited, it is once again informed that some of the areas are found in the cargoes stacked beyond permissible heights and are not covered with good Tarpaulins. There were no proper sprinkling activities at the stacking points and on the roads.

In view of the above, in order to mitigate the air pollution and environmental problems, it is once again requested to all the Trade concerned to take the following remedial measures, failing which it may not be possible to continue the Port services for renewal of plots and new allotments.

- ❖ Covering of all bulk cargo stacks with good tarpaulins.
- ❖ Stacking heights shall be maintained within the prescribed limits i.e. not more than 6 meters, if the cargo stack heights are more than 6 mtrs. appropriate action will be initiated as per norms.
- ❖ Covering of trucks shall be strictly ensured besides maintaining the free board.
- ❖ Whenever any bulk cargo is to be back loaded in to the trucks /wagons, the handling agent shall ensure that no dust is raised. For suppression of dust, the handling agent has to ensure that the stacks are appropriately sprinkled and properly covered with good tarpaulins.
- ❖ Sprinkling of water with tankers should be ensured at the time of cargo handling activities both on cargo and on roads to suppress the dust to the possible extent.
- ❖ Frequency of water tankers sprinkling shall be increased during the cargo handling operations especially during the daytime to tune with high temperature and strong dry winds.
- ❖ Maintain 2 Meters distance between Railway track and Cargo staking area.
- ❖ Reduce fire on steam coal stacks and take preventive measures.

The above instructions are to be strictly complied with.

The above will come into effect immediately, in the best interest of the Trade.



TRAFFIC MANAGER

- Copy to: P.S. to Chairperson- for favour of information of Chairperson.  
Copy to: PA to Dy Chairperson- for favour of information of Deputy Chairperson.  
Copy to: The Chairman, Visakhapatnam Steamship Agents Association. VSP  
Copy to: President, Visakhapatnam Stevedores Association, and VSP.  
Copy to: The President, Visakhapatnam Clearing & Forwarding Agents Association.  
Copy to: All Trade - for information.  
Copy to: All BOT/PPP Operators, for information and necessary action please.  
Copy to: CE/CME- for information please.  
Copy to: All Officers of Traffic Department.  
Copy to: D.T.M.(G) For information please.  
Copy to: EMO Cell- For information please.  
Copy to: TASK Force Team, for information & necessary action.  
Copy to: ATM(R)/T.I.(C) /D.I.(G)/D.I.(C)- for information.  
Copy to: Joint Director, R&P, for information and to host the Circular in VPT website.

True Copy Attested

P. SRINIVASA RAO

ADVOCATE & NOTARY

No. 49-29-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 A.P

मुख्य अभियंता  
CHIEF ENGINEER

विशाखपट्टणम पोर्ट ट्रस्ट

S.D.  
for na PJ  
M. 21/6/23



VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT

48

(2) E.127556  
SAGARMALA



No.ITRA/REV/FTARP/Env. / 467  
Dt.24-05-2023.

To  
M/s. V S Infra logistics pvt ltd,  
Visakhapatnam

Sir,

Sub: Pollution control measures – Covering of Tarpaulin on cargo stacks/trucks-  
Prohibition in entry of Old and dilapidates cargo carrying vehicles/container  
trailers - Reg.

- Ref: 1.This office Circular No.1581, No.ITRA/SHP/FCIR/7769, Dt.05-04-2023.
- 2.This office Circular No.1593, No.ITRA/REV/FENV/8988, Dt.02-05-2023
- 3. C.E. letter No. IENG/ Env.TF/2023/69, Dt.05-05-2023.

\*\*\*

In this connection, it is to inform that despite repeated instructions given to you by way of circulars and messages from this department, no efforts are made by your firm to cover Coal cargo stacks at L-17 (EQ Dock area) & WOB Back area by good quality tarpaulins. Also the Stacks of the cargoes are more than the prescribed limits (i.e. not more than 6 mtrs of height). Instructions given to sprinkle water on the stacks so as to suppress the dust, is also not complied.

You are hereby once again advised to cover all your Coal cargo stacks with good quality tarpaulins and submit a compliance report to this office immediately. Failing which, action deemed fit will be initiated only.

*[Signature]*  
TRAFFIC MANAGER

- C/- PS to Chairperson for kind information of Chairperson.
- C/- PS to Dy. Chairperson for kind information of Dy. Chairperson.
- C/- CE for information.
- C/- EE(Env) for information w.r.t. Letter No.IENG/ Env.TF/2023/69, Dt.05-05-2023

*[Signature]*  
मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust



True Copy Attested  
P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No. 49-20-13, LALITHA NAGAR  
VISAKHAPATNAM-530016 A.P

(3)

E: 126/41

(21)



VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT



NO. ITRA/REV/FTARP / 163

Dt: 09-05-2023.

MEMORANDUM

Sub: Stoppage of Port Services for Non-compliance of instructions issued by VPA from time to time for covering of stacks with good quality tarpaulins Reg.

- Ref: 1. This office notice No. ITRA/REV/FTARP/9087, dt. 08-05-2023.
- 2. This office notice No. ITRA/REV/FTARP/9088, dt. 08-05-2023
- 3. This office notice No. ITRA/REV/FTARP/9085, dt. 08-05-2023

In continuation to this office notice under reference cited, the following firm has failed to cover the cargo stacks at the plots allotted to them by good quality tarpaulins. Several instructions were given to sprinkle water on the stacks so as to suppress the dust, which is also not complied.

Therefore, it is decided to stop all port services with immediate effect till further orders.

Sl. No	Name of the Firm	A/c.No.
1	M/s. HIQ Services	671/1489
2	M/s. V.S. Infra Logistics Pvt. Ltd	671/1349
3.	M/s. ORCA Logistics Pvt. Ltd.	671/1637

This is issued without prejudice to the right of Visakhapatnam Port Authority.

*(Signature)*  
TRAFFIC MANAGER

- C/- PS to Chairperson – for favour of information of Chairperson please.
- C/- PS to Dy. Chairperson- for favour of information to Dy. Chairperson please.
- C/- PA to TM for kind information of TM.
- C/- Secretary/CME/CE/CMO /JD(IT)/Dy. Conservator Estate Manager – for information and necessary action at their end.
- C/- F.A.&C.A.O./Sr. Dy. C.A.O / AO (R.E. Section) –for information.
- C/- Sr.DTM (S)/Sr.DTM(R)/DTM(C)/Sr.ATM (S/CHD)/Sr.ATM (C)/ATM(S)/ATM(G)/ All ATM's for information.
- C /- HA(G)/HA(C)/SA(SB)/SA(CB)/JA(SB)/JA(CB)/SA(FH)/JA(Genl)/ SA(R) – for information and necessary action.
- C/- All D.I's/T.I's – for information and necessary action.
- C/- M/s. HIQ Services
- M/s. V.S. Infra Logistics Pvt. Ltd
- M/s. ORCA Logistics Pvt. Ltd

*(Signature)*  
CHIEF ENGINEER  
Visakhapatnam Port Trust



True Copy Attested  
P. SRINIVASA RAO  
ADVOCATE & NOTIARY  
D No. 49-20-13, LALITHA NAGAR  
VISAKHAPATNAM-530016 A P

20



VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT

M/s. Green Energy Resources,  
Visakhapatnam.

No.ITRA/REV/FTARP, 9090  
Dt. 05-05-2023.



Sir,

Sub: Non-compliance of instructions issued by VPA from time to time - Reg.

\*\*\*

EE (Env) 09/5/23

ABEL 15/5/23

In this connection, it is to inform that despite repeated instructions given to you by way of messages from this department, no efforts are made by your firm to cover cargo stacks at R2, L-17 Dock Area, NMDC, OHC water tankers and TG2 godowns areas by good quality tarpaulins. Several instructions were given to sprinkle water on the stacks so as to suppress the dust, which is also not complied.

You are hereby once again advised to cover all your cargo stacks with good quality tarpaulins within 48 hrs of receipt of this notice failing which services to your firm would be stopped with immediate effect.

*[Signature]*  
TRAFFIC MANAGER

- C/- PS to Chairman for kind information of Chairman
- C/- PS to Dy. Chairman for kind information of Dy. Chairman
- C/- CE for information.
- C/- EE(Env) for information.

JE (EE) *[Signature]*

*[Signature]*  
मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust



True Copy Attested  
P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No. 49-29-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 A.P



VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT



19

No.ITRA/REV/FTARP, 18979  
Dt.:27-04-2023.

Environmental Monitoring Officer

Sub: Covering of stacks with Tarpaulins - Reg.

Ref: 1. This office letter No.ITRA/REV/FTAR/8039, Dt.21-04-2023.  
2. M/s. Fairmacs Shipping & Transport Services Pvt. Ltd. letter  
Dt.24-04-2023.

In response to this office notices, M/s. Fairmacs Shipping & Transport Services Pvt. Ltd, vide their letter 2<sup>nd</sup> cited has informed that they have covered their stacks with good quality tarpaulins to mitigate dust omission and to avoid adverse comments from Pollution board.

Copy of the firm's letters under reference cited, along with its enclosures (Photographs) are sent herewith for information.

Encls: As above.

*[Signature]*  
TRAFFIC MANAGER

C:/ PS to Chairman for kind information of Chairman.  
C:/ PS to Dy. Chairman for kind information of Dy. Chairman.  
C:/ PA to TM – for information of T.M. please.  
C/- PA to CE – for information of C.E. please.

Copy to: D.T.M (G) for information.

*[Signature]*  
मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust



True Copy Attested  
P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No 49-20-13, LALITHA NAGAR  
VISAKHAPATNAM-530016 A.P



VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT

90  
15/12/23  
SAGARMALA  
COASTAL FREIGHT

(4)  
No: ITRA/REV/FENV/8988  
Dt: 27-04-2023.  
215

TRADE CIRCULAR NO- 1593

Sub: - Pollution control measures - Covering of Tarpaulin on cargo stacks / trucks carrying bulk cargoes - Restriction of 6 Mtrs. height of bulk Cargoes stacked in the open Yards - Sprinkling of water on the roads -Reg.

- Ref: 1. This office circular No.1289, No: ITRA/REV/FENV/2823,Dt.16-07-2020.  
2. This office Circular No.1520, No: ITRA/REV/FCIR/4941,Dt.06-10-2022.  
3. This office Circular No.1520, No: ITRA/REV/FCIR/1566,Dt.21-02-2023.

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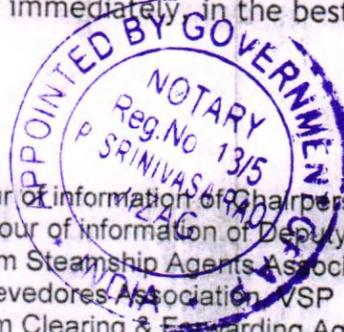
Further to the above circular letters cited, it is once again informed that some of the areas are found in the cargoes stacked beyond permissible heights and are not covered with good Tarpaulins. There were no proper sprinkling activities at the stacking points and on the roads.

In view of the above, in order to mitigate the air pollution and environmental problems, it is once again requested to all the Trade concerned to take the following remedial measures, failing which it may not be possible to continue the Port services for renewal of plots and new allotments.

- ❖ Covering of all bulk cargo stacks with good tarpaulins.
- ❖ Stacking heights shall be maintained within the prescribed limits i.e. not more than 6 meters, if the cargo stack heights are more than 6 mtrs. Appropriate action will be initiated as per norms.
- ❖ Covering of trucks shall be strictly ensured besides maintaining the free board.
- ❖ Whenever any bulk cargo is to be back loaded in to the trucks /wagons, the handling agent shall ensure that no dust is raised. For suppression of dust, the handling agent has to ensure that the stacks are appropriately sprinkled and properly covered with good tarpaulins.
- ❖ Sprinkling of water with tankers should be ensured at the time of cargo handling activities both on cargo and on roads to suppress the dust to the possible extent.
- ❖ Frequency of water tankers sprinkling shall be increased during the cargo handling operations especially during the daytime to tune with high temperature and strong dry winds.
- ❖ Maintain 2 Meters distance between Railway track and Cargo staking area.
- ❖ Reduce fire on steam coal stacks and take preventive measures.

The above instructions are to be strictly complied with.

The above will come into effect immediately in the best interest of the Trade.



*[Signature]*  
TRAFFIC MANAGER

- Copy to: P.S. to Chairperson- for favour of information of Chairperson.  
Copy to: PA to Dy Chairperson- for favour of information of Deputy Chairperson.  
Copy to: The Chairman, Visakhapatnam Steamship Agents Association. VSP  
Copy to: President, Visakhapatnam Stevedores Association VSP  
Copy to: The President, Visakhapatnam Clearing & Forwarding Agents Association  
Copy to: All Trade - for information.  
Copy to: All BOT/PPP Operators, for information and necessary action please.  
Copy to: CE/CME- for information please.  
Copy to: All Officers of Traffic Department.  
Copy to: TASK Force Team, for information & necessary action.  
Copy to: ATM(R)/T.I.(C) /D.I.(G)/D.I.(C)- for information.  
Copy to: Joint Director, R&P, for information and to host the Circular in VPT website.

**True Copy Attested**  
P. SRINIVAS RAO  
ADVOCATE & NOTARY  
D No. 49-20-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 A.P.

CHIEF ENGINEER

विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust



ALL TRADE

119749  
No.ITRA/REV/FENV 7039  
Dt. 20.02.2023.

**TRADE CIRCULAR NO-1567**

Sub:- Displaying of Name Board at stack yards by the license holders-Reg.  
Ref:- 1. This office circular No.1507, No.ITRA/REV/FENV/4664 dt.16-09-2022.  
2. This office circular No.1533, No.ITRA/REV/FENV/4664 dt.07-11-2022

Please refer to the circulars cited.

Visakhapatnam Port being a bulk cargo handling ports, handles both import and export cargoes. This port is continuously under the watch of APPCB & NGT in view of the residential localities adjacent to Port land.

Several measures are being taken by this organization to maintain favourable eminent conditions by setting up of sprinkling, usage of water tankers, covering of cargo stacks with tarpaulin. Many circulars have been issued by various divisions of this department to Port users to:

1. To maintain stack height of not more than 6 meters.
2. To ensure covering of stacks with proper Tarpaulins
3. To increase the trips of water tankers to control dust emission in summer.

As such, it is once again requested to adhere to the circulars and various guide lines issued by this department to adequate covering and maintain permissible stack heights.

It was noticed during official inspections that the stacks at the license plots allotted to the stakeholders for storage/stacking of EXIM cargo is not in identifiable position as to whom the cargo belongs to. It was informed in earlier instances also and a circular was also issued vide cited above, to display Name boards with location, cargo name, Allotees name for clear identification.

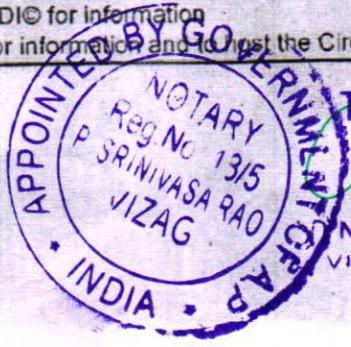
As such, it is once again requested to display boards containing details viz. Handling Agent Name, cargo and location etc., for all the plots allotted at the earliest.

Similarly, all BOT/PPP operators(s) are also required to ensure adequate covering and maintain permissible stack heights.

*[Signature]*  
**TRAFFIC MANAGER**

- Copy to: P.S. to Chairman- for favour of information of Chairman.
- Copy to: PA to Dy Chairman- for favour of information of Deputy Chairman.
- Copy to: The Chairman, Visakhapatnam Steamship Agents Association, VSP
- Copy to: President, Visakhapatnam Stevedores Association, VSP
- Copy to: The President, Visakhapatnam Clearing & Forwarding Agents Association.
- Copy to: All Trade - for information.
- Copy to: All BOT/PPP Operators, for information and necessary action please
- Copy to: CE/CME- for information please.
- Copy to: All Officers of Traffic Department.
- Copy to: EMO - for information.
- Copy to: TASK Force Team, for information & necessary action.
- Copy to: ATM@/TI@/TI@/DI(G)/DI@ for information
- Copy to: Joint Director, R&P, for information and to post the Circular in VPT website.

*[Signature]*  
मुख्य अभियंता  
**CHIEF ENGINEER**  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust



**True Copy Attested**  
**P. SRINIVASA RAO**  
ADVOCATE & NOTARY  
No. 49-20-13, LALITHA NAGAR  
VISAKHAPATNAM-530016 A.P

**Work Order for Sprinkling of Water on Roads**

वकी सहस्र पंजीकृत एंसी छात्र/

BY REGD. POST WITH ACK DUE

विशाखपट्टणम पोर्ट प्राधिकरण / VISAKHAPATNAM PORT AUTHORITY  
अभियंता विभाग / ENGINEERING DEPARTMENT

कार्यदेश सं. / WORK ORDER NO. 32 (CP) / SE (Env) / OF 2023-24

सं./No / ENG/CP/SE(Env)/T/09

दि./Dt. 13 -07 -2023

सेक / From

मुख्य अभियंता

विशाखपट्टणम पोर्ट प्राधिकरण,

विशाखपट्टणम - 530 035.

Chief Engineer,  
Visakhapatnam Port Authority,  
Visakhapatnam-530 035.

सेवा में / To

M/s. Chaitanya Constructions,  
D.No.44-38-12/23/4, AVS Paradise,  
Srinivasanagar, Akkayapalem,  
VISAKHAPATNAM-530 016.

प्रिय महोदय/ Dear Sir,

विषय / Sub: Providing water sprinkling on port operational roads with tankers  
in Visakhapatnam Port for a period of One year – Reg

\*\*\*

- आपका दिनांक 04-05-2023 की निविदा Rs.1,92,73,628/-.(Rupees One Crore Ninety two Lakhs Seventy three thousand Six hundred and twenty eight only) के लिए अनुमानित दरों पर 2.16% Excess over the ठेकाध्य जाी ने विचार करने के बाद स्वीकार किया है। यहाँ कि नीचे दी गयी औ र ठेके में दी गयी शर्तों को पूरा करना होगा
- Your percentage tender dated 04-05-2023 for Rs.1,92,73,628/-.(Rupees One Crore Ninety two Lakhs Seventy three thousand Six hundred and twenty eight only) offering 2.16% Excess over the estimated amount put to tender for the above work is accepted.

मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

NOTARY  
Reg.No 13/5  
P. SRINIVASA RAO  
JIZAG  
INDIA

True Copy Attested  
P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No. 49-20-13, LALITHA NAGA  
VISAKHAPATNAM-530016 A.P

Contd Page, 2

: 2 :

2. आप से अनुरोध है कि आगे के विवरण के लिए और कार्य तुरंत प्रारंभ करने के लिए कार्यकारी अभियंता/ Superintending Engineer(Env) से संपर्क करें। उपर्युक्त कार्य समाप्त करने का समय लेबर लाईसेंस प्राप्त करने के तुरंत बाद कार्य प्रारंभ तिथि से 01(One)Year होगा। यह कार्यादेश जारी करने की तिथि से 15 दिनों के अंदर लाईसेंस प्राप्त करने काम शुरू करना होगा। ठेके के लिए समय बहुत महत्वपूर्ण होगा।
2. You are requested to contact the Superintending Engineer (Env) for further particulars and start the work immediately. The time for completion of the above work is 01(one) Year from the date of commencement of the work immediately after obtaining the labour licence. The licence should be obtained and work started not later than 15 days from the date of issue of this work order. Time is essence of the contract.
- 3 आपको सह भी सूचित किया जाता है कि कांटाकट लेबर ( नियंत्रण एवं समाप्ति ) अधिनियम 1970 और कांटाकट लेबर (नियंत्रण एवं समाप्ति) केन्द्रीय नियम, 1971 स के अंतर्गत ठेके पर श्रमिकों का नियोजित करने के लिए कार्य प्रारंभ करने से पहले ही आपको लाईसेंस प्राप्त करना होगा। लाईसेंस शुल्क के लिए आवश्यक चलाने के साथ फार्म - 4 में ( प्रतिलिपि संलग्न ) आवेदन और प्रतिभूति जमा, कार्यादेश में संलग्न फार्म -3 के साथ सहायक लेबर कमीशनर, विशाखपट्टणम को स्वयं प्रस्तुत करना होगा। आप से यह भी अपेक्षित है कि आप कार्य स्थल में मजदूरी अवधि एवं मजदूरी वितरित करने का स्थान एवं समय सूचित करते हुए एक नोटिस प्रदर्शित करें और उस नोटिस की एक प्रतिलिपि कार्यादेश प्राप्त करने के 15 दिनों के अंदर इस विभाग को भेजें ताकि उक्त अधिनियम एवं नियमों के अंतर्गत भत्ते वितरित किए जा रहे हैं या नहीं प्रत्यक्षरूप से देखने के लिए हम अपने प्रधिकृत प्रतिनिधि को नामित कर सकें।
- 3 You are also informed that under the provisions of Contract Labour (Regulation & Abolition) Act, 1970 and Contract Labour (Regulations & Abolition) Central Rules 1971 you have to obtain licence to employ contract labour before starting the work. The application in Form - IV (Copy enclosed) together with necessary challan for licence fees and Security Deposit should be submitted direct to the Assistant Labour Commissioner (Central) Visakhapatnam with necessary certificate in Form - III enclosed to the Work Order. You are also required to display a notice showing the wage period and the place and time of disbursement of wages at the place of work and to submit a copy of the notice immediately within a fort-night of the receipt of the Work Order to this department to arrange for nomination of our authorized representative to witness the disbursement of wages as required under the said Act, and Rules.
- 4 आप को सूचित किया जाता है कि उक्त अधिनियम और नियमों के उल्लंघन के कारण, लाईसेंस प्राप्त / रद्द करने में विलंब की वजह से यदि कार्य निष्पादन में विलंब होता है तो उसके परिणाम के जिम्मेदार आप ही होंगे और उसका नुकसान भी आप को ही उठाना होगा। इस कार्य समाप्ति का समय इस पत्र के पैरा 2 में बताए गए अनुसार गणन किया जाएगा।
- 4 You are hereby informed that any delay in executing the work consequent on the delay in obtaining or cancellation of the licence, due to any contravention of the said Act and Rules, shall be at your risk and responsibility. The time of completion of this work shall be reckoned as stipulated in Para-2 of this letter.

  
 मुख्य अभियंता  
 CHIEF ENGINEER  
 विशाखपट्टणम पोर्ट ट्रस्ट  
 Visakhapatnam Port Trust

  
 True Copy Attested  
 P. SRINIVASA RAO  
 ADVOCATE & NOTARY  
 D No. 49-20-13, LALITHA NAGAR  
 VISAKHAPATNAM-530016 A.P.

Page, 3 Contd.,



5. निर्धारित समय में कार्य समाप्त सुनिश्चित करने के लिए आप से अनुरोध किया जाता है कि आप प्राप्त करने के एक पखवाड़े के अंदर ठेके की सामान्य शर्तों के खंड - 2 के प्रावधानों का अनुपालन करते हुए एक विस्तृत कार्यक्रम प्रस्तुत करें ।
5. You are requested to submit a detailed programme of the work immediately within a fortnight of the receipt of the work order complying with the provisions of Clause - 2 of the General Conditions of the contract to ensure that you will complete the above work within the stipulated time.
6. आप उपर्युक्त ठेके कार्य के प्रारंभ / समाप्ति की तिथि के बारे में इस कार्यालय को सूचित करते हुए फॉर्म- VII में सहायक लेबर कमीशनर, विशाखपट्टणम को स्वयं सूचित करेंगे ।
6. You are required to intimate the date of commencement / completion of the above contract work in Form - VII (Copy enclosed) to the Assistant Labour Commissioner (C), Visakhapatnam direct under intimation to this office.
7. आपकी निविदा दिनांक 04-05-2023 संबंधित यह हुए आपके पत्र कार्यादेश पोर्ट के साथ आप के ठेके का ही एक भाग समझा जाएगा ।
7. This work order, your tender dt. 04-05-2023 shall form part of the contract entered by you with the Port Trust. And
8. आप को रु.100/- के नॉन जूडीशियल स्टॉप पेपर पर कटार तुरंत प्रस्तुत करना होगा ।
8. You have to enter an agreement on Non-Judicial Stamp paper worth of Rs.100/- immediately.
9. जब भी सरार द्वारा अधिसूचित किया जाता है, तब 'न्द्र' जी एस टी/ सी जी एस टी आदि अनुसार ला ू टी.डी.एस. घटाया जाएगा ।
9. The applicable TDS as per the Central GST/SGST Act, will be deducted as and when notified by the Government.
10. यदि इस कार्य पर नियोजित मजदूर / कर्मचारियों की संख्या 20 से अधिक है तो ठेकेदार को प्रति अंतरिम प्रमाण पत्र के साथ भविष्य निधि प्राधिकारियों से इस बात का दस्तावेजी सबूत प्रस्तुत करना होगा कि वह उन मजदूरों / कर्मचारियों की भविष्य निधि अंशदान का भुगतान कर रहा है। ऐसा न किये जाने पर कोई भी भुगतान नहीं किया जाएगा ।
10. If the number of Workers / Employees engaged on this work is more than 20, the Contractor shall produce documentary proof of payment of P.F. contribution to their Workers/ Employees from the P.F. Authorities along with every interim certificate failing which no payment will be released.

Page, 4 Contd



  
 मुख्या अभियंता  
 CHIEF ENGINEER  
 विशाखपट्टणम पोर्ट ट्रस्ट  
 Visakhapatnam Port Trust

True Copy Attested  
**P. SRINIVASA RAO**  
 ADVOCATE & NOTARY  
 D No. 49-29-13, LALITHA NAGAR  
 VISAKHAPATNAM-530016 A.P.

11. आप से अनुरोध किया जाता है कि आप सलंगन विहित प्रपत्र में सप्ताहिक प्रगति रिपोर्ट प्रस्तुत करें। यदि ठेकेदार / फर्म विहित प्रपत्र में सप्ताहिक प्रगति रिपोर्ट प्रस्तुत करने में असफल होता तो ठेके की अवधि में विस्तार करने के लिए उनके दावे पर विचार नहीं किया जाएगा।
11. You are requested to submit Weekly Progress Report in the prescribed proforma enclosed. If the contractor fails to submit Weekly Progress Reports in the prescribed proforma his claim for extending the validity of the contract period cannot be considered.

भवदीय / Yours faithfully,

मुख्य अभियांता  
CHIEF ENGINEER

- अनुलग्नक /Encl: 1) Form – III & Form-VII  
2) Soft copy of Tender Schedule  
3) Copy of Proforma of Weekly Progress Report
- प्रतिलिपिप्रेषित/Copy to S.E-III- for information  
" Contractor - by ordinary post.  
" The Asst. Labour Commissioner (C), Visakhapatnam  
" The Labour Enforcement Officer, Visakhapatnam  
" The Dy. Commissioner, Commercial Tax Department, Visakhapatnam .  
" The Asst. Director of Mines & Geology, MVP Colony, Sec-I, Vsp.-17  
" The Asst. Commercial Tax Officer, Dwarakanagar, Visakhapatnam.  
" The Asst. Commissioner, Income Tax Dept.,Dabagardens, Vsp  
" The Asst. Commissioner, Income Tax, Circle(TDS), Aayakar Bhavan, 1<sup>st</sup> floor., Dabagardens, Vsp.  
" FA & CAO / VPA - for information and the original agreement of the subject work is being sent separately.  
" Labour Officer / VPA  
" The Resident Audit Officer, Port Audit Office, Visakhapatnam a copy of Tender Schedule and T.C.P.  
" The Chief Vigilance Officer. Encl: Copy of Tender Schedule and TCP.  
" E E (Env) along with Tender case file,4 copies of work orders, TCP, Summary of tenders along with Soft copy of original tender schedule of M/s. Chaitanya Constructions D.No.44-38-12/23/4, AVS Paradise, Srinivasanagar, Akkayyapalem,Visakhapatnam-530 016  
" MSME certificate for exemption of EMD are shared in VPA all user share folder in EE(North) folder.  
" Encl: As above  
" AE (Lab/QC) Thro' S.E (III)  
" Encl : 1 Copy of Tender Schedule.



Copy Attested

P. SRINIVASA RAO

ADVOCATE & NOTARY

D.No. 45-20-13, LALITHA NAGAR, VISAKHAPATNAM-530016 AP

Encl No: I ENH/SE(ENV)/providing water supply/2023/  
Cl forwarded to AE(ENV) for information and necessary action

14-7-2023

मुख्य अभियांता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

अधीक्षक अभियांता  
विशाखपट्टणम पोर्ट प्राधिकरण  
Superintendent Engineer (ENV)  
Visakhapatnam Port Authority

14/7

0818173

**VISAKHAPATNAM PORT AUTHORITY**  
**CIVIL ENGINEERING DEPARTMENT**

No.IENG/Env.Cel/PCB/SN/2023  
 Date: 23.02.2023

To,  
 The Member Secretary,  
 A.P. Pollution Control Board,  
 Near Sunrise Hospital,  
 Pushpa Hotel Center,  
 Chalamalavari Street, Kasturibaipet,  
 Vijayawada – 520010

Sir,

- Sub: APPCB – ERM – TF – M/s. Visakhapatnam Port Trust (VPT), Port Area, Visakhapatnam – Public compliant O.A.No. 571 of 2022 (PB) of Hon'ble NGT, New Delhi – Directions of the Hon'ble NGT dt. 07.09.2022 – Joint Committee observations – Non-compliance of the CFO conditions and standard – Show Cause Notice – Submission of Compliance – Reg.
- Ref. 1.Show Cause Notice Order No. 724/APPCB/ERM/TF/VSP/2023 Dated: 10.02.2023  
 2.Compliance Status Report on CFO Conditions Lr. No. IENG/Env.Cel/APPCB/CF-Compliance/2023 Dated: 02.02.2023  
 3.Compliance Report on NGT Committee Recommendations Lr. No. IENG/S.E.-III/Env.Cel/NGT/2023 Dated: 09.01.2023

Kind reference is invited please.

In this connection, it is to inform that, the compliance report of CFO as well as compliance on Hon'ble NGT Committee recommendations were already submitted by VPA vide reference letter 2<sup>nd</sup> and 3<sup>rd</sup> cited above (copies of the letters enclosed for reference please).

Further, the status report of compliance on Board Consent conditions/directions and replies on recommendations of the Joint Committee constituted by the Hon'ble NGT in OA No. 571 of 2022 on the subject are furnished here under and submitted for kind perusal and further action please.

**APPCB Consent Conditions/Directions and VPA compliance:**

Sl. No.	Condition	Compliance Status
a	The facility shall submit the drawing showing the earlier coal and other dusty cargo stack yards in the city interface shifted to port interior areas as a part of re-organization of the stacking yards which are near to the city interface.	Complied. The required drawing showing the reorganization of coal and other dusty cargo stacks was already submitted to the Board vide Lr.No.IENG/ENV/NGT/2020/336 dated 25.02.2020. However the same is enclosed here with for ready reference at Annexure-1

Sl. No.	Condition	Compliance Status																																															
b	The facility shall construct 2 covered storage sheds size 200m x 40m x 17m and 200m x 30m x 17m at R6-R9 areas of storing the dusty cargo. Action plan with timelines shall be submitted.	<p style="text-align: center;"><b>Being Complied.</b></p> <p>VPA already constructed covered Sheds at the following areas. The details are furnished here under:</p> <table border="1" data-bbox="826 367 1497 600"> <thead> <tr> <th>Name of the Shed</th> <th>Size</th> <th>Storage Capacity</th> </tr> </thead> <tbody> <tr> <td>T-5 Shed in Dock Area</td> <td>63m x 30m</td> <td>9500Tons</td> </tr> <tr> <td>T-8 Shed in Dock Area</td> <td>146m x 30m</td> <td>15330 Tons</td> </tr> <tr> <td>S-1 Shed in Port area</td> <td>57m x 30m</td> <td>5985 Tons</td> </tr> <tr> <td>S-2 Shed In Port area</td> <td>136m x 31.20m</td> <td>14851 Tons</td> </tr> <tr> <td>S-3 Shed in Port area</td> <td>136m x 31.20m</td> <td>14851 Tons</td> </tr> <tr> <td>S-4 Shed in Port area</td> <td>100m x 30m</td> <td>10500 Tons</td> </tr> <tr> <td>FCI Godown</td> <td>70m x 42m</td> <td>6174 Tons</td> </tr> </tbody> </table> <p>In addition to the above, VPA proposed for construction of 4 covered storage sheds in Port area and the work is in progress in the following areas:</p> <table border="1" data-bbox="826 719 1497 1167"> <thead> <tr> <th>Location &amp; Cost of Covered Sheds</th> <th>Size of the Facility with Dust Suppressor/ Fire Fighting System</th> <th>Storage Capacity in Tons</th> <th>Target Date</th> </tr> </thead> <tbody> <tr> <td>Shed No.1 at R-11 area at a cost of Rs. 41.75Cr.</td> <td>Size: 400m x 40m x 17m</td> <td>1,12,000</td> <td rowspan="2">09.10.2023</td> </tr> <tr> <td>Shed No.2 at R-11 area at a cost of Rs. 33.80Cr.</td> <td>Size: 300m x 40m x 17m</td> <td>84,000</td> </tr> <tr> <td>Shed No.3 at R-10 area at a cost of Rs. 22.50Cr.</td> <td>Size: 200m x 40m x 17m</td> <td>58,000</td> <td>06.07.2023</td> </tr> <tr> <td>Shed No.4 at R-2 area at a cost of Rs. 17.99Cr.</td> <td>Size: 200m x 30m x 17m</td> <td>42,000</td> <td>06.09.2023</td> </tr> <tr> <td colspan="2" style="text-align: center;">Total Capacity of Sheds</td> <td>2,94,000</td> <td></td> </tr> </tbody> </table> <p>The photographs showing the present status of work are enclosed at Annexure-2</p>	Name of the Shed	Size	Storage Capacity	T-5 Shed in Dock Area	63m x 30m	9500Tons	T-8 Shed in Dock Area	146m x 30m	15330 Tons	S-1 Shed in Port area	57m x 30m	5985 Tons	S-2 Shed In Port area	136m x 31.20m	14851 Tons	S-3 Shed in Port area	136m x 31.20m	14851 Tons	S-4 Shed in Port area	100m x 30m	10500 Tons	FCI Godown	70m x 42m	6174 Tons	Location & Cost of Covered Sheds	Size of the Facility with Dust Suppressor/ Fire Fighting System	Storage Capacity in Tons	Target Date	Shed No.1 at R-11 area at a cost of Rs. 41.75Cr.	Size: 400m x 40m x 17m	1,12,000	09.10.2023	Shed No.2 at R-11 area at a cost of Rs. 33.80Cr.	Size: 300m x 40m x 17m	84,000	Shed No.3 at R-10 area at a cost of Rs. 22.50Cr.	Size: 200m x 40m x 17m	58,000	06.07.2023	Shed No.4 at R-2 area at a cost of Rs. 17.99Cr.	Size: 200m x 30m x 17m	42,000	06.09.2023	Total Capacity of Sheds		2,94,000	
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c	The Port shall connect the CC Cameras to APPCB website.	Due to National Security problems with INDIAN NAVY, VPA unable to connect the CC Cameras to APPCB website.																																															
d	The Port shall provide display sign boards at berths and cargo stocking area showing the details of the berth & cargo handling.	<p style="text-align: center;"><b>Complied.</b></p> <p>The display sign boards were provided as instructed. The required Photographs are enclosed at Annexure-3</p>																																															
e	The facility shall explore the possibility to install tube conveyor system to transport dusty cargo to control dust pollution on surrounding effectively as the facility located in Visakhapatnam city and also receiving complaints from the nearby residents on air pollution problems and shall submit the action plan in this regard.	<p>VPA handling the cargo through closed conveyor system from outer Harbour to Inner Harbour and from Inner Harbour to Outer Harbour under mechanization of Berths and not causing any dust pollution.</p> <p>Provision has been made for closed conveyor for the berths those under mechanization Program. Regarding tube conveyor, there is no possibility for installation of the same in VPA, due to nature of cargoes.</p>																																															
f	The facility shall install PLC based MDSS at all dusty stacking areas and shall report implementation progress every month to ZO, Visakhapatnam and RO, Visakhapatnam.	<p style="text-align: center;"><b>Being Complied.</b></p> <p>VPA provided MDSS at the following areas: i) WOB area, ii) S-4 area, iii) L-9 &amp; 17 area, iv) R-2 &amp; R-5 area, v) WQ-7 &amp; 8 berths, vi) NH yard area, TINA godown area, vii) near MG gate and along coast guard office areas.</p>																																															

Sl. No.	Condition	Compliance Status
		PLC already installed at West Ore Berth area. Work Order issued for installation of PLC at the other areas and the work is in progress. Expected date of completion is June 2023. (Copy of W.O enclosed at Annexure-4 Photographs are enclosed at Annexure-4A
g	The facility shall clean the internal roads on a daily basis.	Being Complied. VPA deploying at an average of 80 Nos./day NPWs (Non-permanent works) for cleaning of cargo movement internal roads in Port area on daily basis and a mechanical sweeping machine is being deployed on the city front roads. Photographs are enclosed for reference at Annexure-5
h	The terminal shall put sign boards (demarcation) on each container representing type of material stored in the container.	Being Complied. Instructed the PPP operator M/s. VCTPL and the concerned of Container Freight Stations to provide the required sign boards representing type of material stored in the container as directed. Copy of the letter enclosed at Annexure-6

**The joint committee recommendations and VPA compliance:**

Sl. No.	Recommendation	Compliance Status
a	The Ports shall implement semi-automatic coverage system of Tarpaulin in dusty cargo Transporting trucks/wagons.	VPA proposed to arrange semi-automatic coverage system of Tarpaulin industry cargo Transporting trucks as suggested. Action plan will be submitted in due course please.
b	The ports shall ensure 50% of coverage of Tarpaulin all sides of dusty cargo Transporting trucks/wagons, including rainy season to avoid the spillages.	Being Complied. VPA ensures for strict compliance of tarpaulin coverage for dusty cargo Transporting trucks/wagons, including rainy season to avoid spillages. Photographs are enclosed for reference at Annexure-7
c	The ports shall ensure covering of dusty cargo carrying trucks/wagons with tarpaulins tightened at all sides with ropes and shall avoid overload of dusty cargo material.	Being Complied. Please see the remarks of item (b) above.
d	The ports shall provide separate web cameras at Tarpaulin sheet covering of trucks/wagon area, weighbridge, truck-tyre washing area, entrance & exit gate of the ports and shall maintain one month recorded data to produce at the request of the officer of the concerned authorities during their inspection.	Being Complied. VPA provided CC Cameras at the required areas for monitoring all the activities and provision is made in the computer to store one month data for retrieval purpose.
e	The ports shall maintain coal stocking heights as per the APPCB consent conditions.	Being complied. VPA ensures for strict compliance of coal stack heights as per the APPCB consent conditions. Photographs are enclosed for reference at Annexure-8 VPA instructed to all traders, BOT/PPP Operators to maintain stack height as per APPCB consent conditions and to ensure covering of stacks with proper tarpaulins etc vide trade circulars dated 07.11.2022 & 20.02.2023. Copy enclosed at Annexure-8A.

Sl. No.	Condition	Compliance Status
f	M/s. VPT shall complete construction of closed sheds for storage of dusty Coal as per the APPCB consent conditions.	Being complied. Status is same as per the remarks of (b) in CFO conditions.
g	The ports shall maintain Standard Operating Procedure for transportation of cargos through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit.	Being complied. VPA maintaining SOP for transportation of cargos through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit. Copy of SoP is enclosed as Annexure-9
h	The ports shall ensure vehicles fitness certificate issued by the competent authority for incoming trucks and outgoing (loaded) trucks.	Being complied. VPA ensures for strict compliance of vehicles fitness certificate issued by the competent authority for incoming trucks and outgoing (loaded) trucks. VPA Environment Task Force Team is surprising the trucks every day during their inspection. Photographs are enclosed for reference at Annexure-10
i	The ports dusty cargo transport trucks shall display sticker showing valid vehicle fitness certificate and pollution certificate in front side of the vehicles.	Being complied. VPA ensures for strict compliance of displaying the sticker showing valid vehicle fitness certificate and pollution certificate in front side of the cargo vehicles. Photographs are enclosed for reference at Annexure (same as item 'h')
j	The ports shall constitute a separate task force teams to verify the dusty cargo vehicle movement to monitor proper covering of Trucks/wagons with tarpaulin, spillage of materials and overloaded Trucks.	Being complied. VPA constituted an Environment Task Force team with 30 members for monitoring of all operational areas in three 3 shifts on 24x7 basis and also monitoring through environment command control center.
k	The ports shall carryout regular wetting of the internal roads and shall remove the sludge accumulated in drains time to time to avoid contamination of surrounding water bodies.	Being complied. VPA engaged a separate contract for sprinkling of water on roads at a cost of Rs. 80.00 lakhs per annum. Sprinkling of water is being done at an average of 180 No. of tankers per day. The PPP operators have also deployed 20 water tankers per day for water sprinkling. Photographs are enclosed for reference at Annexure-11 And a copy of Work Order enclosed as Annexure-12 VPA awarded a separate contract at a cost of Rs.50.00 lakh to clean the roads and drains on a regular basis.
l	The Ports shall upgrade existing truck tyre washing system to two stage automatic truck tyre washing system to control dust emissions.	VPA provided two truck tyre washing facilities in Port area viz. i). At ESSAR Jn. In Port area ii). At B-Ramp area and the operator M/s. VGCB also provided a truck tyre washing facility at their terminal to control dust emission. Photographs are enclosed for reference at Annexure-13

Encl: As above.

Yours faithfully,

  
23/12/2023  
CHIEF ENGINEER  
विशाखापट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust



VISAKHAPATNAM PORT TRUST  
CIVIL ENGINEERING DEPARTMENT

No.IENG/ENV/NGT/2020/ 336  
Date: 25.02.2020  
28

To  
The Environment Engineer  
APPCB, Regional office,  
Plot No.14, Flat No. 103 & 104,  
Journalist Colony, Marripalem,  
VUDA Colony, Opp. Spencers.  
VISAKHAPATNAM-530 009

Sir,  
Sub: Compliance of Hon'ble NGT orders in the application no.68/2015 filed by  
Chaitanya Sravanthi Organization and Non-compliance of board directions -Site  
inspection held on 22.02.2020.-Reg

~~NGT order dated 03.01.2020~~

\*\*\*

In continuation to the inspection of APPCB officials to VPT in connection with the  
directions of the National Green Tribunal, the current status against each direction is  
furnished along with the relevant data etc, for your kind information please.

Encl: As above.

Yours faithfully,  
  
CHIEF ENGINEER  
S. S. SURESH  
CHIEF ENGINEER  
विशाखपट्टनम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

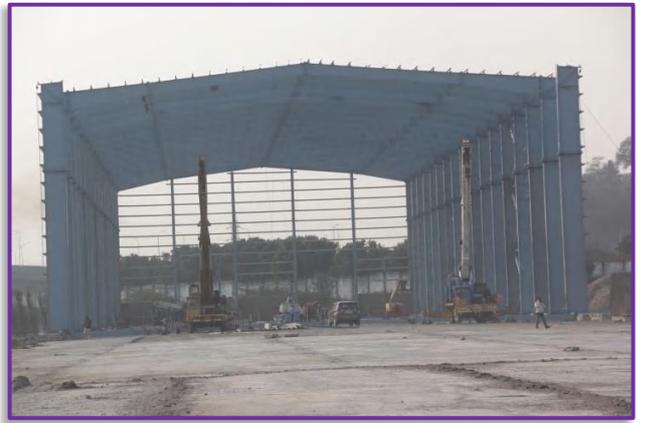
*Handwritten notes:*  
I.D.B  
for N.G.T  
received from S.C.B  
from NGT, Chennai on 03.20  
Mangalagiri  
S. S. SURESH  
28.2



**STATUS OF CONSTRUCTION OF COVERED STORAGE SHEDS IN PORT AREA**



**Existing Covered Sheds**



**Under Construction of Covered Sheds**



DISPLAY SIGN BOARDS AT STACK YARDS IN PORT AREA





**VISAKHAPATNAM PORT AUTHORITY  
MECHANICAL & ELECTRICAL ENGINEERING DEPARTMENT  
VISAKHAPATNAM – 530 035 (A.P.)**

(Fax No.91-0891-2564787 E-mail: info @ vizagport.com)

ISO 9001

ISO 14001

ISO 18001

No. IM&EE/MOF/FOF/ET/F.81/

Date: 29.11.2022

3048

From

Chief Mechanical Engineer,  
Mech. & Elec. Engg. Department,  
Visakhapatnam Port Authority,  
Visakhapatnam.

To

M/s Sampath Hyddro Techniques  
D.No.58-14-54/1, Flat No.101,  
Sai Surya Mageastic Apartments,  
Journalist Colony, NAD Post,  
Visakhapatnam – 530009.

Sir,

Sub: Design, Supply, Installation, Testing & Commissioning of MDSS Automation using self-dynamic control valve with PLC&SCADA at various Locations i.e., R2-R5, NH Yard, Old FCI, Tina godown yards NW corner of WOB - Work Order - Reg.

Ref:1.Tender Notice No.38/2022-23/IM&EE/MOF/FOF/ET/F.81, dated 14.09.2022.  
2.Your offer dated 21.09.2022.

3.This office LOI No.IM&EE/MOF/FOF/ET/F.81/3012, dated 26.11.2022.

\*\*\*

**1. Acceptance of Offer:**

You are hereby informed that your offer at reference 2<sup>nd</sup> cited has been accepted at a total value of **Rs. 4,89,35,065/-** (Rupees Four Crores Eighty nine lakhs Thirty five thousand and sixty five only). (Exclusive of GST).

**2. Execution & Scope of Work :**

**(a) Execution of Work:**

The works shall be executed with skilled workmen under the supervision of qualified supervisors. During the execution period, the contractor should provide such evidence of qualifications of his workmen / supervisors on demand by the engineer-in-charge. Firm's engineer or supervisor shall be present everyday at the site during execution of work.

**(b) Scope of Work :**

As per Work Schedule and Scope of Work at Annexure 'A'. Technical specifications as mentioned in NIT.

Contd.....2/-

*[Signature]*  
Chief Mechanical Engineer  
Mechanical and Electrical Engineering Department  
Visakhapatnam Port Authority

-2-

### 3. Completion period

**276 (Two hundred and seventy six) days** in total as mentioned below from the date of issue of work order subject to site clearance by VPA.

- i) Design solution & Submission of Drawings for approval - **20 days** from the award of W.O
- (ii) Delivery of material - **180 days** from the date of approval of drawings subject to site clearance.
- iii) Installation, configuration of system at all pump houses - **56 days** from the date of material delivery at site subject to site clearance.
- (iv) Final testing & commissioning - **20 days** from the date of installation.

### 4. Payment Terms

- (i) 50% on successful delivery of the material against each work schedule at VPA site/site duly certified by Engineer In-Charge/3<sup>rd</sup> party employed by VPA.
- (ii) 30% on successful installation and commissioning of all work schedules duly certified by Engineer In-Charge/ 3<sup>rd</sup> party employed by VPA.
- (iii) 20% on successful testing and handing over of entire system with necessary drawings/ manuals as per the site duly certified by Engineer In-Charge/3<sup>rd</sup> party employed by VPA.

**NOTE:** (i) while delivery of material, inspection will be carried by Engineer In-Charge/3<sup>rd</sup> party employed by VPA as per the work order terms. In case of any deviation is found and certified by Engineer In-Charge/3<sup>rd</sup> party employed by VPA, same to be replaced by firm without any additional cost within a period of 02 weeks failing which penalty will be levied @ 1% per every week thereafter against each work schedule item unit rate up to maximum 10 percent.

(ii) No equivalent/similar product other than tender specification is acceptable.

(iii) Any change in specifications such as version change, model up gradation has to be brought to the notice of authority with OEM certification and justification for examination and acceptance by authority without any price escalation.

(iv) During execution any technical deviation in workmanship is observed and notified by Engineer In-Charge shall be attended/corrected under the supervision of Engr In-Charge.

(v) Insite of all any technical deviation which is not accepted by authority treated as technical deviation, a penalty of 10% against each work order schedule item shall be levied by authority. The decision by port authority in this regard is final

(vi) On successful delivery of material, installation, commission and testing at site duly inspected and certified by Engineer i/c. **Invoice to be submitted along with certified copies of completed works, videos, photos, GST paid details and GSTR return and invoice must be reflected in GSTR2A of VPT / acknowledgement of IT return for immediate past 02 years, failing which TDS will be deducted as per IT rules in force by Government of India.**

Contd....3/-

3.

**5. Guarantee:**

The materials used on the work shall be guaranteed for a period of 12 (twelve) months for all the items from the date of completion of work against manufacturing defects, defects in design, material and workmanship and the same shall be replaced free of cost.

**6. Security deposit:**

The contractor is required to submit E-Bank Guarantee @ 3% of the contract value towards Performance Guarantee/Security Deposit in VPT Pro-forma within 30 days from the issue of work order failing which Security deposit will be recovered from the contract value and the amount recovered will be released to the contractor on successful completion of the Guarantee period.

The following are the details of VPA for submitting E-Bank Guarantee.

Beneficiary Bank	: ICICI Bank
Account No.	: 6005008974
IFSC	: ICIC0000060
Unique code	: VPT521470257

**7. Safety Measures:**

The contractor is responsible for taking precautionary measures for the safety of lives of men working under him and the responsibility arising due to any mishap during the execution of work, the payment of any compensation etc., lies entirely on the part of the contractor.

**8. Security Arrangement:**

The firm should make his own security arrangements till the work is handed over to the department.

**9. Liquidated damages/Penalty:**

Time lines given in the tender should be strictly adhered. A Penalty of % % will be levied for every week of delay for both delivery schedules and installation and commission schedule on the part of the firm, subject to a maximum of 10% of the total contract/executed value of work schedule. In this connection, the decision of VPA is final.

**10. Income Tax:**

Income Tax will be recovered from the Contractor's bills as per extant rules.

**11. GST TAX Condition:**

GST will be paid as per extant of rules. Refer as per NIT Condition No.27.

**12. Inspection of Works:**

Chief Mechanical Engineer / Supdt.Engineer (E/T) or his authorized representative shall have the right to inspect the work during the contract period.

Contd...4/-

*[Signature]*  
 Chief Mechanical Engineer  
 Mechanical and Electrical Engineering Department  
 Visakhapatnam Port Authority

-4-

13. **RFID:**

Successful bidder shall register and apply VPA-RFID for obtaining permits/ passes for men/vehicle/ material in advance at his cost.

14. Firm/Contractor has to comply with QMS, EMS, OHSAS and ISPS norms of VPT.

15. The contractor shall comply with the provisions of all the Acts, Laws, any Regulation or Bye-Laws of any Local or other Statutory Authority applicable in relation to the execution of the subject works, such as but not limited to:

- (i) Payment of Wages Act, 1936 (Amended),
- (ii) Minimum Wages Act, 1948 (Amended),
- (iii) The Contractor Labour (Regulation & Abolition) Act, 1970 with Rules framed there under as amended,
- (iv) Workmen Compensation Act, 1923 as amended by Amendment Act No.65 of 1976,
- (v) The Personal Injuries (Compensation Insurance) Act, 1963 and any modifications thereof and rules made there under from time to time. The contractor shall take into account all the above said financial liabilities in his quoted rates and nothing extra, whatsoever, shall be payable to him on this account.
- (vi) Motor Vehicle Act, 1988 & Motor Vehicle Rules –1989 as amended up to 2007,
- (vii) Electricity Act, 2010 with upto date amendments from time-to-time.

16. **Legal Requirements/Acts:-**

The contractor should comply with the following legal requirements/ Acts(whenever applicable)

- a) The Environment (Protection) Act & Rules 1986 as amended up to 2009.
- b) The Hazardous Waste (Management & Handling) Rules 1989 as amended up to 2003.
- c) Manufacture, storage and import of Hazardous Chemicals Rules 1989 as mentioned up to 2000.
- d) The Noise Pollution Regulations & Control Rules 2000 as amended up to 2010.
- e) The Batteries (Management and Handling) Rules 2001.
- f) Factories Act – 1948 & Factory Rules as amended up to 2005.
- g) Motor Vehicle Act 1988 and Motor Vehicle Rules 1989 as amended up to 2007.
- h) The Petroleum Act 1934 and the Petroleum Rules 2002.
- i) The Gas Cylinder Rules 2004.
- j) The Visakhapatnam Municipal Corporation Act-1979 as amended upto 2006(forming as Greater Visakha).
- k) Fire Protection Facilities for Port Oil Terminals OISD (Oil industry Safety Directorate) guidelines 1992.
- l) VPT (Transport, Handling & Storage of dangerous goods) Regulations 1992 as amended up to 1999).
- m) The Water (Prevention & Control of Pollution) Act 1984 & Rules 1975 as amended up to 1989.
- n) The Air (Prevention and Control of Pollution Act 1981) and Rules 1982 as amended up to 1988.
- o) Railway Regulations
  - a. Indian Railway Track Design & Manufacture.
  - b. South Indian Railway Accident manual 1991.

*Handwritten signature*  
Contd... 5/-

:5:

- p) The Radiation Protection Rules 1971 as mentioned upto 2004.
- q) Explosives Act- 1884 as amended up to 1993.
- r) Electricity Act 2003 with the rules.
- s) **Solar Regulations 1974 as amended up to 2010.**
- t) Marpol Regulations 73/78 with the Annexure (I, II, III, V & VI) as amended up to 2010.

In case the performance of the work, during the contract period is found not satisfactory, VPT reserves the right to pre-close the contract with 15 days notice during the **contract period (Refer NIT Clause No.31)**.

Notwithstanding anything contained in this work order, the terms and conditions of tender schedule including Special Conditions, General Directions, Corrigendum, Correspondence letters etc., laid therein in tender forms part of this work order and the same shall be strictly adhered.

A contract agreement is to be executed on non-judicial stamp paper worth Rs.100/- within 30 days from the date of work order. Draft agreement will be sent in due course.

Please acknowledge the receipt of this Work Order.

Yours faithfully,

*[Signature]*  
**CHIEF MECHANICAL ENGINEER**  
 Chief Mechanical Engineer  
 Electrical and Electrical Engineering Department  
 Visakhapatnam Port Authority

- Encl: 1) Work Schedule  
 2) Scope of Work (Annexure 'A')

Copy to: CVO

Copy to: CE / FA&CAO / TM

Copy to: S.E (E/T)

Copy to: EXE (E/T)

Copy to: The Regional Labour Commissioner (C) A.T.I. Campus,  
 Vidyanagar, Hyderabad-7

Copy to: The Dy. Commercial Tax Officer-II, VUDA Complex,  
 Siripuram, Visakhapatnam - 3

Copy to: The Labour Enforcement Officer (C), D.No.14-39-5,  
 Port Quarters, Pandimetta, Maharani-peta,  
 Visakhapatnam-530 002.

Copy to: The Assistant Labour Commissioner (C), D.No.4-39-5,  
 Port Quarters, Pandimetta, Maharani-peta,  
 Visakhapatnam-530 002.

Copy to: The Director of Income Tax (INV-I),  
 O/o the Dy. Director of I.T (INV-I), 10<sup>th</sup> floor, LIC Building, Visakhapatnam



**VISAKHAPATNAM PORT AUTHORITY  
MECHANICAL & ELECTRICAL ENGINEERING DEPARTMENT**

Sub: Design, Supply, Installation, Testing & Commissioning of MDSS Automation using self-dynamic control valve with PLC&SCADA at various Locations i.e., R2-R5, NH Yard, Old FCI, Tina godown yards NW corner of WOB - Work Order - Reg.

**WORK SCHEDULE**

Sl. No.	Description	Qty.	Rate Rs.	Amount Rs.
01	<b><u>PART-A - Self Dynamic Hydro Control Valve &amp; Accessories</u></b> Design, Supply, installation, testing and commissioning of Electrically operated of 200 mm dia Self Dynamic Hydro control valve along with all accessories like Electrical Actuator, ball valve for Vacuum Pump, Dirt Box, Expansions Bellows for pump control purpose. <b>Valve Make:</b> Raphael/BAYARD/Schmieding/Rotex/ Honeywell	7 Nos.	10,45,698.00	73,21,266.00
02	Design, Supply, installation, testing and commissioning of Electrically operated 150mm dia Self Dynamic Hydro control valve along with all accessories like Expansions Bellows, Matching MS flanges for ON/OFF control purpose of branch valves. <b>Valve Make:</b> Raphael/BAYARD/Schmieding/Rotex/ Honeywell	32 Nos.	3,88,515.00	1,24,32,480.00
03	Design, Supply, installation, testing and commissioning of Electrically operated 80 mm dia Self Dynamic Hydro control valve along with all accessories like, Expansions, Bellows, Matching MS flanges for ON/OFF control purpose of branch valves. <b>Valve Make:</b> Raphael/BAYARD/Schmieding/Rotex/ Honeywell	06 Nos.	2,65,435.00	15,92,610.00
04	<b><u>PART-B-Instrumentation</u></b> Design, Supply, Installation and testing of Instrumentation at each pump house location & for sprinkler management i.e., 1) Pressure transmitters 2) Flow meters 3) Ultra sonic Level Sensors. <b>Make :</b> Siemens/ABB/Honeywell	01 Job	29,00,333.00	29,00,333.00

  
 Chief Mechanical Engineer  
 Mechanical and Electrical Engineering Department  
 Visakhapatnam Port Authority

05	<b>PART-C-PLC,SCADA&amp;RTU</b> Design, Supply, installation, programming, customization, testing and commissioning of PLC panel for pump control & SCADA monitoring stations at respective pump houses. <b>PLC Make:</b> Siemens/ABB	03 Nos.	32,37,595.00	97,12,785.00
06	Design, Supply, installation, configuration of RTU Panels at each branch valve which consists of a) PLC with I/O modules b)GSM/GPRS Modem c) Relay Cards d) Solar Charge controller with connected accessories e) Solar Pannel with mounting accessories f) Power back up with connected accessories for minimum 5 days backup g) Auto self cleaning system for Solar panel h) Push buttons MCBs, i) Internal and External power, network cabling from Valve to RTU and solar etc. as per the PLC <b>Make:</b> Siemens/ABB	33 Nos.	3,20,487.00	1,05,76,071.00
07	<b>PART-D-Central Monitoring Cente(CMC)</b> Supply, Installation and commissioning of VIDEO WALL of 46 inch displays of size(2x2) along with all required accessories at Central location for 24x7 monitoring & Controlling.	01 Unit	24,40,500.00	24,40,500.00
08	<b>PART-E - Power Supply</b> Design, Supply, installation & commissioning of 3KVA Online UPS along with dual servo stabilizer with auto change over mode with minimum 04 hours backup on full load with inbuilt isolation transformer at each pump house location and Central location (Environmental cell)	03 Nos.	4,03,000.00	12,09,000.00
09	Design and Development of Mobile app for live monitoring of pump house & sprinkler management system status.	01 Job	7,50,000.00	7,50,000.00
<b>TOTAL</b>				<b>4,89,35,065.00</b>
<b>(Rupees Four crores Eighty nine lakhs Thirty five thousand and sixty five only)</b>				
<b>NOTE: GST WILL BE PAID EXTRA AS PER EXTANT RULES</b>				

*Handwritten Signature*  
**CHIEF MECHANICAL ENGINEER**

Chief Mechanical Engineer  
 Technical and Medical Engineering Department  
 Visakhapatnam Port Authority

VISAKHAPATNAM PORT AUTHORITY  
MECHANICAL & ELECTRICAL ENGINEERING DEPARTMENT

**Scope of Work:**

**Annexure 'A'**

**1. Pumping Station:**

- Dismantling of existing Pump Delivery and Vacuum Control Valves by required fabrication works.
- Fixing of the New Main Pump Control, Vacuum Pump control valves, Pressure transmitters & Flow meter as per the directions of Engg i/c.
- Deploying the fabrication equipment & team with necessary rubber insertions, Bolt, Nut & Washers and any other necessary consumables for replacement of the mechanical equipment.
- Fixing of SCADA equipment in MS Fabricated console, mounting on the floor, Internal electrical and communication cabling & erection.
- Installation and testing of Online 3KVA UPS with min Power back up of 04 hrs on full load along with servo stabilizers in a dual redundant auto change over mode as per the directions of Engg i/c.
- Laying and termination of Power & communication cabling to all Control Valves, Transmitters and flow meters.
- Programming of PLC and IO Modules for controlling PUMP valves of at pump house and branch valves through GPRS/GSM modem and other instrumentation devices at respective locations.
- Integration of Valves, Transmitters and Flowmeter with SCADA, power up, trial run and commissioning.
- Development of Server, SCADA software & MIS reporting system as per the requirements of VPA.
- The details of the pump house location and respective sprinkler management system to be automated is as follows.

Sl.No	Pump house location	Pump capacity	Sprinkler system Location	No of 150mm dia valves required
1	S6 pump house	1) No of pumps= 2 nos. 2) Pump capacities: Pump-1 = 168HP Pump-2 = 168HP 3) No of 200 mm dia valves – 2 nos.	1) R2-R5 area	1) No of 150mm dia branch valves - 11 nos.  <i>Handwritten signature</i>

  
 Chief Mechanical Engineer  
 Mechanical and Electrical Engineering Dept.  
 Visakhapatnam Port Auth.

2	NH Yard pump House	1) No of pumps= 2 nos. 2) Pump capacities: Pump-1 = 168HP Pump-2 = 168HP 3) No of 200mm dia valves – 2 nos.	1) NH YARD 2) Old FCI Go down	1) NH-Yard No of 150mm dia branch valves – 7 nos. 2) FCI Go down No of 150mm dia branch valves – 5 nos.
3	WQ7&8 Pump House	1) No of pumps= 2 nos. 2) Pump capacities: Pump-1 = 120HP Pump-2 = 120HP 3) No of 200mm dia valves – 2 nos.	1) Tina Go down	No of 150mm dia branch valves – 4 nos.
4	WOB Pump House	1) No of pumps= 3 nos.	NW Corner of WOB	Branch valves – 4 nos.

## 2. Sprinkler Management System:

- Dismantling of the existing branch control valve on any kind of pipeline MOC for a group of sprinklers by required earthwork excavation & fabrication works.
- Fixing of the New Hydro-Dynamic control valves, Pressure transmitters on any kind of pipeline MOC as per the guidelines of the manufacturer/Departmental Engineers guidance.
- Deploying the fabrication equipment and team by using necessary rubber insertions, Bolt, Nut & Washers and any other necessary consumables.
- Reconstruction of dismantling portions of the Chambers or any by take up the necessary civil works.
- Fixing of RTU equipment in SS Fabricated console, mounting on Stand/pole, making Internal electrical and communication cabling & erection.
- Fixing of Tubular pole with CC works and mounting the solar panel with mounting bracket.
- Fixing of Self-cleaning system by taking water from sprinkler and fixing of sprinkler on solar panel.
- Laying and jointing of internal and external Power & Communication Cables from branch Valve to RTU and RTU to solar.
- Programming of PLC for controlling branch valves through GPRS/GSM modem and other instrumentation devices at respective locations

  
 Chief Mechanical Engineer  
 Mechanical and Electrical Engineering Department  
 Visakhapatnam Port Authority

- Integration of RTU unit with Local SCADA at pumping station & CMC, power up, trial run and commissioning.
- Erecting of SS poles to mount Solar panel, RTUs as per the site requirements.
- Fixing of JB's. Power on to the poles
- Installing GSM/GPRS latest featured modems and activating modem either Airtel/Jio which is better signal strength.
- Recurring charges for SIM card activation and data charges shall be born by the firm during warranty/Guarantee period

**3. Central Monitoring Centre (CMC):**

- Arrangement of Server, Screens and related all equipment as per the directions of Engg i/c.
- Development of Server, SCADA software & MIS reporting system as per the directions of Engg i/c.
- Deploy all the software and synchronize the multiple local control stations with CMC.
- Make the trial in all aspects and commission the entire project for further maintenance.
- Integrations of all pump house locations SCADA system into central location for monitoring and controlling.
- All pump houses (WOB, WQ7&8, NH yard, S6) location should be connected to central monitoring station through OFC for reliable data connectivity. The nearest fibre termination points of each pump house locations is as follows.

Sl.No	Pump house location	Near by Fiber termination	Approx. Distance to Pump house location	12 port Ethernet switch with SFP module	Switch Rack
01	WOB	WQ3/4	120 mtrs.	01	01
02	NH YARD	EQ7 Gate	200 mtrs.	01	01
03	Wq7&8	WQ7&8 Gate	100 mtrs.	01	01
04	S6	DLB	300 mtrs.	01	01

- Jointing, termination and testing of the both Power and Communication cable with necessary tools and consumables.
- Provision for Scalability of Hardware and software for future requirement.
- **Make the trial in all aspects and commission the entire project for further maintenance.**

  
 Mechanical Engineer  
 Mechanical and Electrical Engineering Department  
 Washapatnam Port Authority

- The following locations are to be integrated into central monitoring station.

- 1) R2-R5 pump house ( New)
- 2) NH Yard& old FCI godown ( New)
- 3) Tina go down( WQ7&8 ) pump house(New)
- 4) WQ7&8 Berth (Existing)
- 5) WOB pump house (Existing)

Firm has to develop Mobile application for monitoring of live status of automated sprinkler system of all locations, generation of MIS reports as per the directions of Engg(I/C) to enable management perspective such as current status, historical data, MIS reports as per VPA requirements for ease of understanding.

**Existing PLC& SCADA System details :**

**WOB pump House**

Sl.No.	Description	Make	Model	Quantity ( in nos.)
01	CPU(PLC)	ABB	AC500	1
02	DIGITAL INPUT&OUTPUT MODULE	ABB	DC532	5
03	ANALOG INPUT&OUTPUT MODULE	ABB	AX521&AX521	2

**WQ7&8 Berth :**

Sl.No.	Description	Make	Model	Quantity (in nos.)
01	CPU(PLC)	SCHNEIDER	P34 2020	1
02	DIGITAL INPUT MODULE		DDI 3202K	2
03	DIGITAL OUTPUT MODULE		DDO 3202K	2
	SCADA	MITSUBISHI	MC-WORK32(500TAGS)	1
	CPU	ADVANTECH	IPC-510MB-OXBE	1

The above locations to be integrated into Central monitoring station and commissioning of the entire system as per the directions of Engg I/C.

**CHIEF MECHANICAL ENGINEER**

Chief Mechanical Engineer  
Mechanical and Electrical Engineering Department  
Visakhapatnam Port Auth.

**EXISTING MDSS WITH PLC SYSTEM IN PORT AREA:**





MECHANICAL SWEEPING ON INTERNAL ROADS IN PORT AREA



MANUAL SWEEPING AT T.M OFFICE ROAD IN PORT AREA



MECHANICAL SWEEPING AT WESTERN SECTOR AREA

VISAKHAPATNAM PORT AUTHORITY  
CIVIL ENGINEERING DEPARTMENTNo: IENG/EE(Env.Cell)/PCB/SN/2023  
Date: 23.02.2023.

To  
The General Manager (VCTPL),  
Beach Road,  
Port Area,  
Visakhapatnam.

Sir,

Sub: APPCB - ERM - TF - M/s. Visakhapatnam Port Trust (VPT), Port Area, Visakhapatnam - Public compliant O.A.No. 571 of 2022 (PB) of Hon'ble NGT, New Delhi - Directions of the Hon'ble NGT dt.07.09.2022 - Joint Committee observations - Non-compliance of the CFO conditions and standard - Show Cause Notice - Submission of Compliance - Reg.

Ref. 1) Show Cause Notice Order No. 724/APPCB/ERM/TF/VSP/2023  
Dated: 10.02.2023

With reference to the letter cited above.

In this connection it is requested to provide necessary sign boards (demarcation) on each container representing type of material stored in the container as per the directions of APPCB.

This may be treated as **"MOST URGENT"**

  
23/2/23  
**Executive Engineer (EC)**

20/2/2023  
AE(EE)

  
24/2/23  
DISPATCHED



CARGO CARRYING TRUCKS COVERED WITH TARPAULIN

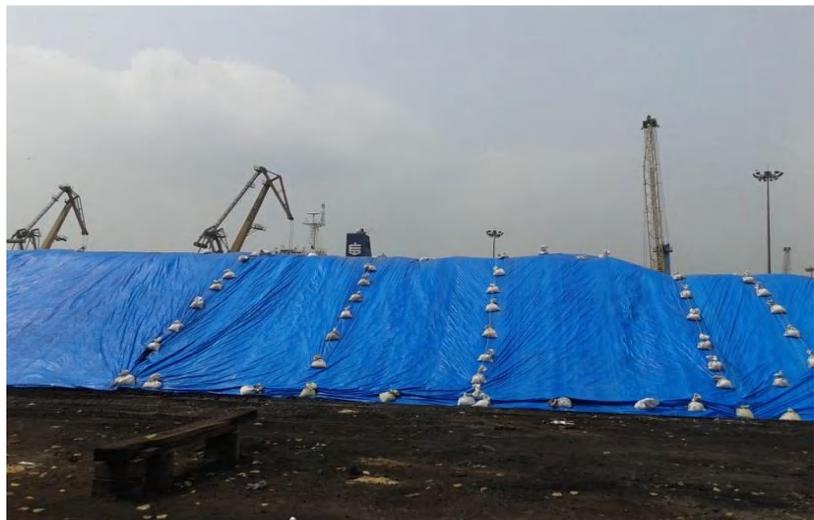


CARGO WAGONS COVERED WITH TARPAULIN





CARGO STACKS COVERED WITH TARPAULIN AS PER APPCB CONSENT CONDITION



113013

120

SAGARWALA

261

VISAKHAPATNAM PORT TRUST  
TRAFFIC DEPARTMENT

ALL TRADE

No. ITRA/REV/FCIR  
Dt. 07.11.2022

5374

CIRCULAR NO-1533

Sub: Visit of Hon'ble Prime Minister of India at Visakhapatnam city- Covering of cargoes with Tarpaulins -Deposit of used and torn out tarpaulins - Displaying of Name Board at stack yards by the license holders-Reg.

- Ref: 1. This office circular No. 1480, dt. 17.05.2022.  
2. This office circular No. 1484, dt. 25.04.2022.  
3. This office circular No. 1507, dt. 16.09.2022.

In continuation to this office circulars cited under reference, it is once again requested to take necessary action to ensure the following measures to mitigate dust pollution during the ensuing visit of Hon'ble Prime Minister of India at Visakhapatnam

for print no: 2/6/14  
city

for print to

1. To maintain stack height of not more than 6 meters.
2. To ensure covering of stacks with proper Tarpaulins.
3. It was advised that the trips of water tankers are to be doubled to control dust emission.
4. To display name boards containing allotment plot viz. Handling Agent Name, cargo and location etc., for clear identification.
5. To dispose off cut and torn out tarpaulins at designated area near to Delta point and opposite to STP.

Further, it is also requested to all the Trade to ensure that the all the cargo stacks are completely covered with good quality tarpaulins only but not with stitched bags of white colour.

The matter may please be treated as MOST IMPORTANT and immediate action may please be taken to replace all the old white stitched bags to good quality tarpaulins.

Similarly, all BOT / PPP Operator(s) are also required to ensure adequate covering and maintain permissible stack heights.

TRAFFIC MANAGER  
2/11/22

- Copy to: P.S. to Chairman- for favour of information of Chairman.  
Copy to: PA to Dy Chairman- for favour of information of Deputy Chairman.  
Copy to: The Chairman, Visakhapatnam Steamship Agents Association. VSP  
Copy to: President, Visakhapatnam Stevedores Association, VSP  
Copy to: The President, Visakhapatnam Clearing & Forwarding Agents Association.  
Copy to: All Trade - for information.  
Copy to: All BOT/PPP Operators, for information and necessary action please.  
Copy to: CE/CME- for information please.  
Copy to: All Officers of Traffic Department.  
Copy to: EMO - for information.  
Copy to: TASK Force Team, for information & necessary action.  
Copy to: ATMS/TI/TI/DI(G)/DI for information  
Copy to: Joint Director, R&P, for information and to host the Circular in VPT website.

ATM/Rev/RS(R)

CONTROLLED COPY

SOP-WI-05

258

**VISAKHAPATNAM PORT TRUST  
TRAFFIC DEPARTMENT  
SAFETY, HEALTH, ENVIRONMENT & QUALITY INTEGRATED  
MANAGEMENT SYSTEM**

Location : SOP

Title: Work Instructions

CODE : ITRA/SOC/WI-05

**WORKING INSTRUCTIONS FOR MONITORING LOADING AND UNLOADING  
OPERATIONS OF GENERAL CARGO.**

1. The Asst. Traffic Manager should identify the locations where the general cargo are being handed at various locations.
- 2/3 2. Then he has to observe the gear used for the lifting of various general cargoes and ensure that the handling agents are using proper slings as per requirements of the safety.
3. The ATM has to observe that the gear is properly tested by the competent authority and also to check the validity period for the certificate.
4. The requirement furnished in the Form-V i.e. Dock Workers (Safety, Health and Welfare) Regulations, 1990 are strictly complied with by the handling agents before actual usage of cranes and other cargo handling equipment.
5. The DI[C] and Shed Supervisor are also equally responsible to verify the Point No.1 to 4 strictly before allowing the Cargo Handling Operations.
6. The ATM (Control), DI[C], shed Supervisor, Shed Foreman, have to observe the usage of PPE / Workers deployed by the handling agents during course of Cargo handling operations.
- 14/ 7. No vehicle should be allowed unless it is fully fit for operations and it is the responsibility of the ATM (Control) / DI[C] / Shed Supervisor to verify all the documents.
8. The vehicle used for operations should be recorded with vehicle No. at the beginning of the shift.

Prepared by : Manual Committee

Issue No : 01  
Date : 14.06.2020  
Page : 1 of 1  
Revision : 0  
Date :

Approved by: Traffic Manager



FITNESS & POLLUTION CERTIFICATES OF VEHICLES ENSURING BY VPA





Drains Cleaning



Drains Cleaning

BY REGD. POST WITH ACK DUE

विशाखपट्टणम पोर्ट अथॉरिटी / VISAKHAPATNAM PORT AUTHORITY  
अभियंता विभाग / ENGINEERING DEPARTMENT

कार्यक्रम सं. / WORK ORDER NO.23(CP)/ EE (ENV) OF 2022

सं. /No.IENG/CP/ EE(Env) /T/19

दि. /Dt.15-06-2022

सेवा / From

मुख्य अभियंता

विशाखपट्टणम पोर्ट ट्रस्ट,

विशाखपट्टणम - 530 035,

Chief Engineer  
Visakhapatnam Port Trust,  
Visakhapatnam-530 035.

सेवा / To

M/s.Sri Dharani Enterprises  
D/No. 44/D, 4<sup>th</sup> Floor, Uppaluru,  
Sri Manjunadha Electronics,  
Krishna Nagar,  
GUNTUR-522008

प्रिय महोदय/ Dear Sir,

विषय / Sub: Providing water sprinkling on Port operational roads with tankers in Visakhapatnam Port for a period of One year-Reg.

- \*\*\*
1. आपका बिनाक 24-05-2022 की तिथि पर Rs.1,88,66,120/- (Rupees One Crore Eighty eight Lakhs Sixty six Thousand One hundred and Twenty only) के लिए अनुमानित कार्य पर 7.70% Less than the least की दर से बिनाक करने के बाद स्वीकार किया है। इससे कि नीचे दी गयी की र केके में दी गयी कार्य को पूरा करना होगा
  1. Your percentage tender dated.24-05-2022 for Rs.1,88,66,120/- (Rupees One Crore Eighty eight Lakhs Sixty six Thousand One hundred and Twenty only) offering 7.70% Less than the estimated amount put to tender for the above work is accepted.

2. आप को अज्ञात है कि आप के विभाग के लिए अब कार्य शुरू करने वाले के लिए कार्यकारी अभियंता (Executive Engineer (Env)) को आवेदन करें। जल्दी कार्य करना करने का समय देना माँगा गया है। कार्य के शुरू होने वाले होने के लिए 01(One) Year से। यह कार्यकारण जारी करने की तिथि से 15 दिनों के अंदर माँगा गया है। कार्य शुरू करना होगा। इसे के लिए कार्य शुरू करावूँगा होगा।
2. You are requested to contact the Executive Engineer (Env) for further particulars and start the work immediately. The time for completion of the above work is 01(One) Year from the date of commencement of the work immediately after obtaining the labour licence. The licence should be obtained and work started not later than 15 days from the date of issue of this work order. Time is essence of the contract.
3. आपको यह भी सूचित किया गया है कि कानूनन श्रम ( विधान एवं रद्दीति ) अधिनियम 1970 और कानूनन श्रम ( विधान एवं रद्दीति ) केंद्रीय नियम, 1971 से के अंतर्गत इसे पर कानूनन श्रम शिफ्टिंग करने के लिए कार्य करने करने में पहले ही आपको लाइसेंस प्राप्त करना होगा। लाइसेंस शुरू के लिए आवश्यक करने के लिए कार्य - 4 ( कॉपी के साथ ) अर्द्धक और कॉपी के साथ, कानूनन श्रम कार्य -3 के साथ आवश्यक श्रम शिफ्टिंग, शिफ्टिंग/कानूनन श्रम शुरू करना होगा। आप को यह भी सूचित है कि आप कार्य करने में माँगी जाये तो माँगी शिफ्टिंग करने का समय। इसे समय सूचित करने हुए एक कॉपी के साथ करे और उस कॉपी की एक कॉपी के अंतर्गत प्राप्त करने के 15 दिनों के अंदर शुरू किया तो इसे जल्दी से अधिनियम एवं नियमों के अंतर्गत नए शिफ्टिंग नियम का जो है या नई कानूनन श्रम के अंतर्गत के लिए कार्य करने अधिनियम अधिनियम की शिफ्टिंग कर लें।
3. You are also informed that under the provisions of Contract Labour (Regulation & Abolition ) Act, 1970 and Contract Labour (Regulations & Abolition ) Central Rules 1971 you have to obtain licence to employ contract labour before starting the work. The application in Form - IV (Copy enclosed) together with necessary challan for licence fees and Security Deposit should be submitted direct to the Assistant Labour Commissioner (Central) Visakhapatnam with necessary certificate in Form - III enclosed to the Work Order. You are also required to display a notice showing the wage period and the place and time of disbursement of wages at the place of work and to submit a copy of the notice immediately within a fortnight of the receipt of the Work Order to this department to arrange for nomination of our authorized representative to witness the disbursement of wages as required under the said Act, and Rules.
4. आप को सूचित किया गया है कि आप अधिनियम और नियमों के अंतर्गत के कार्य, माँगा गया / कार्य करने के लिए की जाए कि यदि कार्य शिफ्टिंग में शिफ्टिंग करे। यह कार्य अधिनियम के अंतर्गत कार्य की शर्त और अंतर्गत गुणवत्ता की आप को ही करना होगा। इस कार्य अधिनियम का समय शुरू कर के दिन 2 में कार्य शुरू करावूँगा किया जाये।
4. You are hereby informed that any delay in executing the work consequent on the delay in obtaining or cancellation of the licence, due to any contravention of the said Act and Rules, shall be at your risk and responsibility. The time of completion of this work shall be reckoned as stipulated in Para-2 of this letter.

— Sd —  
CHIEF ENGINEER



TRUCK TYRE WASHING FACILITY AT B-RAMP IN PORT AREA



TRUCK TYRE WASHING FACILITY AT ESSAR JN. IN PORT AREA



TRUCK TYRE WASHING FACILITY AT GCB IN PORT AREA



ISO 9001, ISO 14001  
ISO 45001  
ISPS COMPLIANCE PORT

विशाखपट्टणम पोर्ट प्राधिकरण  
VISAKHAPATNAM PORT AUTHORITY



No. IENG/Env.Cell/APPCB/HO/2023

Date: 01.12.2023

To  
The Member Secretary,  
APPCB, Payavaran Bhavan,  
APIIC Colony, Gurunanak Colony,  
Autonagar, Vijayawada,  
Andhra Pradesh – 520007.

Sir,

Sub: APPCB - HO – ECS – M/s. Visakhapatnam Port Trust, Port Area,  
Visakhapatnam – Joint Committee observations in O.A. 571of 2022  
– Hon'ble NGT, New Delhi order dated 19.12.2022 in O.A. 571 of  
2022 – Show cause notice issued – Reply furnished – EAC hearing  
held on 14.03.2023 – Directions issued – Compliance report - Reg.

Ref: Order No. 724/APPCB/HO/ERM/OA571/VSP/2021-54 dated  
27.04.2023

Kind reference is invited please.

In this connection, please find herewith the compliance on the directions  
issued by APPCB on the subject for information.

Encl: As above.

Yours faithfully,

*[Signature]* 01/12/23  
C.M.E & C.E (STAT)  
मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

*[Signature]*  
मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

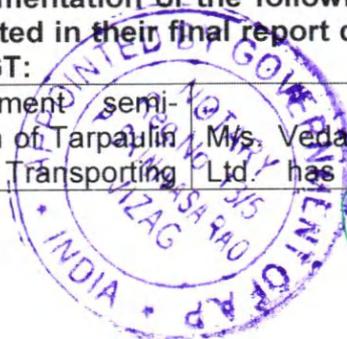


True Copy Attested  
P. SRINIVASA RAO  
ADVOCATE & NOTARY  
O No. 49-29-13, LALITHA NAGAR  
VISAKHAPATNAM-530016 A P

VISAKHAPATNAM PORT AUTHORITY

**Sub: Compliance Report on APPCB Directions Order No. 724/APPCB/HO/ERM/ OA571/ VSP/ 2021-54 dated 27.04.2023**

Sl. No.	APPCB External Advisory Committee (EAC) (Task Force) Directions	VPA Compliance Status as on 27.05.2023
1	As committed, vide letter dt. 23.02.2023, VPT shall complete construction of additional covered shed – 1 at R-11 area and shed-2 at R-11 area by October 2023, shed-3 at R-10 area by July 2023, shed-4 at R-2 area by September 2023 and 2 covered storage sheds of size 200m x 40m x 17m and 200m x 30m x 17m at R6-R9 areas for storing the dusty cargo by September 2023.	Partially complied. <ul style="list-style-type: none"> <li>Out of 4 sheds 3 sheds work was completed. i.e R-10 (1 shed) R-11 (2 sheds)</li> <li>One shed work at R-2 is in progress and will be completed by March 2024. (Photographs are enclosed as Annexure – I)</li> </ul>
2	VPT Shall maintain display sign boards intact at berths and cargo stocking area showing the details of the berth & cargo being handled.	Complied. VPA Traffic department informed to all the port users for providing Sign-boards at their cargo stacks. Circular issued to all trade / users vide Lr. ITRA /GEN/REV/FENV/7844 dated 06.04.2023. Display Boards are provided at Berths and Stocking areas. (Photographs are enclosed as Annexure – II)
3	As committed, VPT shall complete installation of PLC based MDSS system at the remaining dusty cargo stacking areas by June 2023	Complied. PLC based MDSS is arranged at the following areas as per VPA commitment: i). WOB area, ii). S-4 area, iii). L-9 & L-17 area, iv). R-2 & R-5 area, v). WQ-7 & 8 berths, vi). NH yard & TINA godown area, vii). Near MG gate and along coast guard office area. (Photographs are enclosed as Annexure – III)
4	VPT shall continue to clean the internal roads on a daily basis.	Complied. VPA deployed regularly at an average of 80no.s of NPWs (Non-Permanent Workers) for internal spillage of cargo, roads and drains cleaning. Road Sweeping deployed for internal roads cleaning. VPA proposed to purchase another 2no.s of Mechanical road sweeping machines. (Photographs are enclosed as Annexure – IV)
5	VPT shall ensure implementation of directions dt: 23.02.2023 issued by them to PPP operator M/s. VCTPL regarding placing of sign boards (demarcation) on each container representing type of material stored in the container.	Complied. The demarcation of each container and placing as per the material compatible.
6	<b>VPT shall expedite implementation of the following recommendations made by the Joint Committee as reported in their final report dt. 13.12.2022 submitted in O.A. No. 571 of 2022 to Hon'ble NGT:</b>	
a	The Ports shall implement semi-automatic coverage system of Tarpaulin in dusty cargo Transporting	Complied. M/s. Vedanta, Vizag General Cargo Berth Pvt. Ltd. has provided semiautomatic Tarpaulin



	trucks/wagons. VPT shall submit action plan for its implementation within one month	coverage system at VGCB. Two more locations were identified in port area and will be taken up through outsourcing by calling necessary bids. Regarding Wagons, Due to electrification of railway lines, it is not feasible to implement the semiautomatic tarpaulin system in Port area at present. However the tarpaulin coverage is ensuring at R&D yard area by manually. (Photographs are enclosed as Annexure – V)
b	The ports shall ensure coverage of Tarpaulin all sides of dusty cargo Transporting trucks/wagons, including rainy season to avoid the spillages.	Complied. <u>Covering of Tarpaulin for Trucks:</u> As per SOP/WL-1&2 work instructions have been issued to the concerned Users/Transporters to avoid spillages from trucks. Also ensuring the trucks covered with good tarpaulins before leaving to VPA. <u>Covering of Tarpaulin for Wagons:</u> VPA strictly following the guidelines issued by Railways in respect of covering of wagons with good quality tarpaulins. As per the Railway order-2 WCJ/O/GS/Pollution/ Policy/22, Dt. 22.12.2022A. VPA ensures strictly that, no wagons is overloaded and shall be loaded as per the given PCC of each type of wagon. Trade circulars also issued to all the rail users to follow the Railway guidelines vide Lr. No.: ITRA/ROC/GSD/ FTTAPAAULIN dated 05.04.2023. VPA is ensuring that all dusty cargo handling trucks and wagons are covered with tarpaulin at all sides and assured the same will be continued in rainy season also. (Photo Copies are enclosed as Annexure-VI)
c	The ports shall ensure covering of dusty cargo carrying trucks/wagons with tarpaulins tightened at all sides with ropes and shall avoid overload of dusty cargo material.	Complied. <u>Covering of Tarpaulin for Trucks:</u> As per SOP/WL-1&2 work instructions have been issued to the concerned Users/Transporters to avoid spillages from trucks. Also ensuring the trucks covered with good tarpaulins before leaving VPA. Penalty is being levied on defaulting parties w.e.f. 29.05.2023 as per the new SOR for movement of loaded trucks without appropriate tarpaulins coverage. <u>Covering of Tarpaulin for Wagons:</u> VPA strictly following the guidelines issued by Railways in respect of covering of wagons with good quality tarpaulins. As per the Railway order-2 WCJ/O/GS/Pollution/Policy/22 Dt. 22.12.2022A. VPA ensures strictly that, no wagons is overloaded and shall be loaded as per the given PCC of each type of wagon. Trade circulars also issued to all the rail users to follow the Railway



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**P. SRINIVASA RAO**  
 ADVOCATE & NOTARY  
 D No. 49-20-13, LALITHA NAGAR  
 VISAKHAPATNAM-530016 A.P.

		<p>guidelines vide Lr. No.: ITRA/ROC/ GSD/ FTTAPAAULIN dated 05.04.2023 and Lr. No. ITRA/ ROC/FMIS/ 9033 dated 04.05.2023.</p> <p>VPA is being ensured all dusty cargo handling trucks and wagons are covered with tarpaulin and ensured the tarpaulin tightened with ropes at all side of the truck and wagons.</p> <p>(Photo Copies are enclosed as Annexure-VI)</p>
d	<p>The ports shall maintain web cameras at Tarpaulin sheet covering of trucks/wagon area, weighbridge, truck-tyre washing area, entrance &amp; exit gate of the ports and shall maintain one month recorded data to produce at the request of the officer of the concerned authorities during their inspection.</p>	<p>Complied.</p> <p>CC Cameras were provided at all areas covering Weighbridges, Truck Tyre Washing and Entrance &amp; Exit of VPA gates including stack yards. Data storage is being maintained.</p> <p>(Photographs are enclosed as Annexure – VII)</p>
e	<p>The ports shall maintain coal stocking heights as per the APPCB consent conditions.</p>	<p>Complied.</p> <p>All the port users have been directed by this office to adhere strictly to the guidelines issued by this office for limiting and maintaining the height of the cargo stacks at 06 meters only. A circular bearing no. 1593, dated 02.05.2023 ha been issued to all the port users in earlier instance by this office circular-1593. Besides that, periodical inspections are being taken up by Traffic officials and action taken against users, those who are not complied.</p> <p>(Photo Copies are enclosed as Annexure-VIII)</p>
f	<p>VPT shall complete construction of closed sheds for storage of dusty cargo as per the committed time schedules.</p>	<p>Partially complied.</p> <p>Out of total 4 sheds, 3 sheds work is completed and 1 shed work is in progress and will be completed by March 2024.</p> <p>(Photographs are enclosed as Annexure – I)</p>
g	<p>The port shall maintain Standard Operating Procedure for transportation of cargos through trucks/railway wagons for Tarpaulin covering of loaded trucks, security check before exit.</p>	<p>Complied.</p> <p><u>SOPs for Trucks:</u> Ensuring trucks/ wagons as per SOP/WI-01,02 &amp;05</p> <p><u>SOPs for Wagons:</u> Ensuring as per the Railway order-2 WCJ/O/GS/ Pollution/ Policy/22 dated 22.12.2022</p> <p>(Photo Copies are enclosed as Annexure-IX)</p>
h	<p>The port shall ensure vehicles fitness certificate issued by the competent authority for incoming trucks and outgoing (loaded) trucks.</p>	<p>Complied.</p> <p>CISF has been informed, periodical inspections are carried out &amp; vehicles are sent out dock area for non-compliance.</p> <p>VPA ensuring by providing RFT identification cards for transporting vehicles. It allows certified vehicles only.</p> <p>(Photographs are enclosed as Annexure – X)</p>
i	<p>The port shall ensure that the cargo transport trucks display sticker showing valid vehicle fitness certificate and pollution certificate in front side of the vehicles.</p>	<p>Complied.</p> <p>The trade has been informed to ensure that, the vehicles engaged for transportation of cargo should display &amp; paste the vehicle fitness certificate and the valid pollution certificate on the glass pane at the front for clear display. Further CISF has being informed to check &amp;</p>

		verify same at the RFID enable entry and gate also. (Photographs are enclosed as Annexure – XI)
j	The port shall constitute to deploy task force teams to verify the dusty cargo vehicle movement to monitor proper covering of Trucks/wagons with tarpaulin, covering of dusty cargo at stacking yards, spillage of materials, overloading of Trucks etc.	Complied. VPA constituted Task Force team with 25 members of supporting staff to monitor on 24x7 basis to verify the dusty cargo vehicle movement and to monitor covering of Trucks / Rail wagons and to ban the unfit vehicles, over loaded vehicles to ply in VPA roads. (Photographs are enclosed as Annexure – XII)
k	The port shall carryout regular wetting of the internal roads and shall remove the sludge accumulated in drains from time to time to avoid contamination of surrounding water bodies.	Complied. VPA ensured regular wetting of internal roads, through outsourcing at a cost of 80.00 lakhs per annum at an average of 180 no. of tankers per day. Similarly the trade also arranging 20 no. of water tankers per day to sprinkle on internal roads of stack yards to avoid dust generation during vehicle movement. VPA also installed MDSS at all stack yards at a cost of Rs. 33.2 Crores in 4 phases to avoid dust generation from cargo stacks. VPA PPP/ BOT Operators also installed MDSS at their Terminals. VPA awarded a separate contract at a cost of Rs.50.00 lakhs to clean the roads and drains on a regular basis.
l	The Port shall upgrade existing truck tyres washing system to two stage automatic truck tyre washing system to control dust emissions.	Partially complied. VPA up graded two stage truck tyres washing facility at 3 (three) locations in Port area. Due to Fly over work taken up by NHAI, the other area is not implemented the system, once the work is completed the same will be implemented. (Photographs are enclosed as Annexure – XIII)



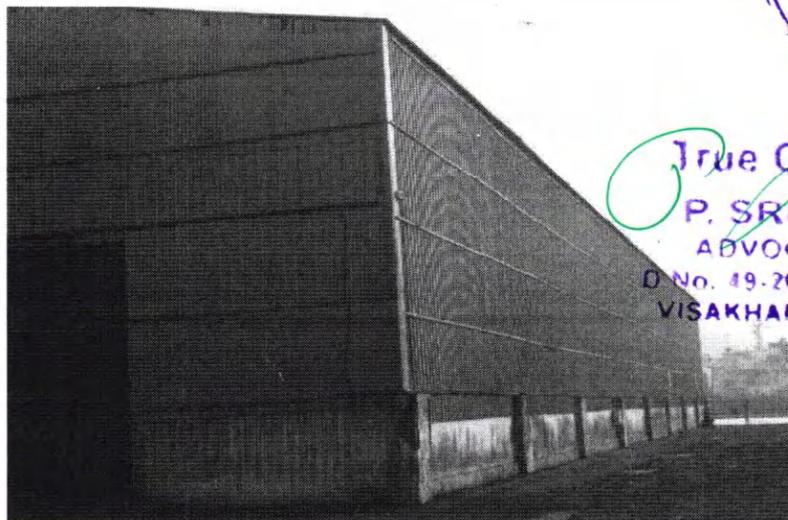
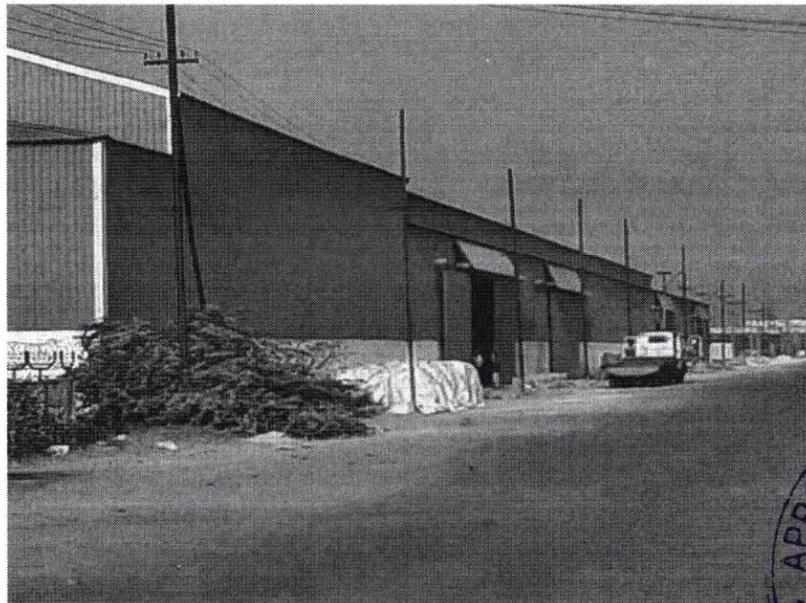
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P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No. 49-29-13, LALITHA NAGAR  
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मुख्य अभियंता  
CHIEF ENGINEER  
विशाखापट्टनम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

Annexure - IExisting Covered Storage Sheds Details

VPA already constructed covered Sheds at the following areas. The details are furnished here under:

Name of the Shed	Size	Storage Capacity
T-5 Shed in Dock Area	63m x 30m	9500Tons
T-8 Shed in Dock Area	146m x 30m	15330 Tons
S-1 Shed in Port area	57m x 30m	5985 Tons
S-2 Shed In Port area	136m x 31.20m	14851 Tons
S-3 Shed in Port area	136m x 31.20m	14851 Tons
S-4 Shed in Port area	100m x 30m	10500 Tons
FCI Godown	70m x 42m	6174 Tons



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### Newly Constructed Covered Storage Sheds Details

In addition to the above, VPA proposed for construction of 4 covered storage sheds in Port area and the work is in progress in the following areas:

Location & Cost of Covered Sheds	Size of the Facility with Dust Suppression/ Fire Fighting System	Storage Capacity in Tons	Target Date
Shed No.1 at R-11 area at a cost of Rs. 41.75Cr.	Size: 400m x 40m x 17m	1,12,000	Completed
Shed No.2 at R-11 area at a cost of Rs. 33.80Cr.	Size: 300m x 40m x 17m	84,000	
Shed No.3 at R-10 area at a cost of Rs. 22.50Cr.	Size: 200m x 40m x 17m	56,000	Completed
Shed No.4 at R-2 area at a cost of Rs. 17.99Cr.	Size: 200m x 30m x 17m	42,000	31.03.2024
<b>Total Capacity of Sheds</b>		<b>2,94,000</b>	

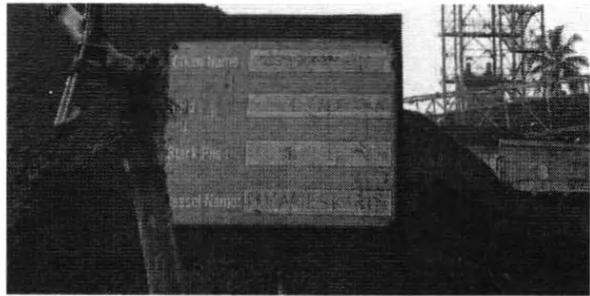
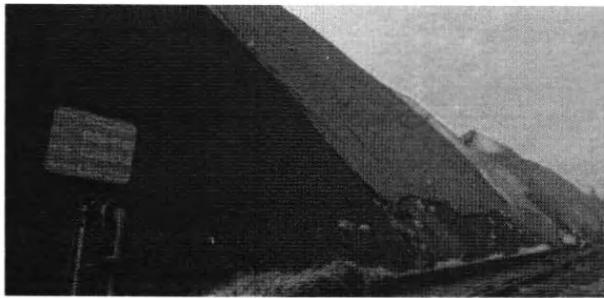
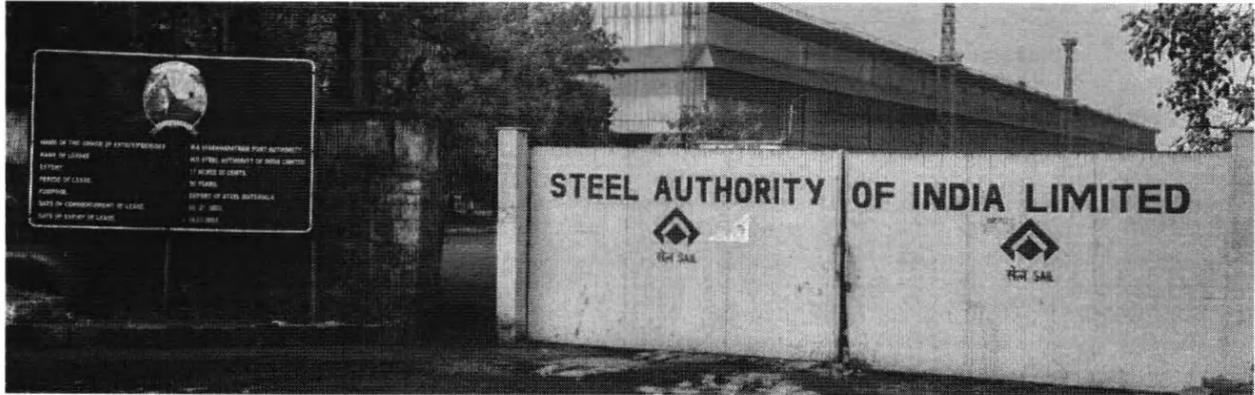


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*(Signature)*  
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Annexure - II

Display, Sign Boards at Stack Yards in Port Area



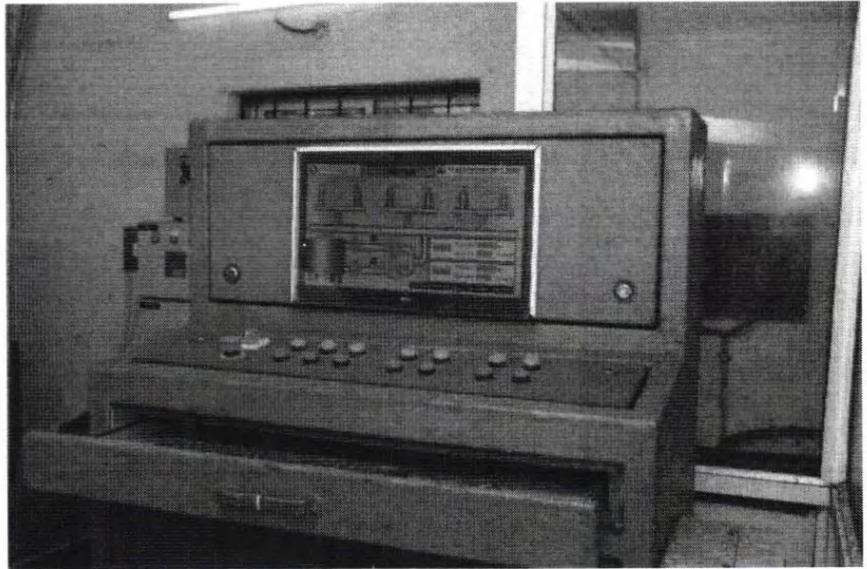
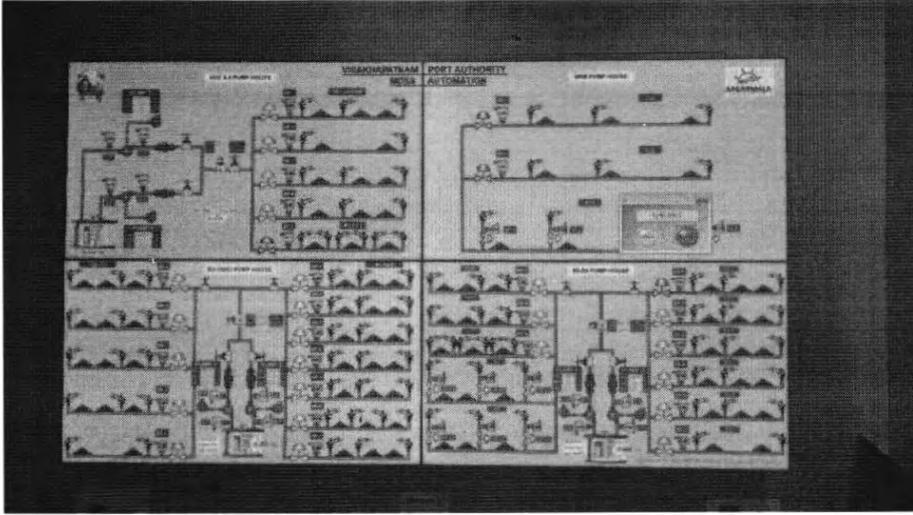
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Annexure - III

**PLC Based MDSS (Mechanical Dust Suppression System)**

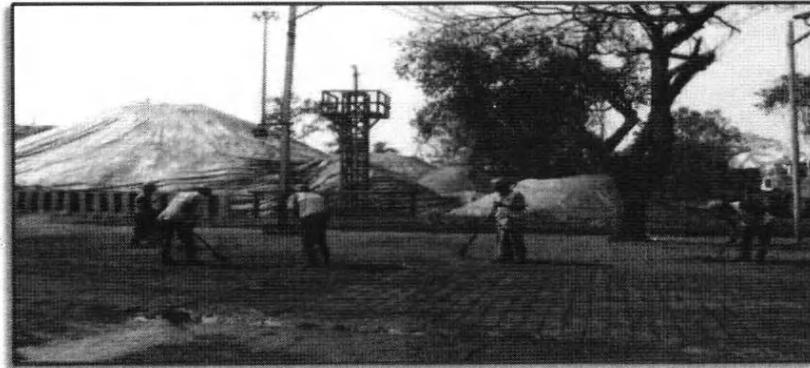
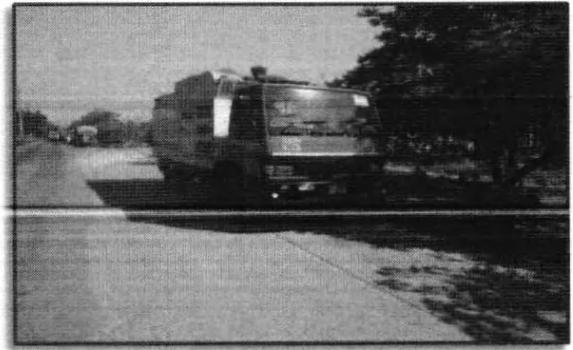


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विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

Annexure - IV

Roads Cleaning with Mechanical Sweeping Machine and by Manually



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Regularly Cleaning of Drains

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Annexure - V



Platform for covering of Tarpaulin on Trucks



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**Trucks covered with Tarpaulins**



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Visakhapatnam Port Trust



GTY For No 6 F's

Encl: PG 4



VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT

No. ITRA/ROC/GSD/FTARPAULIN  
DL 05.04.2023

ALL RAIL USERS

TRADE CIRCULAR

Sub: Entanglement of Tarpaulins with the stationary Rail Infrastructure abutting the Railway track, during running of the Railway wagons loaded at Visakhapatnam Port & its Private sidings - Reg.

Ref: DCM/ECORWAT Lr.No.WCJO/GS/Pollution/Policy/22, Dt 20.03.2023.

Vide the letter cited, the Divisional Railways informed that the tarpaulins used to cover the wagons are not being properly fastened and the wagon doors are also not being properly closed and secured resulting in their opening up partially during the train's transit.

It was mentioned that due to partial opening of the wagon doors, the signal posts lying adjacent to the Railway Tracks are getting hit and damaging the structures as well as the wagons. It was also informed that due to improper fastening of the tarpaulins to the wagons, the same are getting dislodged and are entangling with the Over Head Equipment(OHE) and signal posts and are severely damaging the same.

In this connection, it is once again requested to ensure that the tarpaulin covers are properly fastened so that the same don't fly loose during running of the trains and cause disruption of Rail operations. Similarly, the wagon doors are also to be properly closed and secured.

The above may be strictly ensured, failing which Railways shall impose penalty for the damages that occur due to the tarpaulins and the partially opened doors.

*[Signature]*  
TRAFFIC MANAGER

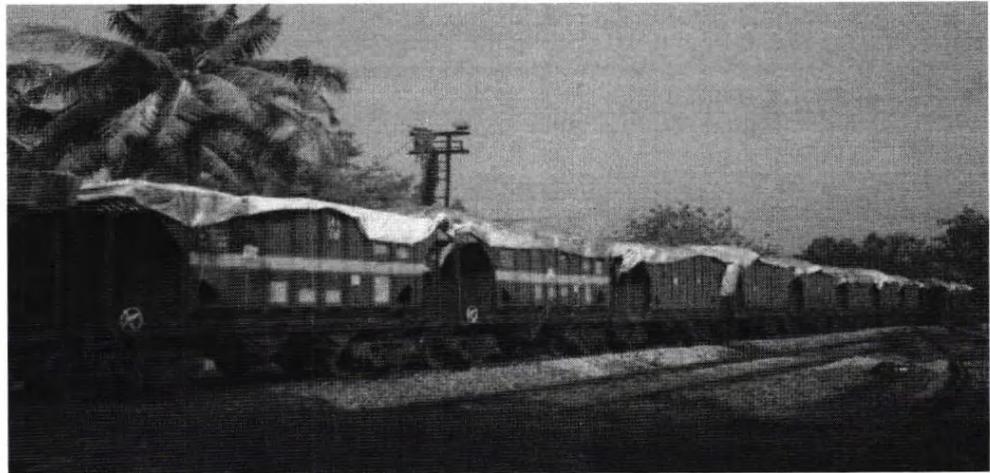
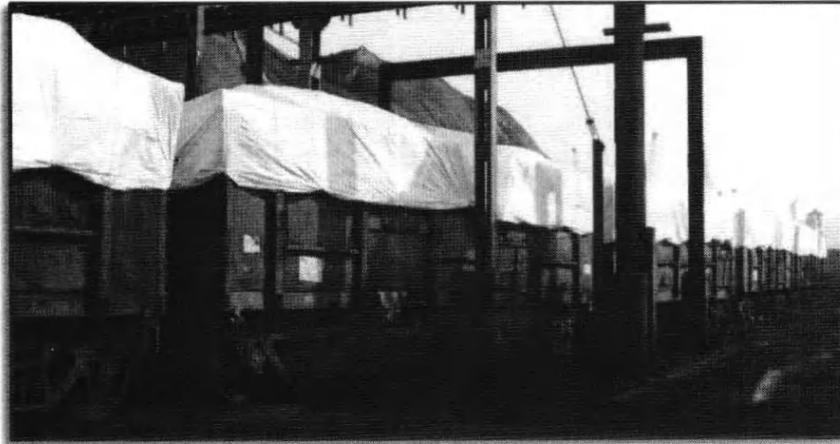
- C/- PS to Chairman for kind information of Chairman please.
- C/- PA to Dy.Chairman for kind information of Dy.Chairman please.
- C/- Sr.DCM/ECORWAT for kind information please.
- C/- PA to TM for kind information of TM please.
- C/- Sr.DTM(R) / DTM(C) for kind information please.
- C/- TI(C) for information and necessary action.
- C/- GS(OP) / GS(POLL) for necessary action and ensure to obtain undertaking in the F/Note invariably.

मुख्य अभियंता  
CHIEF ENGINEER  
विशाखापट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust



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D No 49-29-13, LALITHA NAGAR  
VISAKHAPATNAM-530016 A.P

Wagons are covered with Tarpaulins

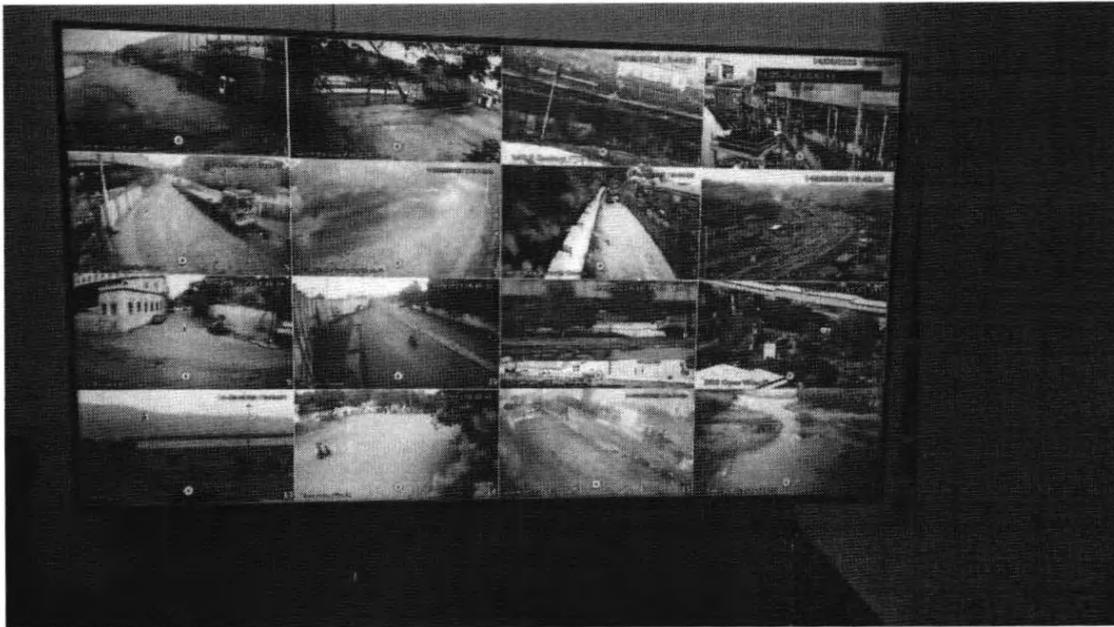


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**CCTv Cameras covered all Port Exits and Weigh Bridges**

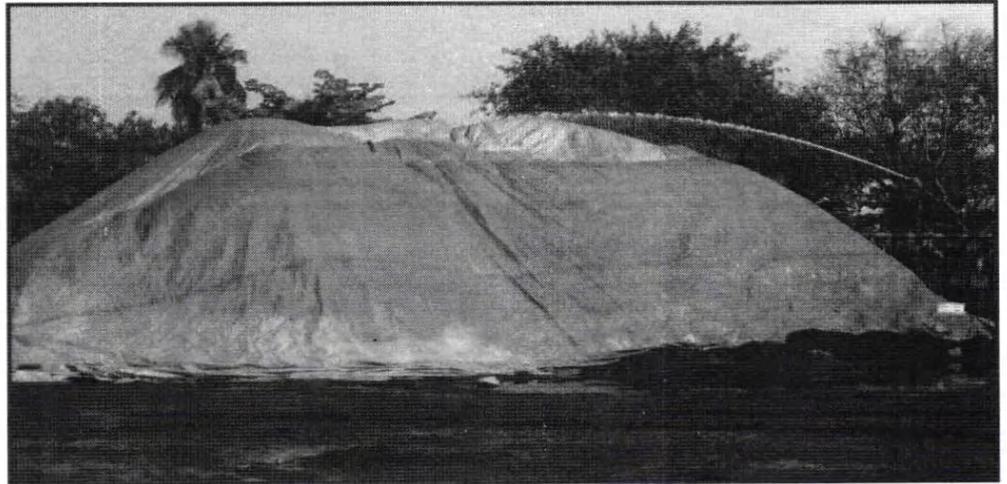


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Cargo Stacks are Covered with Tarpaulins



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INDIA



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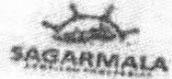
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E. Office

ALL TRADE

VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT



TRADE CIRCULAR NO- 1583

No. ITRA/REV/FENV  
Dt. 06-04-2023

Sub:- Displaying of Name Board at stack yards by the license holders-Reg.

Ref:-

1. This office circular No.1507, No. ITRA/REV/FENV/4664 dt.16-09-2022
2. This office circular No.1533, No. ITRA/REV/FENV/4664 dt.07-11-2022
3. This office circular No. 1566, No. ITRA/REV/FENV/7040 dt. 21-02-2023

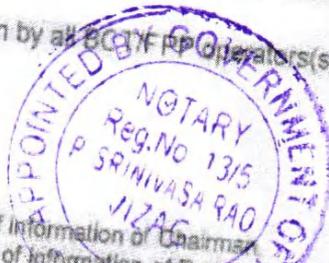
Please refer to the circulars cited above.

It was noticed during inspections that the stacks at the license plots allotted to the stakeholders for storage/stacking of EXIM cargo are not identifiable with regard to the particulars of licensee, cargo owner name, area allotted etc.

In this regard, it was earlier directed instances also and circulars were also issued vide 1<sup>st</sup>, 2<sup>nd</sup> and 3<sup>rd</sup> cited above, to display Name boards with location, cargo name, Allottees name for clear identification. However, the same is not being complied for reasons not known.

As such, it is once again requested to arrange for erection of display boards containing details of the plot viz. Handling Agent Name, Mobile No. and cargo at all the plots allotted at the earliest failing which appropriate action will be initiated on the defaulting firms.

Similar action may be taken by all BOT/PPP operators(s) in this regards.



*[Signature]*  
TRAFFIC MANAGER

- Copy to: P.S. to Chairman- for favour of information of Chairman
- Copy to: PA to Dy Chairman- for favour of information of Deputy Chairman
- Copy to: The Chairman, Visakhapatnam Stevedoring Agents Association, VSP
- Copy to: President, Visakhapatnam Stevedores Association, VSP
- Copy to: The President, Visakhapatnam Clearing & Forwarding Agents Association,
- Copy to: All Trade - for information.
- Copy to: All BOT/PPP Operators, for information and necessary action please.
- Copy to: CE/CME- for information please.
- Copy to: All Officers of Traffic Department.
- Copy to: EMD - for information.
- Copy to: TASK Force Team, for information & necessary action.
- Copy to: ATM@TI@TIE/DI(G)/DI@ for information
- Copy to: Joint Director, R&P, for information and to host the Circular in VPT website

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P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No. 49-29-13, LALITHA NAGAR  
VISAKHAPATNAM-530018

*[Signature]*  
CHIEF ENGINEER  
Visakhapatnam Port Trust

SOPs for Tarpaulin Covering on Trucks and Wagons

Copy for 2006 of b' SOP/WI-01 for 2'

For further Pa 2

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VISAKHAPATNAM PORT TRUST  
TRAFFIC DEPARTMENT  
SAFETY, HEALTH, ENVIRONMENT & QUALITY INTEGRATED  
MANAGEMENT SYSTEM

Location : SOP Title: Work Instructions  
CODE : ITRA/SOC/WI-01

WORK INSTRUCTIONS TO SHED SUPERVISOR

1. He has to ensure stacking of cargoes properly by leaving 3 feet gap at walls and also leaving fire lines between stacks.
2. He should observe all safety precautions while delivering the cargo by shed foreman.
3. He should ensure to observe supply of personal protective equipment to the cargo handling workers by the parties at the time of delivery of goods.

Prepared by : Manual Committee

Issue No : 01  
Date : 14.06.2020  
Page : 1 of 1  
Revision : 0  
Date :

Approved by: Traffic Manager

True Copy Attested  
P. SRINIVASA RAO  
ADVOCATE & NOTARY  
O No. 49-28-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 A.P

मुख्य अभियंता  
CHIEF ENGINEER  
विशाखापत्तणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

APPOINTED BY GOVERNMENT OF A.P.  
NOTARY  
Reg.No 13/5  
P SRINIVASA RAO  
VIZAG  
INDIA

Fr class 6 d: 16: SOP | WI-02  
fr (oc)  
fr (ig)

enclosed - pg 3

CONTROLLED COP

VISAKHAPATNAM PORT TRUST  
TRAFFIC DEPARTMENT  
SAFETY, HEALTH, ENVIRONMENT & QUALITY INTEGRATED  
MANAGEMENT SYSTEM

Location : SOP

Title: Work Instructions

CODE : ITRA/SOC/WI-02

WORK INSTRUCTIONS TO SHED SUPERVISOR

1. He is responsible to stack the cargo without creating any congestion to the other party stacks and for free movement of vehicles, men and material a minimum of 3 feet gap should be maintain for each of adjacent stack lots, if the other lot not pertains to the same party.
2. He should check the fire extinguisher in working condition with the validity of due period.
3. He should observe that the handling workers including workers from associated firms working in the sheds / wharf have to wear PPE such shoes, helmets, nose marks etc.
4. He should observe all safety precautions at the time of stacking and delivery of the cargo in the shed / open area.

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*[Signature]*  
 CHIEF ENGINEER  
 Visakhapatnam Port Trust



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 VISAKHAPATNAM-530016 AP

Copy for SLNO:6 of 'F' - OCT-1

6/24/20 (S)

VISAKHAPATNAM PORTALITY  
TRAFFIC DEPARTMENT  
SAFETY, HEALTH ENVIRONMENT & QUALITY INTEGRATED  
MANAGEMENT SYSTEM

Section-7.5 Title: Operational Control Procedure  
Location: I SOP Code: ITRA / SOP / OCP-01

5.3 The Bulk cargoes which does not permit water sprinkling

DAP, Urea, MCP, and other fertilizers though the above cargoes are dust-generating nature, water sprinkling cannot be done. As their physical properties may be changed  
a) Providing save all net at working hatches to prevent falling of cargo in to seawaters.  
b) Collecting of bulk cargo spillage on wharf and dock area by engaging consignee labour as well as pool khallas.  
c) The AQP concerned shall ensure that the EC Crane / Winch operator, shall operate in such a way that the grab is to be open not more than 1.5 mts high from the ground level/top most layer of the cargo on the wharf as to reduce flying of the dust.  
d) Ensure dumpers carrying the cargo should be covered with tarpaulins in case cargo stacked at consignee premises.

5.4 HAZARDOUS CARGOES LIKE LIQUID AMMONIA

4. Discharging of Liquid Ammonia is undertaken by pipeline systems, leakage in this system may cause to damage of life, ear, pollution and water pollution.

5 The hazardous cargo handling is explained vide Annexure to: i

2. Crisis management zones and wards are established with full equipment of respiratory apparatus.

5.5 To prevent this sort of leakage, NALCO has taken necessary precautions by fixing packing at the joints of the pipeline at which there is generally a probability/scope for leakage.

5.6 Since the Caustic Soda is directly pumped to the NALCO tanks in their site, so the possibility of leakage does not arise while transportation.

5.7 DI (G) shall inspect the Dock Area Canteen once in 15 days to verify drains for necessary rectification to be done by sanitary.

5.8 DI (G) shall inspect the Dock area to verify the leakages of Oil from oil drums to keep oil trays under oil drums for preventive action for leakage.

5.9 DI (G) shall inspect the Electrical junction boxes in Dock area for effective implementation of operational control.

5.9 OHS shall monitor for maintaining harbour water clean and free from pollution as per Marine Department procedure EMAR / POL / OCP-3.

- 5.0 Documents: NEL
- 7.8 Records: ITRA / SOP / RAC
- 5.0 Enclosures: Annexure -1

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**P. SRINIVASA RAO**  
ADVOCATE & NOTARY  
D No. 49-20-13, LALITHA NAGAR  
VISAKHAPATNAM-530016 A.P.

Prepared by / Manual Committee

Issue No: 01  
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Page: 1 of 1  
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Date:

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विशाखापट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

Approved by: Traffic Manager



Copy for SC No: 6 of 'g' WI - 5 Exhibit No 9

VISAKHAPATNAM PORT AUTHORITY  
TRAFFIC DEPARTMENT  
SAFETY, HEALTH, ENVIRONMENT & QUALITY INTEGRATED  
MANAGEMENT SYSTEM

Location : SOP

Title: Work Instruction

Code : ITRA/SOP/WI-5

WORK INSTRUCTIONS TO AQF FOR DISCHARGING OF SULPHUR

1. To ensure that no hot works / naked light should be allowed on board and on shore.
2. To ensure regular water sprinkling by tankers on heaps on wharf surrounding areas and approach roads.
3. To ensure vehicle movement should be restricted other than the particulate cargo.
4. To ensure that PPE gear should be supplied to all handling workers and associated personnel.
5. To ensure no oil leakages on the wharf from the equipment and dumpers.
6. To ensure not to load the cargo over and above the body level of the dumpers.
7. To ensure that dumper carrying cargo should be properly covered with tarpaulin.
8. To ensure that cargo save-all-nets should be provided at working hatches.
9. To ensure that lost grab should be released 3' above the ground level to the possible extent.
10. To ensure not to allow bunkering or pumping of oil.
11. To ensure that fire tenders should be kept stand by on the wharf.
12. To ensure that no leakage of cargo from the dumpers.
13. To ensure that no cargo should be accumulated on EC cable joints and EC track should be free from infringement of cargo.
14. Collect Material Safety Data Sheet Duly Signed By Master Of Vessel

Prepared by : Mutual Committee

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Approved



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Visakhapatnam Port Trust

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D No. 49-29-13, LALITHA NAGAR  
VISAKHAPATNAM-530018 A.P.

(Signature)

For Release by Railways vide - 2  
EAST COAST RAILWAY

Office of the  
Sr. Commercial Manager  
Waltair, Dt. 22nd Dec 2022

No. WCI/O/GS/Pollution/Policy/22

To  
Chief General Manager, CCRWC  
Executive Engineer, NMDC (CIL) & KPTCL  
Executive Engineer, BMAA  
Chief General Manager, BHEL (VSPB)  
Traffic Manager, Vengal Rao for information to all the user/hauling parties inside port  
General Manager, JPS (General) Gangavaram Port  
JPS - KCR, KVR, SCIL, JBE, XCOM, BHEL, PSML  
KORVA, VIL, CHL, CDR, VEM, KR, VINCW, VSPB, MGP  
KSK, KSP, BHEL, BNSX, JPS, JY, KMS, NMML, DMPL  
KSK, VIL, CHL, KVR, CDR, VEM, KPL, VSPB, MGP

**Sub:** Checking of wagons with tarpaulins during movement of trains loaded with loose bulk commodities such as Coal, Iron Ore etc. Packing condition (P/D) of  
**Ref:** CEN/CC/PH/ Co-MA/1122 dt. No. CEM/FR/MIA/P/1110/1122 dt. 15.06.2021  
a. Indian Railways No. TCM/1007/2018 dt. 20.09.2019  
b. This office order number dated 25th June 2021.

1. Recall issued from this office under no. WCI/1007/2021 wherein it was already communicated the Railway Board's guidelines circulated vide its Com Circular No. 24 of 2006 dt. 11.05.2006 dt. No. TCM/1007/2006 dt. regarding the revised packing conditions for goods loaded in Rail.
2. Complaints are being received regarding the movement of trains loaded with Coal. Coal, Iron Ore etc. Packing condition (P/D) without tarpaulins or not being properly covered with tarpaulins and tarpaulins are getting loose during run and sometimes causing damage with COIL & vehicle causing unsafe conditions.
3. In order to avoid causing of pollution, due attention should be taken with respect to packing/hauling condition with the following conditions.
4. Tarpaulins sheets should be securely tied before transportation to comply the directives of Board instructions Com Circular no. 24.
5. At the loading points may be advised to cover open wagons covering Coal & other pollution intensive commodities by using tarpaulins secured in such covering and they are properly tied and secured so that the same do not fly loose during running of the train to cause disruption of Rail operations.
6. An undertaking to be taken from the Consignor/Consignee/Hauling agent that the cost of damages and disruption to Rail operations due to improper securing of tarpaulins shall be payable to the Consignor/Consignee/Hauling agent.
7. The above instructions should be strictly followed by all the user/hauling parties.



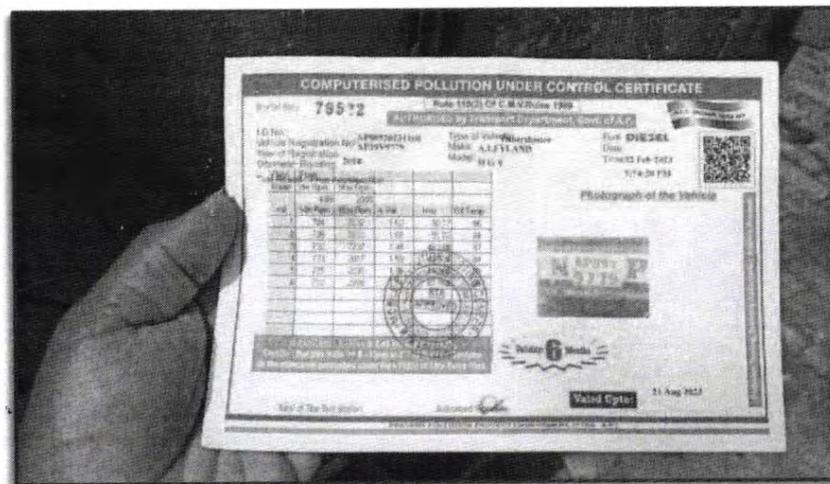
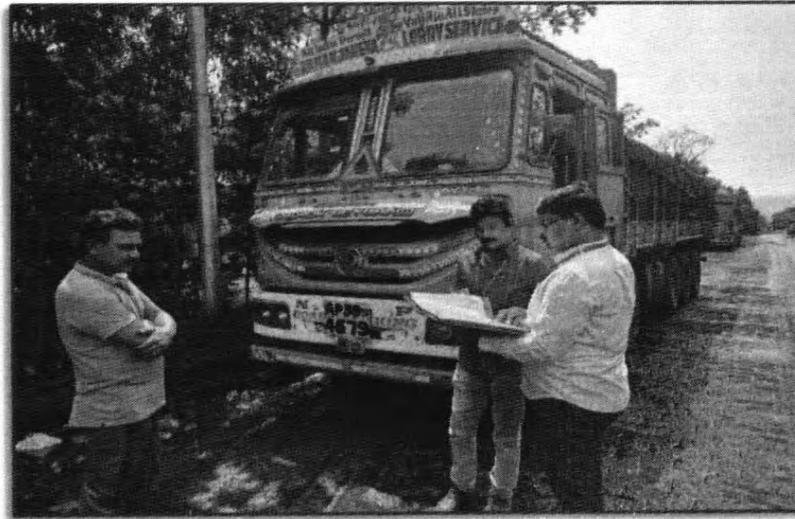
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P. SRINIVASA RAO  
ADVOCATE & NOTARY  
D No. 49-20-13, LALITHA NAGAR  
VISAKHAPATNAM-530016 AP

(Avalapalli Avinash)  
Sr. Commercial Manager  
East Coast Railway-Waltair

मुख्य अभियंता  
CHIEF ENGINEER  
विशाखपट्टनम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

Copy to: Chief Engineer, Vengal Rao for information to all the user/hauling parties inside port  
to be put on file for information and necessary instructions to all the BMRs in their  
jurisdiction of the above instructions.  
To send WAT for information with Consignor/hauling agent vide no. WCI/1007/2022

Vehicles Inspected by Task Force Team

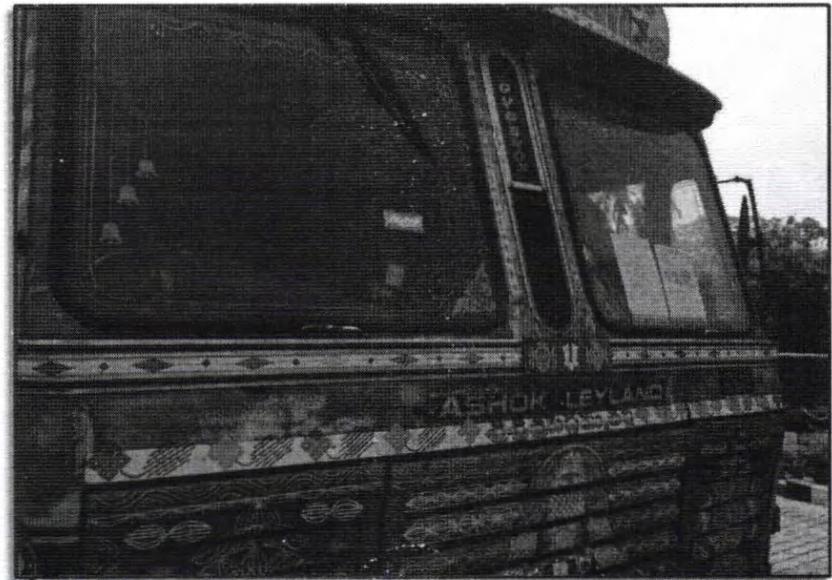


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 CHIEF ENGINEER  
 विशाखापट्टणम पोर्ट ट्रस्ट  
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Vehicle Fitness and Pollution Certificates are displayed in Front of the Vehicle



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Visakhapatnam Port Trust

**Annexure-XII**

*Copy for past & display*

*Recd P-0*

	విశాఖపట్నం పోర్ట్ ట్రస్ట్ విశాఖపట్నం జనతల వారి, పోర్ట్ ఏరియా విశాఖపట్నం - 530035 (A.P.)	VISAKHAPATNAM AUTHORITY TRAFFIC DEPARTMENT Anandekar Bhavan, Port Area Visakhapatnam - 530035 (A.P.)	PORT 
	విశాఖపట్నం పోర్ట్ ట్రస్ట్		

ITR/SOC/FMISC  
 Dt 05.05.2023

**The Commandant / CISE**

Sir,

Sub: — Display of fitness certificate and Pollution Certificate of the vehicles / Dumpers / Lorries on the front glass before enter in to the Dock Area Reg.

In context to the aforesaid subject it is to inform that during the External SO Audit held recently, objections were raised regarding the fitness level and pollution compliance level of the vehicles (Trucks, Dumpers & Trailers) engaged for movement of cargo from inside to outside customs barrier and vice-versa. Further it was observed by the Auditors that there was no physical verification of the documents confirming the physical fitness and the pollution compliance standard of such vehicles at the RFID enable Entry & Exit Gates.

In view of the observations and recommendations made by the External (SO) Audit officials, the trade has been informed to paste and display a copy of the vehicle fitness certificate and pollution compliance certificate at the corner of the glass pane of the vehicle plying in and out of the docks for carrying out movement of cargo.

Hence in view of the above it is requested to kindly pass on suitable instructions to the concerned staff posted at the RFID enable Entry and Exit gate located at the various locations so as to ensure that the valid vehicle fitness certificate and pollution compliance certificate copy is pasted on the corner of the glass pane of the vehicle engaged for the aforementioned purpose. Further vehicles not complying with the aforementioned direction should be restrained from entry and plying inside the dock at the RFID enable Entry and Exit gate.

TRAFFIC MANAGER

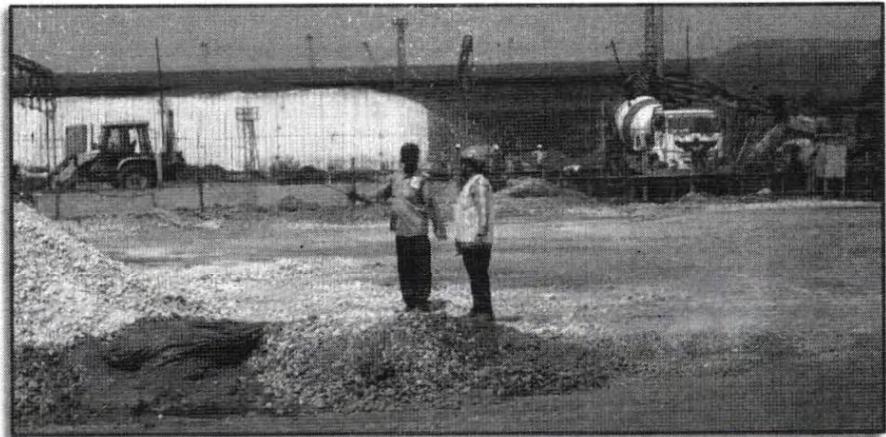
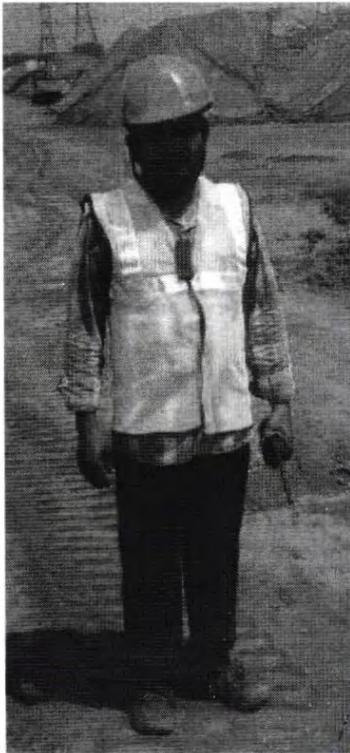
- Copy to PA to Chairman for kind information of Chairman.
- Copy to PA to Dy Chairman for information of Dy Chairman.
- Copy to CME for information please. It is requested to give necessary instruction to the concerned not to issue RFID passes to those vehicles not having valid fitness certificate/pollution/RC papers.
- Copy to President, Visakhapatnam Stevedores Association with a request to tender confirmation in this regard by the Port Users.

  
 मुख्य अभियंता  
**CHIEF ENGINEER**  
 विशाखापट्टणम पोर्ट ट्रस्ट  
**Visakhapatnam Port Trust**

APPOINTED BY GOVERNMENT OF A.P.  
 NOTARY  
 Reg.No 13/5  
 P. SRINIVASA RAO  
 JIZAG  
 INDIA

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Command Control System with Body Worn Cameras and Walky Talky



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विशाखापट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

**Two Stage Truck Tyre Washing Facility Established at PPP Operator**

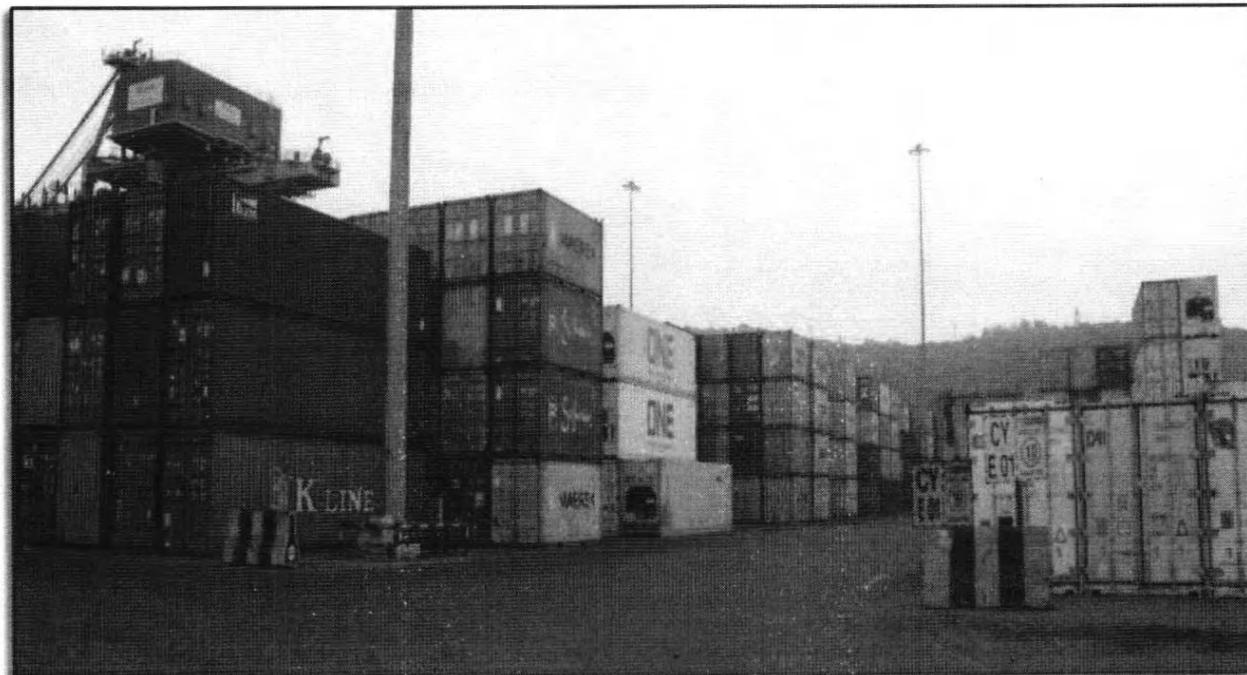


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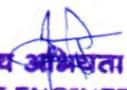
  
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**CHIEF ENGINEER**  
विशाखापट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

DISPLY SIGN BOARDS AT CONTAINER TERMINAL:



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D No. 49-20-13, LALITHA NAGAR  
VISA KHAPATNAM-530018 A.P.

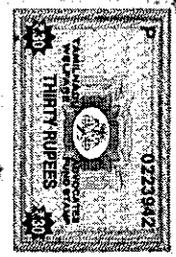


  
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CHIEF ENGINEER  
विशाखापट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

the Court of the NATIONAL GREEN TRIBUNAL, SOUTH ZONE,  
AT CHENNAI

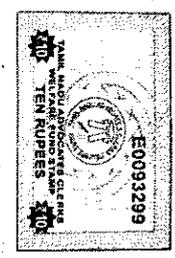
OA No. 105 of 2023

SRI LAKSHMANA GUNTREDDI  
AND  
VISAKHAPATNAM PORT AUTHORITY



Plaint  
Respondent  
Defendant 5 B  
Respondent

In re Visakhapatnam Port Authority, Visakhapatnam, A.P



Do hereby appoint and retain  
M. R. DHARNI CHANDER

Advocate/s to appear for ME/US in the above SUIT/APPEAL/PETITIONER and to contest and prosecute (or defend) the same and proceedings that may be taken in respect of any application for execution of any decree or order passed therein and in all the Appellate Courts. I/We empower my/our Advocates appear in all miscellaneous proceedings in the above suite or matter till all decrees or orders or fully satisfied or Appellate Court existed to compromise and to obtain a written of documents and draw Appellate Courts moneys cheques and that might be payable to me/us in the said suit or matter (and). I/We do further hereby empower my/our Advocates to accept on my/our behalf, service of notice of all or any appeals or petitions filed in any court of Appeal. Reference or Revision with regard to the said suit or matter before the disposal of the same in this Honourable Court.

*[Signature]*  
मुख्य अभियंता  
CHIEF ENGINEER (t)  
विशाखपट्टणम पोर्ट ट्रस्ट  
Visakhapatnam Port Trust

Certified that the executant who is well acquainted with English/Urdu/Telugu and this Vakalatnama and the contents of the Vakalatnama have been read out and explained in Telugu/Urdu to executant as he/she their being unacquainted with English who appeared perfectly to understand the same and signed or put his/her their name or mark in my presence this 21 day of Aug 2023 at VSB

Identified by:  
**M. B. G. TILAK**  
ADVOCATE & NOTARY  
D.No: 1-1-116, Pedawaltair,  
Beside Ramalakshmi Apartments,  
VISAKHAPATNAM-530017



ATTESTED  
*[Signature]*  
NOTARY  
VISAKHAPATNAM  
ANDHRA PRADESH  
INDIA



M.R. DHARNICHANDER, M.A., B.L.,  
ADVOCATE - E.No.Ms. 1373/93  
27K, Third Floor, Pandu Klix Plaza,  
No. 330 (Old No.188), Thambu Chetty Street,  
Chennai - 600 011. Mob: 94443 93850

*[Signature]*  
M.R. DHARNICHANDER, M.A., B.L.,  
ADVOCATE - E.No.Ms. 1373/93  
27K, Third Floor, Pandu Klix Plaza,

In the Court of the  
NATIONAL GREEN TRIBUNAL  
SOUTH ZONE, CHENNAI

AT CHENNAI

OA No. 105 of 2023

Between

SRI LAKSHMANA GUNTREDDI Plaintiff  
Petitioner  
Appellant  
Complainant

AND

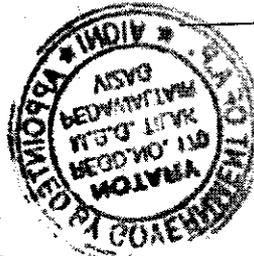
M/S VISAKHAPATNAM PORT AUTHORITY 5<sup>th</sup>  
Respondent  
Accused

## VAKALAT

Filed on 202

Advocate for:

ATTESTED  
NOTARY  
VISAKHAPATNAM  
ANDHRA PRADESH  
INDIA



Address for Service

M.R. DHARNICHANDER, M.A., B.L.,  
ADVOCATE - E.No.Me. 1373/93  
27K, Third Floor, Pandu Kik Plaza,  
No.330 (Old No.168), Thambu Chetty Street,  
Chennai - 600 011. M.No. 94443 83850

ADVOCATE FOR 5<sup>TH</sup>  
RESPONDENT

**BEFORE THE NATIONAL GREEN  
TRIBUNAL, SOUTHERN REGION-  
CHENNAI.**

**(NEW NO). O.A.NO. 105 OF 2023**

**IN  
OLD NO.) O.A.NO.571 OF 2022.  
IN THE MATTER OF:**

Lakshmana Guntreddi. Complainant

Vs

Vishakhapatnam Port Authority.  
5<sup>th</sup> Respondent.

**TYPE SET OF DOCUEMTNS  
FILED BY THE 5<sup>th</sup> RESPONDENT**

**M.R.DHARANI CHANDER  
COUNSEL FOR 5<sup>TH</sup> RESPONDENT**